

BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION No. 200 of 2014

(C.W.P. No. 3727/1985)

(I.A. no. 340 of 2022)

M. C. MEHTA

...APPLICANT

VS

UNION OF INDIA & ORS.

...RESPONDENTS

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FILED BY



Madhumita Bhattacharjee

Advocate for Respondent

(State of West Bengal)

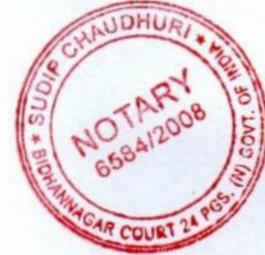
j-1921, LGF,

C.R. Park,

New Delhi-110019

Date: 05.12.2023

New Delhi

BEFORE THE NATIONAL GREEN TRIBUNAL**PRINCIPAL BENCH, NEW DELHI****Original Application No. 200/2014****(C.W.P. No. 3727/1985)****(I.A. No. 340/2022)****M.C. Mehta****.....Applicant**

SL. NO. 72 23

-Vs-**Union of India & Ors.****BEFORE THE NOTARY PUBLIC
AT BIDHANNAGAR
DIST.-NORTH 24 PARGANAS****.....Respondent(s)**

**A REPORT IN THE FORM OF AFFIDAVIT IN COMPLIANCE WITH
THE ORDER OF HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI, DATED 25.09.2023.**

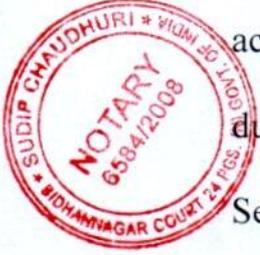
Most Respectfully Sheweth:

I, Nandini Ghosh, daughter of Samir Dasgupta, aged about 55 years, by occupation - service, working for gain as Senior Special Secretary, Urban Development and Municipal Affairs Department, Government of West

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Bengal, having office at 'Nagarayan', DF -8, Sector – 1, Saltlake, Kolkata – 700064, do hereby solemnly affirm and state as under:-

1. That I am the Senior Special Secretary, Urban Development and Municipal Affairs Department, Government of West Bengal. I am well acquainted with the facts and circumstances of the case and I have been duly authorized to affirm this affidavit on behalf of the Principal Secretary, Urban Development & Municipal Affairs Department, Government of West Bengal.



2. That I say that that the Hon'ble National Green Tribunal, has been pleased to pass an order dated 25.09.2023 directing *inter alia* that

“.....Let notice be issued by the Registry of the Tribunal to the concerned District Ganga Protection Committees in the State of West Bengal through their Ex-Officio Chairman for submitting the report. Let report be filed within eight weeks by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF.....”

3. That I say that the Central Government in Ministry of Water Resources, River Development and Ganga Rejuvenation in exercise of the powers conferred by sub-sections (1), (2) and (3) of section 3 of the Environment (Protection) Act, 1986 read with the paragraph 53 of the notification of

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the Government of India, in the Ministry of Water Resources, River Development and Ganga Rejuvenation, published in the Gazette of India, Extraordinary, Part II, Section 3, sub-section (ii) *vide* number S.O. 3187(E) dated 07.10.2016 had constituted District Ganga Protection Committee for nine (9) Districts of the State of West Bengal namely, North 24 Parganas , Howrah, Murshidabad, Malda, South 24 Parganas, Nadia, Hooghly, Purba Medinipur and Purba Bardhaman.



- i) That I say that *vide* Order number S.O. 1006(E) dated 07.03.2018, the Central Government in Ministry of Water Resources, River Development and Ganga Rejuvenation had constituted the District Ganga Protection Committee for District North 24 Parganas of the State of West Bengal.
- ii) That I say that *vide* Order number S.O. 1007(E) dated 07.03.2018, the Central Government in Ministry of Water Resources, River Development and Ganga Rejuvenation had constituted the District Ganga Protection Committee for District Howrah of the State of West Bengal.
- iii) That I say that *vide* Order number S.O. 1008(E) dated 07.03.2018, the Central Government in Ministry of Water Resources, River Development and Ganga Rejuvenation had constituted the District Ganga Protection Committee for District Murshidabad of the State of West Bengal.

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- iv) That I say that *vide* Order number S.O. 1009(E) dated 07.03.2018 had constituted the District Ganga Protection Committee for District Malda of the State of West Bengal.
- v) That I say that *vide* Order number S.O. 1010(E) dated 07.03.2018, the Central Government in Ministry of Water Resources, River Development and Ganga Rejuvenation had constituted the District Ganga Protection Committee for District South 24 Parganas of the State of West Bengal.
- vi) That I say that *vide* Order number S.O. 1011(E) dated 07.03.2018, the Central Government in Ministry of Water Resources, River Development and Ganga Rejuvenation had constituted the District Ganga Protection Committee for District Nadia of the State of West Bengal.
- vii) That I say that *vide* Order number S.O. 1012(E) dated 07.03.2018, the Central Government in Ministry of Water Resources, River Development and Ganga Rejuvenation had constituted the District Ganga Protection Committee for District Hooghly of the State of West Bengal.
- viii) That I say that *vide* Order number S.O. 1013(E) dated 07.03.2018, the Central Government in Ministry of Water Resources, River Development and Ganga Rejuvenation had



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constituted the District Ganga Protection Committee for District Purba Medinipur of the State of West Bengal.

- ix) That I say that *vide* Order number S.O. 1014(E) dated 07.03.2018, the Central Government in Ministry of Water Resources, River Development and Ganga Rejuvenation had constituted the District Ganga Protection Committee for District Purba Bardhaman of the State of West Bengal.



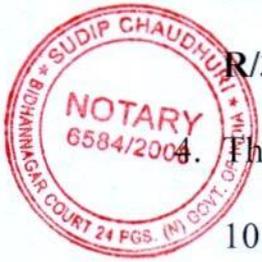
The photocopy of the aforesaid orders dated 07.03.2018 of the Government of India, in the Ministry of Water Resources, River Development and Ganga Rejuvenation, published in the Gazette of India, Extraordinary, Part II, Section 3, sub-section (ii) have been enclosed herewith and collectively marked as **Annexure - R/1**.

4. That I state that as per Order dated 25.09.2023 passed by the Hon'ble National Green Tribunal, the District Ganga Protection Committees will be filing their separate reports.
5. That I state that Kolkata has not been declared as the District Ganga Protection Committee. Therefore, in West Bengal there are 9 District Ganga Protection Committee. Under these circumstances, with regard to the Pollution Abatement Activities being undertaken in 144 wards of Kolkata Municipal Areas is being submitted vide separate Annexure along with this Report. The information on Liquid Waste Management

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and Public Outreach activities as received from Kolkata Municipal Corporation is annexed herewith and marked as **Annexure - R/2.**

3. That State Urban Development Agency (SUDA) had provided reports of Fresh Waste and Legacy Waste Status for Ganga Towns through email dated 06.11.2023. The copy of Report regarding Solid Waste Management as received from SUDA has been annexed at **Annexure - R/3.**



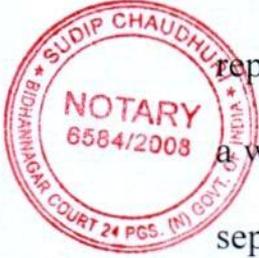
That West Bengal Pollution Control Board (WBPCB) vide email dated 10.11.2023 had provided district-wise status of Water Quality of river Ganga, Bio-medical Waste Management & report on identified Grossly Polluting Industries (GPI). The copy of Report as received from WBPCB has been annexed at **Annexure -R/4.**

5. That I state that with regard to the instant matter, the Urban Development and Municipal Affairs Department files the Quarterly Progress Report for the State of West Bengal before NMCG in compliance with the orders and direction of Hon'ble NGT.

The copy of last Quarterly Progress Report for the period from July 2023 to September 2023 as filed by the Urban Development and Municipal Affairs Department has been annexed at **Annexure -R/5.**

6. That I say that the last Quarterly Progress Report was filed before NMCG for the period from July 2023 to September 2023. The Quarterly Progress

Report filed by the Urban Development and Municipal Affairs Department includes data regarding Kolkata also. The Report has been uploaded in the Department Official website. The next Quarterly Progress Report is due on December 2023 for the period from October 2023 to December 2023. In such circumstances, as on date, an updated report on Pollution Abatement Activities being undertaken in the State as a whole is reproduced below for kind reference (9 DGPCs are submitting separate Reports in respect of their District) –



I	Estimated Sewage Generation (Based on Estimated population in Urban areas as of 2022 taking 2011 census as base.)	1401 MLD (This includes sewage generation of Kolkata-356.1 MLD and 1044.9 MLD for 9 Districts of West Bengal wherein District Ganga Protection Committees have been formed.)
II	Details of Sewage Treatment Plants:	
	Existing no. of operational STPs and treatment capacity (in MLD):	34 (407.91 MLD)*
	No of STPs under construction	9 (216 MLD) *
	No of STPs under renovation	3 (187 MLD) *
	No of STPs under proposal/tendering stage	19 (409.3 MLD) *
	Total treatment capacity	1220 MLD *
III	Gap in treatment capacity	181 MLD *

Note- To address the Gap of 181 MLD, proposals for additional treatment capacity of approximately 550 MLD (based on estimated population in 2037) by setting up new STPs/FSTPs in the Ganga Towns and by capacity augmentation of existing STPs, amounting to Rs. 2,885 crore have been sent to NMCG under Namami Gange –II. The DPRs are being sent to NMCG in phases for approval and funding.

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Drains (Urban Areas)

District	Name of Ganga Towns (under consideration of NMCG)	Drains	Remarks
Maldah	River Ganga is flowing through the rural areas		All the Drains have been duly netted as per directions given by Hon'ble NGT under OA 606/2018. These are regularly cleaned by the concerned ULBs and are being intercepted and diverted to the nearby functional STPs/Proposed STPs in a phased manner.
Murshidabad	Murshidabad, Berhampore, Jangipur, Jiaganj-Azimganj, Dhulian.	75	
Nadia	Nabadwip, Gayeshpur, Kalyani, Santipur, Krishnanagar, Chakdah.	05	
Purba Bardhaman	Katwa	07	
Hooghly	Chandannagar, Baidyabati, Bansberia, Bhadreswar, Champdany, Konnagar, Hooghly-Chinsurah, Rishra, Serampore, Uttarpara-Kotrung.	131	
North 24 Parganas	Baranagar, Kamarhati Naihati, Bhatpara, Halisahar, Garulia, Panihati, Khardah, Titagarh, Barrackpore, North Barrackpore, Kanchrapara	100	
Howrah	Howrah, Uluberia	10	
Kolkata	Kolkata	44	
South 24 Parganas	Diamond Harbour, Budge Budge, Maheshtala, Pujali.	22	
Purba Medinipur	Haldia	08	
<u>TOTAL</u>		<u>402</u>	

Septage Management –

District	Status of Septage Management
North 24 Parganas	<ul style="list-style-type: none"> • Septage is being regularly co-treated in the existing STPs. • 2 no. FSTPs (60 KLD at Promodnagar area) are functional. • 1 no FSTP (15 KLD at Garulia under Performance Based Incentive Grant Scheme of World Bank) has been proposed.

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South 24 Parganas	<ul style="list-style-type: none"> • Septage is being regularly co-treated in the existing STPs. • 1 no. FSTP, Pujali (8 KLD) has been proposed in the District.
Hooghly	<ul style="list-style-type: none"> • Septage is being regularly co-treated in the existing STPs. • 3 no. of FSTPs (47 KLD at Uttarpara, Bhadreswar & Bansberia) have been proposed in the District.
Howrah	<ul style="list-style-type: none"> • Septage will be co-treated in the upcoming STP projects.
Malda	<ul style="list-style-type: none"> • River Ganga is flowing through the rural areas in this District, therefore, P & RD Department, GoWB is drawing out the Sewage Management Plan for this District. Septage, Solid Waste Management, drain Management, River Front Development also are being taken care of by P & RD Department.
Murshidabad	<ul style="list-style-type: none"> • Septage is being regularly co-treated in the existing STPs.
Nadia	<ul style="list-style-type: none"> • Septage is being regularly co-treated in the existing STPs. • 1 no. FSTP (15 KLD at Ranaghat) has been proposed in the District.
PurbaBardhaman	<ul style="list-style-type: none"> • Septage is being regularly co-treated in the existing STPs. • 1 no. FSTP (50 KLD at Bardhaman) is under bidding in the District.
Pubra Medinipur	<ul style="list-style-type: none"> • Septage will be co-treated in the upcoming STP projects
Kolkata	<ul style="list-style-type: none"> • Information on these as received from Kolkata Municipal Corporation has been annexed. at Annexure R2

River Front Development including construction of Crematoria-

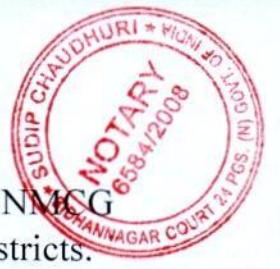
A. Ghat Development:

- Total 12 Ghats have been constructed/renovated, out of which 9 Ghats are in Garulia, North 24 Pargana Districts and 3 in Purba Bardhaman District.
- 02 ghats are under construction/renovation in Prabhupada Ghat
- Mayapur, Nadia and Dainhat, Purba Bardhaman.

B. Construction of Electric Crematoria (EC)

- 03 Electric Crematoria have been completed in North 24 Pargana District.
- 02 Electric Crematoria are under construction, out of which one in EC at Kalyani, Nadia and another at Kaliganj Murshidabad.

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All these Projects have been undertaken under funding from NMCG in addition to the already existing facilities available in the Districts.

That the aforesaid report has been prepared after getting data from the Executing Agencies and or Monitoring Agencies namely, SUDA, KMDA, WBSPMG and other stake holders.

7. That I say that the WBSPMG has taken wide spread IEC activities for creating mass awareness which is given as below:

Communication & Public Outreach Activities of WBSPMG for O.A. No. 200

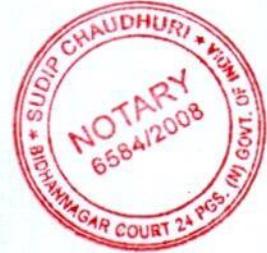
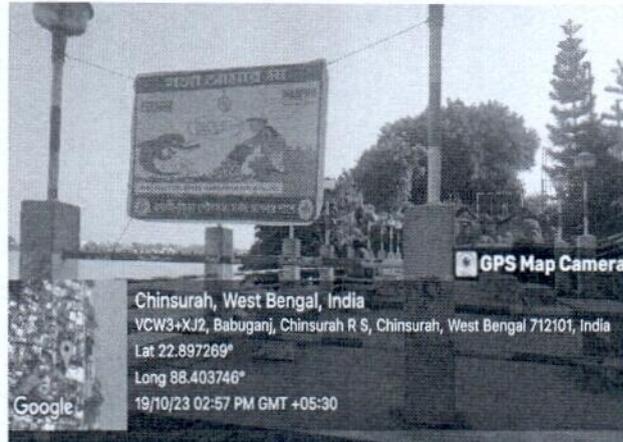
Introduction

As a part of WBSPMG's sustained effort towards **River Pollution Abatement and improvement of eco-system of Ganga River Basin** including enhancement of Water quality, various kind of Communication & Public Outreach Activities had been taken up in the state of West Bengal. People at large had participated in these events widely and made it a grand success.

Installation of Flex / Banners in Strategic locations during Festivals

To create mass awareness on the importance of Environment and its protection, during Durga Puja, 2023 (A UNESCO Heritage Cultural Event), Flex and Banners on River Pollution Abatement had been installed in the high foot fall Puja Pandals, Ganga Ghats and in other strategic locations of the Nine (09) Ganga Districts and Kolkata. During Jagadhatri Puja of 2023, an Internationally Cultural Festival, Flex and Banners had been installed in the strategic locations and Puja pandals of

Chandernagore, Hoogly district. Some geo-tagged photographs are given below:



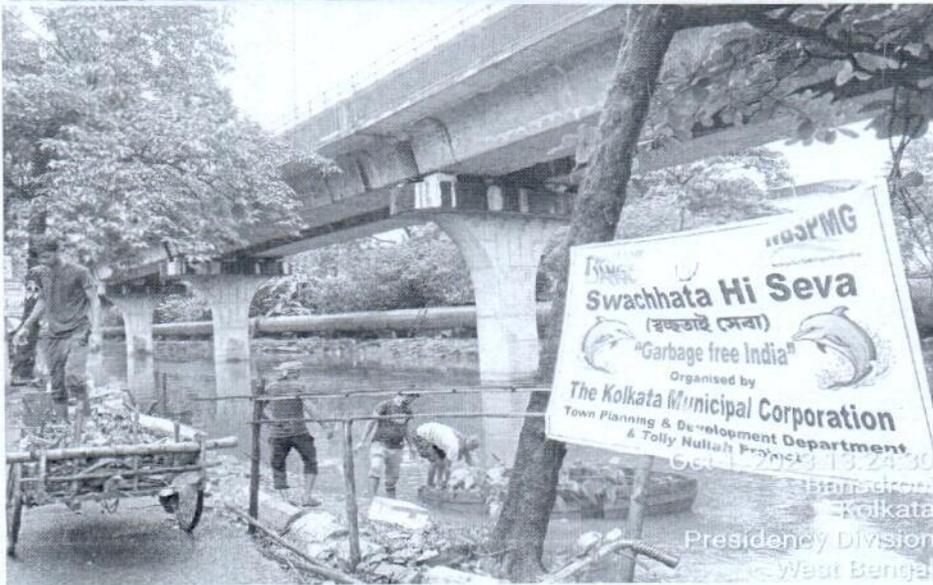
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Cleanliness Drive

During Swachhta Hi Sewa, on the month of October, 2023 WBSPMG has taken up a massive cleanliness drive in the Ghats and bank of Adi Ganga (Kolkata) along with STP sites of KMDA.

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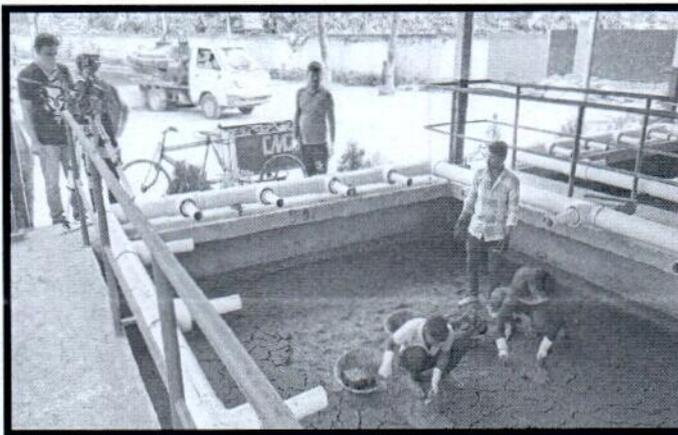


Brand Mascot (Gangetic Dolphin)

WBSPMG had already finalized **Gangetic Dolphin**, as **Brand Mascot** to spread the Awareness in the Public sphere regarding River Pollution Abatement and Ecological balance.



WBSPMG had produced **two (2) Documentary Film** regarding **Faecal Sludge Treatment Plant and Faecal Sludge and Septage Management**



Policy for generating mass

awareness. In the remotest areas of Ganga River Basin, these films are being screened to make people aware.

Street Drama & Distribution of Awareness Materials

To ensure the River-People Connect in the Ganga River basin area of West Bengal, WBSPMG had taken up innovative kind of Public Outreach Activities. In the F.Y. 2022-23, Street Drama along with interaction with the local people is one of them. More than 70 shows had been performed in the different strategic locations, Ganga Ghats and Educational Institutes of 5 Districts (Nadia, Hoogly, Howrah, North 24 Parganas, South 24 Parganas) and Kolkata Municipal Area.



for spreading awareness on River Pollution Abatement by NMCG) had been distributed among school students of Ganga Adjacent localities. Distribution of Leaflets, Handbills mentioning Do's and Don'ts in River Bank is going on in the Ghats and in the High foot fall strategic areas of Ganga towns.

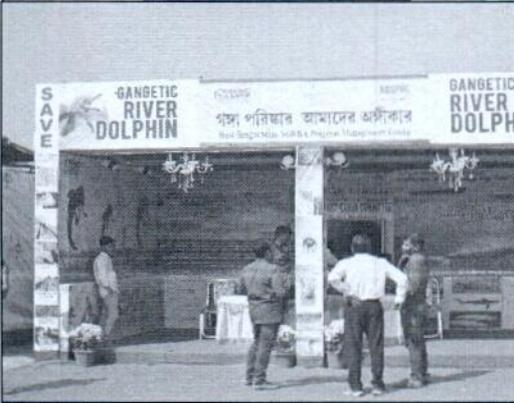
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Mass Awareness Stall

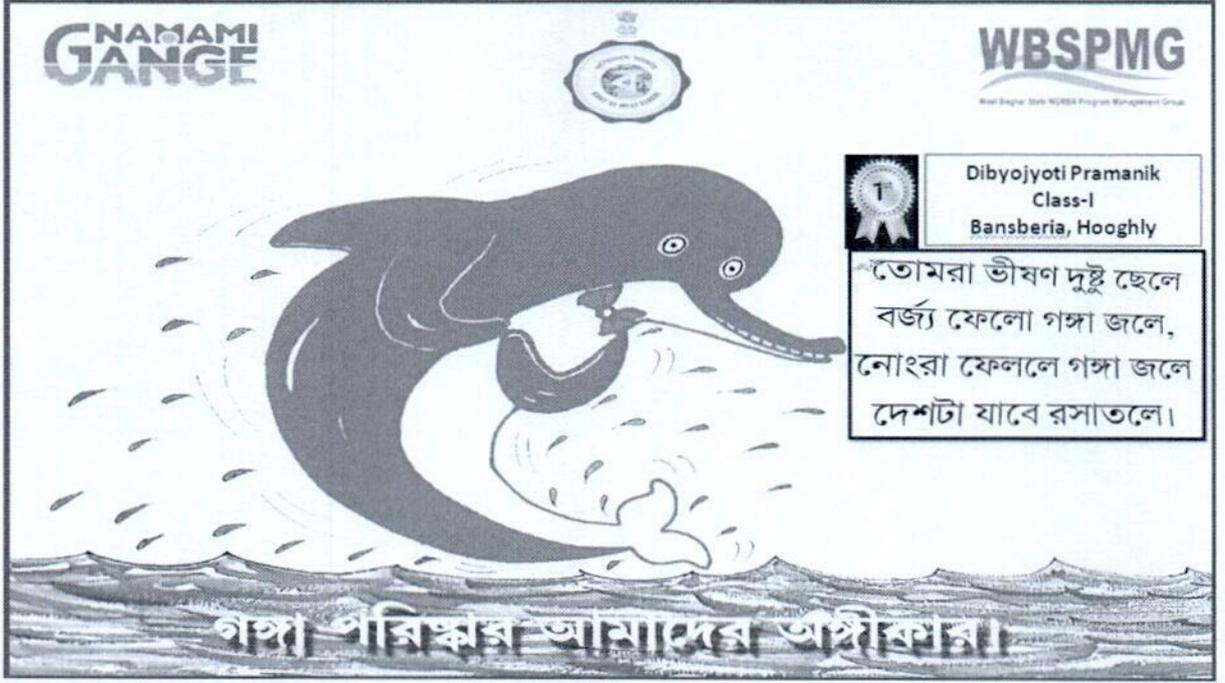
WBSPMG had setup Mass Awareness Stalls in important festivals and fairs at different districts of West Bengal (where footfalls are high in number) like **Gangasagar Mela** (6th January - 15th January, 2023), **Kolkata International Book Fair** (31st January - 12th February, 2023), **Haldia Mela** (3rd February - 12th February, 2023), **Consumer Affairs Department's Fair** (19th - 21st January, 2023), **KMDA flower show** (16th January - 22nd January, 2023) and **National Exhibition** (24th August, 2023- 27th August, 2023) etc. The stalls have been hugely popular with scores of people visiting and showing interest therein. We have similar plans for this year also.

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We believe that children are our Torch Bearer in our all out efforts for abating pollution, it have been a unique initiates of WBSPMG to involve school children in this strategic process by organising slogan completion, prabhat ferry, forestation, rallies and other events. One of the slogans of the first prize winner in a competition organized in the Hooghly District is given below.

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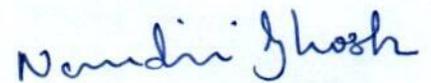


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8. That I say that the State Government in Urban Development and Municipal Affairs Department and other stake holders are giving utmost efforts towards implementation strategy for abating pollution and spreading awareness.
9. That I say that regular and strict monitoring is being done by WBSPMG, SUDA, Kolkata Metropolitan Development Authority, Urban Development and Municipal Affairs Department to ensure timely completion of different Short Term and Long Term projects and for betterment of Solid, Liquid and Legacy Waste Management.
10. That the statements made in para 02 to 09 are true to my knowledge and based on the information derived from the available office records and rest is my humble submission before this Hon'ble National Green Tribunal.


S. CHAUDHURI
*** NOTARY ***
GOVT. OF INDIA
Regd. No.-6584/08
Bidhannagar Court
Dist.-North 24 Pgs.



DEPONENT

NANDINI GHOSH, IAS
Senior Special Secretary
Department of Urban Development &
Municipal Affairs
Govt. of West Bengal

04 DEC 2023

**VERIFICATION**

I, the deponent above named do hereby verify that the contents of the above affidavit are true which are derived from the relevant office records. No part of it is false and nothing material has been concealed there from.

Verified at Kolkata on this 04th December, 2023



Nandini Ghosh

DEPONENT

The deponent is identified by me.

NANDINI GHOSH, IAS
Senior Special Secretary
Department of Urban Development &
Municipal Affairs
Govt. of West Bengal

Manoj Basu
Advocate
MANOJ BASU
Advocate
Enrolment No-F-247/2006
Bidhan Nagar Court
Kolkata-700091

S. Chaudhuri
S. CHAUDHURI
* NOTARY *
GOVT. OF INDIA
Regd. No.-6584/08
Bidhannagar Court
Dist.-North 24 Pgs.

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भारत का राजपत्र The Gazette of India

असाधारण

EXTRAORDINARY

भाग II—खण्ड 3—उप-खण्ड (ii)

PART II—Section 3—Sub-section (ii)

प्राधिकार से प्रकाशित

PUBLISHED BY AUTHORITY

सं. 899]

नई दिल्ली, बुधवार, मार्च 7, 2018/फाल्गुन 16, 1939

No. 899]

NEW DELHI, WEDNESDAY, MARCH 7, 2018/PHALGUNA 16, 1939

जल संसाधन, नदी विकास और गंगा संरक्षण मंत्रालय

आदेश

नई दिल्ली, 7 मार्च, 2018

का.आ.1006 (अ).—केंद्र सरकार दिनांक 7 अक्टूबर, 2016 के का. आ. 3187(अ) द्वारा भारत के राजपत्र, असाधारण, भाग II, खंड 3, उप-खंड (ii) में प्रकाशित अधिसूचना के पैरा 53 के साथ पर्यावरण (संरक्षण) अधिनियम, 1986 (1986 का 29) की धारा 3 की उप-धारा (1) तथा (3) द्वारा प्रदत्त शक्तियों का प्रयोग करते हुये एतद्वारा पश्चिम बंगाल राज्य के जिला उत्तर 24 परगना के लिए जिला गंगा सुरक्षा समिति नामक प्राधिकरण का गठन करती है, जिसमें निम्नलिखित सदस्य शामिल होंगे :

(क) पदेन सदस्यगण

(i)	जिला मजिस्ट्रेट एवं कलेक्टर, 24 परगना (उत्तर)	अध्यक्ष;
(ii)	कार्यपालक अभियंता, लोक निर्माण विभाग, 24 परगना (उत्तर)	सदस्य;
(iii)	कार्यपालक अभियंता, सिंचाई, 24 परगना (उत्तर)	सदस्य;
(iv)	कार्यपालक अभियंता, लोक स्वास्थ्य अभियंत्रण विभाग, 24 परगना (उत्तर)	सदस्य;
(v)	कंट्रोलर, पश्चिम बंगाल प्रदूषण नियंत्रण बोर्ड	सदस्य;
(vi)	वन प्रमंडल अधिकारी, 24 परगना (उत्तर), बारासात	सदस्य व संयोजक;

(ख) नामित सदस्यगण:

(i)	ऑफिसर इंचार्ज, डिपार्टमेंट ऑफ म्युनिसिपल अफेयर्स, 24 परगना (उत्तर)	सदस्य;
(ii)	चेयरमेन, भाटपाड़ा म्युनिसिपलिटी	सदस्य;
(iii)	चेयरमेन, खड्डह म्युनिसिपलिटी	सदस्य;
(iv)	प्रोफेसर शिलांजन भट्टाचार्जी, जुलोजी स्टडीज़, जाधवपुर यूनिवर्सिटी, जाधवपुर, कोलकाता-700132 (पर्यावरणविद)	सदस्य;

- (v) डॉ. कृष्ण रे, बॉटनी एंड बायोकेमेस्ट्री, बारासात स्टेट यूनिवर्सिटी, बारासात, पश्चिम बंगाल-700126 (पर्यावरणविद) सदस्य;
- (vi) श्री मोनिश पौडार, चेयरमेन, इंडियन जूट मिल एसोशिएशन, 6, नेताजी सुभाष रोड, डलहौजी, कोलकाता-700001 सदस्य;
2. नामित सदस्यों का कार्यकाल इस आदेश की प्रकाशन की तारीख से दो वर्ष की अवधि के लिए होगा।
3. जिला गंगा सुरक्षा समिति दिनांक 7 अक्टूबर, 2016 की ऊपर उल्लिखित अधिसूचना में दी गई शक्तियों का प्रयोग करेगी और इसमें दिये गए कार्यों का निष्पादन करेगी।
4. नामित सदस्यों को यात्रा भत्ता/दैनिक भत्ता और सिटिंग फीस राज्य सरकार के नियमों के अनुसार देय होगी।
5. दिनांक 7 अक्टूबर, 2016 के आदेसानुसार जिला गंगा समिति के अध्यक्ष, बैठके आयोजित करने की प्रक्रिया एवं अवधि के संबंध में निर्णय ले सकते हैं।

[फा. सं. स्था.-01/2016-17/111/एन एम सी जी (खंड-III)]

राजीव किशोर, कार्यकारी निदेशक (प्रशासन)
राष्ट्रीय स्वच्छ गंगा मिशन

MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION

ORDER

New Delhi, the 7th March, 2018

S.O. 1006(E).—In exercise of the powers conferred by sub-sections (1), (2) and (3) of section 3 of the Environment (Protection), Act, 1986 (29 of 1986), read with the paragraph 53 of the notification of the Government of India, in the Ministry of Water Resources, River Development and Ganga Rejuvenation, published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (ii), *vide* number S. O. 3187(E), dated the 7th October, 2016 (hereinafter referred to as the said notification), the Central Government hereby constitutes an authority to be called as the District Ganga Protection Committee for District North 24 Parganas of the State of West Bengal, comprising of the following members, namely:-

(A) Ex-officio Members:

- (i) District Magistrate and Collector, 24 Parganas (North) - Chairperson;
- (ii) Executive Engineer, Public Works Department, 24 Parganas (North) - Member;
- (iii) Executive Engineer, Irrigation, 24 Parganas (North) - Member;
- (iv) Executive Engineer, Public Health Engineering Department, 24 Parganas (North) - Member;
- (v) Controller, West Bengal Pollution Control Board - Member;
- (vi) Divisional Forest officer, 24 Parganas (North), Barasat - Member and Convenor;

(B) Nominated Members:

- (i) The Officer In Charge, Department of Municipal Affairs, 24 Parganas (North) - Member;
- (ii) Chairman, Bhatpara Municipality - Member;
- (iii) Chairman, Khardah Municipality - Member;
- (iv) Prof. Shilanjan Bhattacharjee, Zoology Studies, Jadavpur University, Jadavpur, Kolkata-700132 (Environmentalist) - Member;
- (v) Dr. Krishna Ray, Botany and Biochemistry, Barasat State University, Barasat, West Bengal-700126 (Environmentalist) - Member;
- (vi) Shri Monish Poddar, Chairman, Indian Jute Mill Association, 6, Netaji Subhas Road, Dalhousie, Kolkata-700001 - Member.
2. The nominated Members shall hold office for a term of two years from the date of publication of this Order in the Official Gazette.
3. The District Ganga Protection Committee shall exercise such powers and perform such functions as specified in the said notification.
4. Travelling Allowance, Daily Allowance and sitting fees of the nominated Members shall be governed by the relevant rules of the State Government.

5. The Chairperson may decide the procedure and frequency for holding the meetings as per the said notification.

[F. No. Estt.01/2016-17/111/NMCG (Vol-III)]

RAJIV KISHORE, Executive Director (Administration)
National Mission for Clean Ganga

आदेश

नई दिल्ली, 7 मार्च, 2018

का.आ. 1007(अ).—केंद्र सरकार दिनांक 7 अक्तूबर, 2016 के का. आ. 3187 (अ) द्वारा भारत के राजपत्र, असाधारण, भाग II, खंड 3, उप-खंड (ii) में प्रकाशित अधिसूचना के पैरा 53 के साथ पर्यावरण (संरक्षण) अधिनियम, 1986 (1986 का 29) की धारा 3 की उप-धारा (1) तथा (3) द्वारा प्रदत्त शक्तियों का प्रयोग करते हुये एतद्वारा पश्चिम बंगाल राज्य के जिला हावड़ा के लिए जिला गंगा सुरक्षा समिति नामक प्राधिकरण का गठन करती है, जिसमें निम्नलिखित सदस्य शामिल होंगे :

(क) पदेन सदस्यगण

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|-------|---|-----------------|
| (i) | जिला मजिस्ट्रेट एवं कलेक्टर, हावड़ा | अध्यक्ष; |
| (ii) | कार्यपालक अभियंता, हावड़ा प्रमंडल, लोक निर्माण विभाग | सदस्य; |
| (iii) | कार्यपालक अभियंता, हावड़ा प्रमंडल, सिंचाई | सदस्य; |
| (iv) | कार्यपालक अभियंता, लोक स्वास्थ्य अभियंत्रण विभाग, हावड़ा | सदस्य; |
| (v) | पर्यावरण अभियंता, पश्चिम बंगाल प्रदूषण नियंत्रण बोर्ड, हावड़ा | सदस्य; |
| (vi) | वन प्रमंडल अधिकारी, हावड़ा प्रमंडल | सदस्य व संयोजक; |

(ख) नामित सदस्यगण:

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|-------|--|--------|
| (i) | डिप्टी मजिस्ट्रेट इंचार्ज, म्युनिसिपल अफेयर्स, हावड़ा | सदस्य; |
| (ii) | हावड़ा म्युनिसिपल कार्पोरेशन के प्रतिनिधि | सदस्य; |
| (iii) | मेनेजर, नेशनल अर्बन लाईवलीहूड मिशन (एन.यू.एल.एम.), उलूबेडिया म्युनिसिपलिटी | सदस्य; |
| (iv) | प्रोफेसर चंचल मजूमदार, डिपार्टमेंट ऑफ सिविल इंजीनियरिंग, इंडियन इंस्टीट्यूट ऑफ इंजीनियरिंग साइन्स एंड टेक्नोलोजी, पो. ओ. - बोटनिकल गार्डन, हावड़ा, शिवपुर-711103 (पर्यावरणविद) | सदस्य; |
| (v) | प्रोफेसर अशोक अदक, डिपार्टमेंट ऑफ सिविल इंजीनियरिंग, इंडियन इंस्टीट्यूट ऑफ इंजीनियरिंग साइन्स एंड टेक्नोलोजी, पो. ओ. - बोटनिकल गार्डन, हावड़ा, शिवपुर-711103 (पर्यावरणविद) | सदस्य; |
| (vi) | श्री शंकर सन्याल, प्रेसिडेंट, चेम्बर ऑफ कॉमर्स, लक्ष्मी निकेतन, 243 जी.टी. रोड, लिलुआ, हावड़ा, पश्चिम बंगाल-711204 | सदस्य; |
2. नामित सदस्यों का कार्यकाल इस आदेश की प्रकाशन की तारीख से दो वर्ष की अवधि के लिए होगा।
3. जिला गंगा सुरक्षा समिति दिनांक 7 अक्तूबर, 2016 की ऊपर उल्लिखित अधिसूचना में दी गई शक्तियों का प्रयोग करेगी और इसमें दिये गए कार्यों का निष्पादन करेगी।
4. नामित सदस्यों को यात्रा भत्ता/दैनिक भत्ता और सिटिंग फीस राज्य सरकार के नियमों के अनुसार देय होगी।
5. दिनांक 7 अक्तूबर, 2016 के आदेसानुसार जिला गंगा समिति के अध्यक्ष, बैठके आयोजित करने की प्रक्रिया एवं अवधि के संबंध में निर्णय ले सकते हैं।

[फा. सं. स्था.-01/2016-17/111/एन एम सी जी (खंड-III)]

राजीव किशोर, कार्यकारी निदेशक (प्रशासन)
राष्ट्रीय स्वच्छ गंगा मिशन

ORDER

New Delhi, the 7th March, 2018

S.O. 1007(E).—In exercise of the powers conferred by sub-sections (1), (2) and (3) of section 3 of the Environment (Protection), Act, 1986 (29 of 1986), read with the paragraph 53 of the notification of the Government of India, in the Ministry of Water Resources, River Development and Ganga Rejuvenation, published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (ii), *vide* number S. O. 3187 (E), dated the 7th October, 2016 (hereinafter referred to as the said notification), the Central Government hereby constitutes an authority to be called as the District Ganga Protection Committee for District Howrah of the State of West Bengal, comprising of the following members, namely:-

(A) Ex-officio Members:

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|---|------------------------|
| (i) District Magistrate and Collector, Howrah | - Chairperson; |
| (ii) Executive Engineer, Howrah Division, Public Works Department | - Member; |
| (iii) Executive Engineer, Howrah Division, Irrigation | - Member; |
| (iv) Executive Engineer, Public Health Engineering, Howrah | - Member; |
| (v) Environmental Engineer, West Bengal Pollution Control Board, Howrah | - Member; |
| (vi) Divisional Forest Officer, Howrah Division | - Member and Convenor; |

(B) Nominated Members:

- | | |
|--|-----------|
| (i) Deputy Magistrate In-charge, Municipal Affairs, Howrah | - Member; |
| (ii) Representative from Howrah Municipal Corporation | - Member; |
| (iii) Manager, National Urban Livelihood Mission (NULM), Uluberia Municipality | - Member; |
| (iv) Prof. Chanchal Majumder, Department of Civil Engineering, Indian Institute of Engineering Science And Technology, P.O-Botanical Garden, Howrah, Shibpur-711103 (Environmentalist) | - Member; |
| (v) Prof. Ashok Adak, Department of Civil Engineering, Indian Institute of Engineering Science And Technology, P.O-Botanical Garden, Howrah, Shibpur-711103 (Environmentalist) | - Member; |
| (vi) Shri Sankar Sanyal, President, Chamber of Commerce, Laxmi Niketan, 243 G.T Road, Liluah, Howrah, West Bengal-711204 | - Member. |
2. The nominated Members shall hold office for a term of two years from the date of publication of this Order in the Official Gazette.
 3. The District Ganga Protection Committee shall exercise such powers and perform such functions as specified in the said notification.
 4. Travelling Allowance, Daily Allowance and sitting fees of the nominated Members shall be governed by the relevant rules of the State Government.
 5. The Chairperson may decide the procedure and frequency for holding the meetings as per the said notification.

[F. No. Estt.01/2016-17/111/NMCG (Vol-III)]

RAJIV KISHORE, Executive Director (Administration)
National Mission for Clean Ganga

आदेश

नई दिल्ली, 7 मार्च, 2018

का.आ. 1008(अ).—केंद्र सरकार दिनांक 7 अक्तूबर, 2016 के का. आ. 3187 (अ) द्वारा भारत के राजपत्र, असाधारण, भाग II, खंड 3, उप-खंड (ii) में प्रकाशित अधिसूचना के पैरा 53 के साथ पर्यावरण (संरक्षण) अधिनियम, 1986 (1986 का 29) की धारा 3 की उप-धारा (1) तथा (3) द्वारा प्रदत्त शक्तियों का प्रयोग करते हुये एतद्वारा पश्चिम बंगाल राज्य के जिला मुर्शिदाबाद के लिए जिला गंगा सुरक्षा समिति नामक प्राधिकरण का गठन करती है, जिसमें निम्नलिखित सदस्य शामिल होंगे :

(क) पदेन सदस्यगण

- | | |
|--|----------|
| (i) जिला मजिस्ट्रेट एवं कलेक्टर, मुर्शिदाबाद | अध्यक्ष; |
|--|----------|

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|-------|--|-----------------|
| (ii) | कार्यपालक अभियंता, लोक निर्माण विभाग, प्रभाग-I, मुर्शिदाबाद | सदस्य; |
| (iii) | कार्यपालक अभियंता, सिंचाई, मुर्शिदाबाद | सदस्य; |
| (iv) | कार्यपालक अभियंता, लोक स्वास्थ्य अभियंत्रण, मुर्शिदाबाद | सदस्य; |
| (v) | कार्यपालक अभियंता (पर्यावरण) पश्चिम बंगाल प्रदूषण नियंत्रण बोर्ड | सदस्य; |
| (vi) | वन प्रमंडल अधिकारी, मुर्शिदाबाद | सदस्य व संयोजक; |

(ख) नामित सदस्यगण:

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|-------|--|--------|
| (i) | सचिव ज़िला परिषद, मुर्शिदाबाद | सदस्य; |
| (ii) | अध्यक्ष, बेलडांगा मुनिसिपलटी, मुर्शिदाबाद | सदस्य; |
| (iii) | प्रो. भास्कर महायानक, बहरमपुर गर्ल्स कालेज, आर. एन. टैगोर रोड, गोरा बाज़ार, बहरमपुर, पश्चिम बंगाल-742101 (पर्यावरणविद) | सदस्य; |
| (iv) | शेख हसनुज जम्मा, कार्यपालक अभियंता, लोक निर्माण विभाग, प्रभाग-I, मुर्शिदाबाद-742101(पर्यावरणविद) | सदस्य; |
| (v) | श्री दिलीप साहा, अध्यक्ष, मुर्शिदाबाद डिस्ट्रिक्ट राइस मिल एसोशिएशन, मुर्शिदाबाद-742101 | सदस्य. |
2. नामित सदस्यों का कार्यकाल इस आदेश की प्रकाशन की तारीख से दो वर्ष की अवधि के लिए होगा।
 3. जिला गंगा सुरक्षा समिति दिनांक 7 अक्तूबर, 2016 की ऊपर उल्लिखित अधिसूचना में दी गई शक्तियों का प्रयोग करेगी और इसमें दिये गए कार्यों का निष्पादन करेगी।
 4. नामित सदस्यों को यात्रा भत्ता/दैनिक भत्ता और सिटिंग फीस राज्य सरकार के नियमों के अनुसार देय होगी।
 5. दिनांक 7 अक्तूबर, 2016 के आदेशानुसार जिला गंगा समिति के अध्यक्ष, बैठके आयोजित करने की प्रक्रिया एवं अवधि के संबंध में निर्णय ले सकते हैं।

(फा. सं. स्था.-01/2016-17/111/एन एम सी जी (खंड-III))

राजीव किशोर, कार्यकारी निदेशक (प्रशासन)

राष्ट्रीय स्वच्छ गंगा मिशन

ORDER

New Delhi, the 7th March, 2018

S.O. 1008(E).—In exercise of the powers conferred by sub-sections (1), (2) and (3) of section 3 of the Environment (Protection), Act, 1986 (29 of 1986), read with the paragraph 53 of the notification of the Government of India, in the Ministry of Water Resources, River Development and Ganga Rejuvenation, published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (ii), *vide* number S. O. 3187(E), dated the 7th October, 2016 (hereinafter referred to as the said notification), the Central Government hereby constitutes an authority to be called as the District Ganga Protection Committee for District Murshidabad of the State of West Bengal, comprising of the following members, namely:

(A) Ex-officio Members:

- | | | |
|-------|---|------------------------|
| (i) | District Magistrate and Collector, Murshidabad | |
| (ii) | Executive Engineer, Public Works Department, Division-I, Murshidabad | - Member; |
| (iii) | Executive Engineer, Irrigation, Murshidabad | - Member; |
| (iv) | Executive Engineer, Public Health Engineering, Murshidabad | - Member; |
| (v) | Executive Engineer (Environment), West Bengal Pollution Control Board | - Member; |
| (vi) | Divisional Forest Officer, Murshidabad | - Member and Convenor; |

(B) Nominated Members:

- | | | |
|------|--|-----------|
| (i) | Secretary Zilla Parishad, Murshidabad | - Member; |
| (ii) | Chairman, Beldanga Municipality, Murshidabad | - Member; |

- (iii) Professor Bhaskar Mahayanak, Baharampur Girls' College, R. N Tagore Road, Gora Bazaar, Baharampur, West Bengal-742101 (Environmental) - Member;
- (iv) Sk. Hasanuj Jamma, Executive Engineer, Public Works Department, Div-I, Murshidabad-742101 (Environmental) - Member;
- (v) Shri. Dilip Saha, President, Murshidabad District Rice Mill association, Murshidabad-742101 - Member.
2. The nominated Members shall hold office for a term of two years from the date of publication of this Order in the Official Gazette.
3. The District Ganga Protection Committee shall exercise such powers and perform such functions as specified in the said notification.
4. Travelling Allowance, Daily Allowance and sitting fees of the nominated Members shall be governed by the relevant rules of the State Government.
5. The Chairperson may decide the procedure and frequency for holding the meetings as per the said notification.

[F. No. Estt.01/2016-17/111/NMCG (Vol-III)]

RAJIV KISHORE, Executive Director (Administration)
National Mission for Clean Ganga

आदेश

नई दिल्ली, 7 मार्च, 2018

का.आ. 1009(अ).—केंद्र सरकार दिनांक 7 अक्तूबर, 2016 के का. आ. 3187(अ) द्वारा भारत के राजपत्र, असाधारण, भाग II, खंड 3, उप-खंड (ii) में प्रकाशित अधिसूचना के पैरा 53 के साथ पर्यावरण (संरक्षण) अधिनियम, 1986 (1986 का 29) की धारा 3 की उप-धारा (1) तथा (3) द्वारा प्रदत्त शक्तियों का प्रयोग करते हुये एतद्वारा पश्चिम बंगाल राज्य के जिला मालदा के लिए जिला गंगा सुरक्षा समिति नामक प्राधिकरण का गठन करती है, जिसमें निम्नलिखित सदस्य शामिल होंगे :

(क) पदेन सदस्यगण

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|-------|--|-----------------|
| (i) | जिला मजिस्ट्रेट, मालदा | अध्यक्ष; |
| (ii) | कार्यपालक अभियंता, लोक निर्माण विभाग, मालदा | सदस्य; |
| (iii) | कार्यपालक अभियंता, सिंचाई एवं जलमार्ग विभाग, मालदा | सदस्य; |
| (iv) | कार्यपालक अभियंता, लोक स्वास्थ्य अभियंत्रण विभाग (आर्सेनिक डिक्विजन) | सदस्य; |
| (v) | कार्यपालक अभियंता, पश्चिम बंगाल प्रदूषण नियंत्रण बोर्ड, मालदा | सदस्य; |
| (vi) | वन प्रमंडल अधिकारी, मालदा | सदस्य व संयोजक. |

(ख) नामित सदस्यगण:

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| (i) | प्रभारी अधिकारी, सेनिटेसन | सदस्य; |
| (ii) | अध्यक्ष, इंगलिश बाज़ार म्युनिसिपलटी | सदस्य; |
| (iii) | डॉ. अनुराधा सेनगुप्ता, मालदा (पर्यावरणविद) | सदस्य; |
| (iv) | डॉ. स्वदेश पाल, सहायक प्रोफेसर, भूगोल विभाग, गौर बंग यूनिवर्सिटी, मकदूमपुर, मालदा, पश्चिम बंगाल-732103 (पर्यावरणविद) | सदस्य; |
| (v) | श्री उज्जल साहा, सचिव, मालदा मर्चेन्ट चेम्बर ऑफ कॉमर्स, बणिज्य भवन, संकोपाड़ा, रथबाड़ी, मालदा-732101 | सदस्य; |

2. नामित सदस्यों का कार्यकाल इस आदेश की प्रकाशन की तारीख से दो वर्ष की अवधि के लिए होगा।
3. जिला गंगा सुरक्षा समिति दिनांक 7 अक्टूबर, 2016 की ऊपर उल्लिखित अधिसूचना में दी गई शक्तियों का प्रयोग करेगी और इसमें दिये गए कार्यों का निष्पादन करेगी।
4. नामित सदस्यों को यात्रा भत्ता/दैनिक भत्ता और सिटिंग फीस राज्य सरकार के नियमों के अनुसार देय होगी।
5. दिनांक 7 अक्टूबर, 2016 के आदेसानुसार जिला गंगा समिति के अध्यक्ष, बैठके आयोजित करने की प्रक्रिया एवं अवधि के संबंध में निर्णय ले सकते हैं।

[फा. सं. स्था.-01/2016-17/111/एन एम सी जी (खंड-III)]

राजीव किशोर, कार्यकारी निदेशक (प्रशासन)
राष्ट्रीय स्वच्छ गंगा मिशन

ORDER

New Delhi, the 7th March, 2018

S.O. 1009(E).—In exercise of the powers conferred by sub-sections (1), (2) and (3) of section 3 of the Environment (Protection), Act, 1986 (29 of 1986), read with the paragraph 53 of the notification of the Government of India, in the Ministry of Water Resources, River Development and Ganga Rejuvenation, published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (ii), *vide* number S. O. 3187(E), dated the 7th October, 2016 (hereinafter referred to as the said notification), the Central Government hereby constitutes an authority to be called as the District Ganga Protection Committee for District Malda of the State of West Bengal, comprising of the following members, namely:-

(A) Ex-officio Members:

- | | |
|--|------------------------|
| (i) District Magistrate, Malda | - Chairperson; |
| (ii) Executive Engineer, Public Works Department, Malda | - Member; |
| (iii) Executive Engineer, Irrigation & Waterways Department Malda | - Member; |
| (iv) Executive Engineer, Public Health Engineering (Arsenic Division) | - Member; |
| (v) Executive Engineer, West Bengal Pollution Control Board Board, Malda | - Member; |
| (vi) Divisional Forest Officer, Malda | - Member and Convenor; |

(B) Nominated Members:

- | | |
|---|-----------|
| (i) Officer in Charge, Sanitation | - Member; |
| (ii) Chairman, English Bazar Municipality | - Member; |
| (iii) Dr. Anuradha Sengupta, Malda (Environmentalist) | - Member; |
| (iv) Dr. Swades Pal, Assistant Professor, Department of Geography, Gour Banga University, Mokdumpur, Malda, West Bengal-732103 (Environmentalist) | - Member; |
| (v) Shri Ujjal Saha, Secretary, Malda, Merchant Chamber of Commerce, Banijya Bhawan, Sankopara, Rathbari, Malda-732101 | - Member. |
2. The nominated Members shall hold office for a term of two years from the date of publication of this Order in the Official Gazette.
 3. The District Ganga Protection Committee shall exercise such powers and perform such functions as specified in the said notification.
 4. Travelling Allowance, Daily Allowance and sitting fees of the nominated Members shall be governed by the relevant rules of the State Government.
 5. The Chairperson may decide the procedure and frequency for holding the meetings as per the said notification.

[F. No. Estt.01/2016-17/111/NMCG (Vol-III)]

RAJIV KISHORE, Executive Director (Administration)
National Mission for Clean Ganga

आदेश

नई दिल्ली, 7 मार्च, 2018

का.आ.1010 (अ).—केंद्र सरकार दिनांक 7 अक्टूबर, 2016 के का. आ. 3187 (अ) द्वारा भारत के राजपत्र, असाधारण, भाग II, खंड 3, उप-खंड (ii) में प्रकाशित अधिसूचना के पैरा 53 के साथ पर्यावरण (संरक्षण) अधिनियम, 1986 (1986 का 29) की धारा 3 की उप-धारा (1) तथा (3) द्वारा प्रदत्त शक्तियों का प्रयोग करते हुये एतद्वारा पश्चिम बंगाल राज्य के जिला दक्षिण 24 परगना के लिए जिला गंगा सुरक्षा समिति नामक प्राधिकरण का गठन करती है, जिसमें निम्नलिखित सदस्य शामिल होंगे :

(क) पदेन सदस्यगण

(i)	जिला मजिस्ट्रेट, दक्षिण 24 परगना	अध्यक्ष;
(ii)	कार्यपालक अभियंता, डायमंड हार्बर हाइवे डिवीजन, लोक निर्माण विभाग, दक्षिण 24 परगना	सदस्य;
(iii)	कार्यपालक अभियंता, नहर प्रमंडल सिंचाई एवं जल	सदस्य;
(iv)	कार्यपालक अभियंता, लोक स्वास्थ्य अभियंत्रण विभाग, दक्षिण 24 परगना	सदस्य;
(v)	पर्यावरण अभियंता, पश्चिम बंगाल प्रदूषण नियंत्रण बोर्ड, अलीपुर	सदस्य;
(vi)	वन प्रमंडल अधिकारी, दक्षिण 24 परगना	सदस्य व संयोजक.

(ख) नामित सदस्यगण:

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|-------|---|--------|
| (i) | जिला पंचायत एवं ग्रामीण विकास अधिकारी, दक्षिण 24 परगना | सदस्य; |
| (ii) | चेयरमेन, महेशतल्ला म्युनिसिपलिटी | सदस्य; |
| (iii) | चेयरमेन, राजपुर सोनारपुर म्युनिसिपलिटी | सदस्य; |
| (iv) | श्री प्रह्लाद गोयंका, सेक्रेटरी, गंगा मिसन (पर्यावरणविद) | सदस्य; |
| (v) | प्रोफेसर सौगता हाज़रा, प्रोफेसर एंड डाइरेक्टर ऑफ स्कूल ऑफ ओसोनोग्राफिक स्टडीज, जाधवपुर यूनिवर्सिटी, जाधवपुर -700132 (पर्यावरणविद) | सदस्य; |
| (vi) | श्री संजय मल, मैसर्स फाइबरफिल, बसंती | सदस्य; |
2. नामित सदस्यों का कार्यकाल इस आदेश की प्रकाशन की तारीख से दो वर्ष की अवधि के लिए होगा।
 3. जिला गंगा सुरक्षा समिति दिनांक 7 अक्टूबर, 2016 की ऊपर उल्लिखित अधिसूचना में दी गई शक्तियों का प्रयोग करेगी और इसमें दिये गए कार्यों का निष्पादन करेगी।
 4. नामित सदस्यों को यात्रा भत्ता/दैनिक भत्ता और सिटिंग फीस राज्य सरकार के नियमों के अनुसार देय होगी।
 5. दिनांक 7 अक्टूबर, 2016 के आदेसानुसार जिला गंगा समिति के अध्यक्ष, बैठके आयोजित करने की प्रक्रिया एवं अवधि के संबंध में निर्णय ले सकते हैं।

[फा. सं. स्था.-01/2016-17/111/एन एम सी जी (खंड-III)]

राजीव किशोर, कार्यकारी निदेशक (प्रशासन)
राष्ट्रीय स्वच्छ गंगा मिशन

ORDER

New Delhi, the 7th March, 2018

S.O. 1010(E).—In exercise of the powers conferred by sub-sections (1), (2) and (3) of section 3 of the Environment (Protection), Act, 1986 (29 of 1986), read with the paragraph 53 of the notification of the Government of India, in the Ministry of Water Resources, River Development and Ganga Rejuvenation, published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (ii), vide number S. O. 3187 (E), dated the 7th October, 2016 (hereinafter referred to as the said notification), the Central Government hereby constitutes an authority to be called as

the District Ganga Protection Committee for District South 24 Parganas of the State of West Bengal, comprising of the following members, namely:-

(A) Ex-officio Members:

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|---|------------------------|
| (i) District Magistrate, South 24 Parganas | - Chairperson; |
| (ii) Executive Engineer, Diamond Harbour Highway Division, Public Works Department, South 24 Parganas | - Member; |
| (iii) Executive Engineer, Canal Division, Irrigation & Water | - Member; |
| (iv) Executive Engineer, Public Health Engineering, South 24 Parganas | - Member; |
| (v) Environmental Engineer, West Bengal Pollution Control Board, Alipore | - Member; |
| (vi) Divisional Forest Officer, South 24 Parganas | - Member and Convenor; |

(B) Nominated Members:

- | | |
|--|-----------|
| (i) District Panchayat and Rural Development Officer, South 24 Parganas | - Member; |
| (ii) Chairman, Maheshtala Municipality | - Member; |
| (iii) Chairman, Rajpur Sonarpur Municipality | - Member; |
| (iv) Shri Prahlad Goenka, Secretary, Ganga Mission (Environmentalist) | - Member; |
| (v) Professor Sugata Hajra, Professor and Director of School of Oceanographic Studies, Jadavpur University, Jadavpur-700132 (Environmentalist) | - Member; |
| (vi) Shri Sanjay Mal, M/s. Fibrefill, Basanti | - Member. |
2. The nominated Members shall hold office for a term of two years from the date of publication of this Order in the Official Gazette.
3. The District Ganga Protection Committee shall exercise such powers and perform such functions as specified in the said notification.
4. Travelling Allowance, Daily Allowance and sitting fees of the nominated Members shall be governed by the relevant rules of the State Government.
5. The Chairperson may decide the procedure and frequency for holding the meetings as per the said notification.

[F. No. Estt.01/2016-17/111/NMCG (Vol-III)]

RAJIV KISHORE, Executive Director (Administration)
National Mission for Clean Ganga

आदेश

नई दिल्ली, 7 मार्च, 2018

का.आ. 1011 (अ).—केंद्र सरकार दिनांक 7 अक्तूबर, 2016 के का. आ. 3187 (अ) द्वारा भारत के राजपत्र, असाधारण, भाग II, खंड 3, उप-खंड (ii) में प्रकाशित अधिसूचना के पैरा 53 के साथ पर्यावरण (संरक्षण) अधिनियम, 1986 (1986 का 29) की धारा 3 की उप-धारा (1) तथा (3) द्वारा प्रदत्त शक्तियों का प्रयोग करते हुये एतद्वारा पश्चिम बंगाल राज्य के जिला नदिया के लिए जिला गंगा सुरक्षा समिति नामक प्राधिकरण का गठन करती है, जिसमें निम्नलिखित सदस्य शामिल होंगे :

(क) पदेन सदस्यगण

- | | |
|--|-----------------|
| (i) जिला मजिस्ट्रेट, नदिया | अध्यक्ष; |
| (ii) कार्यपालक अभियंता, लोक निर्माण विभाग, नदिया प्रभाग | सदस्य; |
| (iii) कार्यपालक अभियंता, सिंचाई एवं जलमार्ग विभाग, नदिया | सदस्य; |
| (iv) कार्यपालक अभियंता, आर्सेनिक प्रभाग-II, लोक स्वास्थ्य अभियंत्रण विभाग, नदिया | सदस्य; |
| (v) प्रदूषण नियंत्रण बोर्ड द्वारा प्राधिकृत प्रतिनिधि | सदस्य; |
| (vi) वन प्रमंडल अधिकारी, नदिया | सदस्य व संयोजक; |

(ख) नामित सदस्यगणः

- | | | |
|-------|---|--------|
| (i) | अपर जिला मजिस्ट्रेट (जिला परिषद), नदिया | सदस्य; |
| (ii) | अध्यक्ष, नवद्वीप म्युनिसिपलटी | सदस्य; |
| (iii) | अध्यक्ष, चक्रदह म्युनिसिपलटी | सदस्य; |
| (iv) | श्री नीलमेश राय चौधुरी, एक्स प्रोफेसर, बिधान चन्द्र कृषि विश्वविद्यालय (पर्यावरणविद) | सदस्य; |
| (v) | श्रीमती बानी सरस्वती, सचिव श्रीमा महिला समिति, एस एच-3, दत्तापुलिया, पश्चिम बंगाल -741504 (पर्यावरणविद) | सदस्य; |
| (vi) | श्री गोकुल बिहारी साहा, ज्वाइंट सेक्रेटरी, चेम्बर ऑफ कॉमर्स, इंडस्ट्री एंड ट्रेड | सदस्य; |
2. नामित सदस्यों का कार्यकाल इस आदेश की प्रकाशन की तारीख से दो वर्ष की अवधि के लिए होगा।
 3. जिला गंगा सुरक्षा समिति दिनांक 7 अक्टूबर, 2016 की ऊपर उल्लिखित अधिसूचना में दी गई शक्तियों का प्रयोग करेगी और इसमें दिये गए कार्यों का निष्पादन करेगी।
 4. नामित सदस्यों को यात्रा भत्ता/दैनिक भत्ता और सिटिंग फीस राज्य सरकार के नियमों के अनुसार देय होगी।
 5. दिनांक 7 अक्टूबर, 2016 के आदेसानुसार जिला गंगा समिति के अध्यक्ष, बैठके आयोजित करने की प्रक्रिया एवं अवधि के संबंध में निर्णय ले सकते हैं।

[फा. सं. स्था. -01/2016-17/111/एन एम सी जी (खंड-III)]

राजीव किशोर, कार्यकारी निदेशक (प्रशासन)
राष्ट्रीय स्वच्छ गंगा मिशन

ORDER

New Delhi, the 7th March, 2018

S.O. 1011(E).— In exercise of the powers conferred by sub-sections (1), (2) and (3) of section 3 of the Environment (Protection), Act, 1986 (29 of 1986), read with the paragraph 53 of the notification of the Government of India, in the Ministry of Water Resources, River Development and Ganga Rejuvenation, published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (ii), *vide* number S. O. 3187 (E), dated the 7th October, 2016 (hereinafter referred to as the said notification), the Central Government hereby constitutes an authority to be called as the District Ganga Protection Committee for District Nadia of the State of West Bengal, comprising of the following members, namely:-

(C) Ex-officio Members:

- | | | |
|-------|--|------------------------|
| (i) | District Magistrate, Nadia | - Chairperson; |
| (ii) | Executive Engineer, Public Works Department, Nadia Division | - Member; |
| (iii) | Executive Engineer, Irrigation and Water Department, Nadia | - Member; |
| (iv) | Executive Engineer, Arsenic Division-II, Public Health Engineering Department, Nadia | - Member; |
| (v) | Representative of Pollution Control Board | - Member; |
| (vi) | Divisional Forest Officer, Nadia | - Member and Convenor; |

(D) Nominated Members:

- | | | |
|-------|---|-----------|
| (i) | Additional District Magistrate (Zila Parishad), Nadia | - Member; |
| (ii) | Chairman, Nabadwip Municipality | - Member; |
| (iii) | Chairman, Chakdah Municipality | - Member; |
| (iv) | Shri Nilimesh Roy Chowdhury, Ex Professor, Bidhan Chandra Krishi Vishyavidyalaya (Environmentalist) | - Member; |
| (v) | Smt. Bani Saraswati, Secretary, Sreema Mahila Samity, SH-3, Duttapulia, West Bengal-741504 (Environmentalist) | - Member; |
| (vi) | Shri Gokul Behari Saha, Joint Secretary, Chamber of Commerce, Industry and Trade | - Member. |

2. The nominated Members shall hold office for a term of two years from the date of publication of this Order in the Official Gazette.
3. The District Ganga Protection Committee shall exercise such powers and perform such functions as specified in the said notification.
4. Travelling Allowance, Daily Allowance and sitting fees of the nominated Members shall be governed by the relevant rules of the State Government.
5. The Chairperson may decide the procedure and frequency for holding the meetings as per the said notification.

[F. No. Estt.01/2016-17/111/NMCG (Vol-III)]

RAJIV KISHORE, Executive Director (Administration)
National Mission for Clean Ganga

आदेश

नई दिल्ली, 7 मार्च, 2018

का.आ. 1012 (अ).—केंद्र सरकार दिनांक 7 अक्तूबर, 2016 के का. आ. 3187 (अ) द्वारा भारत के राजपत्र, असाधारण, भाग II, खंड 3, उप-खंड (ii) में प्रकाशित अधिसूचना के पैरा 53 के साथ पर्यावरण (संरक्षण) अधिनियम, 1986 (1986 का 29) की धारा 3 की उप-धारा (1) तथा (3) द्वारा प्रदत्त शक्तियों का प्रयोग करते हुये एतद्वारा पश्चिम बंगाल राज्य के जिला हुगली के लिए जिला गंगा सुरक्षा समिति नामक प्राधिकरण का गठन करती है, जिसमें निम्नलिखित सदस्य शामिल होंगे :

(क) पदेन सदस्यगण

(i)	जिला मजिस्ट्रेट एवं कलेक्टर, हुगली	अध्यक्ष;
(ii)	कार्यपालक अभियंता, लोक निर्माण विभाग, हुगली	सदस्य;
(iii)	कार्यपालक अभियंता, सिंचाई, हुगली	सदस्य;
(iv)	कार्यपालक अभियंता, लोक स्वास्थ्य अभियंत्रण विभाग	सदस्य;
(v)	पश्चिम बंगाल प्रदूषण नियंत्रण बोर्ड द्वारा प्राधिकृत अभियंता / प्रतिनिधि, दानकुनी	सदस्य;
(vi)	वन प्रमंडल अधिकारी, हुगली एवं हावड़ा	सदस्य व संयोजक;

(ख) नामित सदस्यगण:

- | | | |
|-------|---|--------|
| (i) | जिला पंचायत एवं ग्रामीण विकास अधिकारी, हुगली | सदस्य; |
| (ii) | मेयर, चन्दन नगर म्युनिसिपल कार्पोरेशन | सदस्य; |
| (iii) | चेयरमेन, उत्तरपाड़ा-कोटरंग म्युनिसिपलिटी | सदस्य; |
| (iv) | मिस देबिका चक्रवर्ती, हुगली जिला पर्यावरण कमेटी (पर्यावरणविद) | सदस्य; |
| (v) | पोप्पि मुस्तफ़ी, हुगली जिला पर्यावरण कमेटी (पर्यावरणविद) | सदस्य; |
| (vi) | श्री एस.एस.गोयल, सेक्रेटरी ऑफ हुगली चेम्बर ऑफ कॉमर्स एंड इंडस्ट्रीज़,
6 गर्स्टिन प्लेस, तृतीय तल, कोलकाता, पश्चिम बंगाल-700001 | सदस्य; |
2. नामित सदस्यों का कार्यकाल इस आदेश की प्रकाशन की तारीख से दो वर्ष की अवधि के लिए होगा।
 3. जिला गंगा सुरक्षा समिति दिनांक 7 अक्तूबर, 2016 की ऊपर उल्लिखित अधिसूचना में दी गई शक्तियों का प्रयोग करेगी और इसमें दिये गए कार्यों का निष्पादन करेगी।
 4. नामित सदस्यों को यात्रा भत्ता/दैनिक भत्ता और सिटिंग फीस राज्य सरकार के नियमों के अनुसार देय होगी।
 5. दिनांक 7 अक्तूबर, 2016 के आदेसानुसार जिला गंगा समिति के अध्यक्ष, बैठके आयोजित करने की प्रक्रिया एवं अवधि के संबंध में निर्णय ले सकते हैं।

[फा. सं. स्था.-01/2016-17/111/एन एम सी जी (खंड-III)]

राजीव किशोर, कार्यकारी निदेशक (प्रशासन)
राष्ट्रीय स्वच्छ गंगा मिशन

ORDER

New Delhi, the 7th March, 2018

S.O. 1012(E).—In exercise of the powers conferred by sub-sections (1), (2) and (3) of section 3 of the Environment (Protection), Act, 1986 (29 of 1986), read with the paragraph 53 of the notification of the Government of India, in the Ministry of Water Resources, River Development and Ganga Rejuvenation, published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (ii), *vide* number S. O. 3187 (E), dated the 7th October, 2016 (hereinafter referred to as the said notification), the Central Government hereby constitutes an authority to be called as the District Ganga Protection Committee for District Hooghly of the State of West Bengal, comprising of the following members, namely:-

(A) Ex-officio Members:

- | | | |
|-------|---|------------------------|
| (i) | District Magistrate and Collector, Hooghly | - Chairperson; |
| (ii) | Executive Engineer, Public Works Department, Hooghly | - Member; |
| (iii) | Executive Engineer, Irrigation, Hooghly | - Member; |
| (iv) | Executive Engineer, Public Health Engineering | - Member; |
| (v) | Engineer/Representative of West Bengal Pollution Control Board, Dankuni | - Member; |
| (vi) | Divisional Forest Officer, Hooghly and Howrah | - Member and Convenor; |

(B) Nominated Members:

- | | | |
|-------|---|-----------|
| (i) | District Panchayat & Rural Development Officer, Hooghly | - Member; |
| (ii) | Mayor, Chandannagar Municipal Corporation | - Member; |
| (iii) | Chairman, Uttarpara- Kotrung Municipality | - Member; |
| (iv) | Ms. Debika Chakraborty, Hooghly Zilla Prajavarana Committee (Environmentalist) | - Member; |
| (v) | Poppi Mustafi, Hooghly Zilla Prajavarana Committee (Environmentalist) | - Member; |
| (vi) | Shri R.S. Goyal, Secretary of Hooghly Chamber of Commerce and Industries, 6 Garstin Place, 3 rd floor, Kolkata, West Bengal-700001 | - Member. |
2. The nominated Members shall hold office for a term of two years from the date of publication of this Order in the Official Gazette.
 3. The District Ganga Protection Committee shall exercise such powers and perform such functions as specified in the said notification.
 4. Travelling Allowance, Daily Allowance and sitting fees of the nominated Members shall be governed by the relevant rules of the State Government.
 5. The Chairperson may decide the procedure and frequency for holding the meetings as per the said notification.

[F. No. Estt.01/2016-17/111/NMCG (Vol-III)]

RAJIV KISHORE, Executive Director (Administration)
National Mission for Clean Ganga

आदेश

नई दिल्ली, 7 मार्च, 2018

का.आ. 1013 (अ).—केंद्र सरकार दिनांक 7 अक्टूबर, 2016 के का. आ. 3187 (अ) द्वारा भारत के राजपत्र, असाधारण, भाग II, खंड 3, उप-खंड (ii) में प्रकाशित अधिसूचना के पैरा 53 के साथ पर्यावरण (संरक्षण) अधिनियम, 1986 (1986 का 29) की धारा 3 की उप-धारा (1) तथा (3) द्वारा प्रदत्त शक्तियों का प्रयोग करते हुये एतद्वारा पश्चिम बंगाल राज्य के जिला पूर्व मेदिनीपुर के लिए जिला गंगा सुरक्षा समिति नामक प्राधिकरण का गठन करती है, जिसमें निम्नलिखित सदस्य शामिल होंगे :

(क) पदेन सदस्यगण

- | | | |
|-----|----------------------------------|----------|
| (i) | जिला मजिस्ट्रेट, पूर्व मेदिनीपुर | अध्यक्ष; |
|-----|----------------------------------|----------|

- | | | |
|-------|--|-----------------|
| (ii) | कार्यपालक अभियंता, लोक निर्माण विभाग (सड़क), तमलुक | सदस्य; |
| (iii) | कार्यपालक अभियंता, सिंचाई, पूर्व मेदिनीपुर प्रमंडल | सदस्य; |
| (iv) | कार्यपालक अभियंता, लोक स्वास्थ्य अभियंत्रण, तमलुक प्रभाग | सदस्य; |
| (v) | वरिष्ठ पर्यावरण अभियंता, पश्चिम बंगाल प्रदूषण नियंत्रण बोर्ड | सदस्य; |
| (vi) | वन प्रमंडल अधिकारी, पूर्व मेदिनीपुर | सदस्य व संयोजक; |

(ख) नामित सदस्यगण:

- | | | |
|-------|---|--------|
| (i) | प्रभारी अधिशासी अधिकारी, प्रदूषण नियंत्रण बोर्ड, पूर्व मेदिनीपुर | सदस्य; |
| (ii) | चेयरमेन, तमलुक म्युनिसिपलिटी | सदस्य; |
| (iii) | चेयरमेन, हल्दिया म्युनिसिपलिटी | सदस्य; |
| (iv) | प्रोफेसर दिलीप राय (रिटायर्ड) / सेक्रेटरी तमलुक फ्लावर लवर्स एसोशिएशन (पर्यावरणविद) | सदस्य; |
| (v) | श्री तरुण सामंता, मेम्बर, मेछेदा ह्यूमन रिसोर्स डेवलपमेंट सोसाइटी (पर्यावरणविद) | सदस्य; |
| (vi) | श्री ए. के. डे, ज़ोनल हेड, कोन्फिडरेसन ऑफ इंडियन इंडस्ट्रीज़ (सी.आइ.आइ.) | सदस्य; |
2. नामित सदस्यों का कार्यकाल इस आदेश की प्रकाशन की तारीख से दो वर्ष की अवधि के लिए होगा।
 3. जिला गंगा सुरक्षा समिति दिनांक 7 अक्टूबर, 2016 की ऊपर उल्लिखित अधिसूचना में दी गई शक्तियों का प्रयोग करेगी और इसमें दिये गए कार्यों का निष्पादन करेगी।
 4. नामित सदस्यों को यात्रा भत्ता/दैनिक भत्ता और सिटिंग फीस राज्य सरकार के नियमों के अनुसार देय होगी।
 5. दिनांक 7 अक्टूबर, 2016 के आदेसानुसार जिला गंगा समिति के अध्यक्ष, बैठके आयोजित करने की प्रक्रिया एवं अवधि के संबंध में निर्णय ले सकते हैं।

[फा. सं. स्था. -01/2016-17/111/एन एम सी जी (खंड-III)]

राजीव किशोर, कार्यकारी निदेशक (प्रशासन)
राष्ट्रीय स्वच्छ गंगा मिशन**ORDER**

New Delhi, the 7th March, 2018

S.O. 1013(E).—In exercise of the powers conferred by sub-sections (1), (2) and (3) of section 3 of the Environment (Protection), Act, 1986 (29 of 1986), read with the paragraph 53 of the notification of the Government of India, in the Ministry of Water Resources, River Development and Ganga Rejuvenation, published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (ii), *vide* number S. O. 3187(E), dated the 7th October, 2016 (hereinafter referred to as the said notification), the Central Government hereby constitutes an authority to be called as the District Ganga Protection Committee for District Purba Medinipur of the State of West Bengal, comprising of the following members, namely:-

(A) Ex-officio Members:

- | | | |
|-------|---|------------------------|
| (i) | District Magistrate, Purba Medinipur | - Chairperson; |
| (ii) | Executive Engineer, Public Works Department (Roads), Tamluk | - Member; |
| (iii) | Executive Engineer, Irrigation, Purba Medinipur Division | - Member; |
| (iv) | Executive Engineer, Public Health Engineering, Tamluk Division | - Member; |
| (v) | Sr. Environmental Engineer, West Bengal Pollution Control Board | - Member; |
| (vi) | Divisional Forest Officer, Purba Medinipur | - Member and Convenor; |

(B) Nominated Members:

- | | | |
|------|---|-----------|
| (i) | Executive Officer In Charge, Pollution Control Board, Purba Medinipur | - Member; |
| (ii) | Chairman, Tamluk Municipality | - Member; |

- | | | |
|-------|---|-----------|
| (iii) | Chairman, Haldia Municipality | - Member; |
| (iv) | Prof. Dilip Roy (retired)/ Secretary, Tamluk Flower Lovers' Association (Environmentalists) | - Member; |
| (v) | Shri Tarun Samanta, Member Mecheda Human Resource Development Society (Environmentalists) | - Member; |
| (vi) | Shri A. K Dey, Zonal Head, Confederation of Indian Industry(CII) | - Member. |
2. The nominated Members shall hold office for a term of two years from the date of publication of this Order in the Official Gazette.
 3. The District Ganga Protection Committee shall exercise such powers and perform such functions as specified in the said notification.
 4. Travelling Allowance, Daily Allowance and sitting fees of the nominated Members shall be governed by the relevant rules of the State Government.
 5. The Chairperson may decide the procedure and frequency for holding the meetings as per the said notification.

[F. No. Estt.01/2016-17/111/NMCG (Vol-III)]

RAJIV KISHORE, Executive Director (Administration)
National Mission for Clean Ganga

आदेश

नई दिल्ली, 7 मार्च, 2018

का.आ. 1014 (अ).—केंद्र सरकार दिनांक 7 अक्टूबर, 2016 के का. आ. 3187 (अ) द्वारा भारत के राजपत्र, असाधारण, भाग II, खंड 3, उप-खंड (ii) में प्रकाशित अधिसूचना के पैरा 53 के साथ पर्यावरण (संरक्षण) अधिनियम, 1986 (1986 का 29) की धारा 3 की उप-धारा (1) तथा (3) द्वारा प्रदत्त शक्तियों का प्रयोग करते हुये एतद्वारा पश्चिम बंगाल राज्य के जिला पूर्व बर्धमान के लिए जिला गंगा सुरक्षा समिति नामक प्राधिकरण का गठन करती है, जिसमें निम्नलिखित सदस्य शामिल होंगे :

(क) पदेन सदस्यगण

- | | | |
|-------|--|-----------------|
| (i) | जिला मजिस्ट्रेट, पूर्व बर्धमान | अध्यक्ष; |
| (ii) | कार्यपालक अभियंता-I, लोक निर्माण विभाग, बर्धमान प्रमंडल, पूर्व बर्धमान | सदस्य; |
| (iii) | कार्यपालक अभियंता, सिंचाई, बर्धमान प्रमंडल | सदस्य; |
| (iv) | कार्यपालक अभियंता, लोक स्वास्थ्य अभियंत्रण विभाग, बर्धमान प्रमंडल | सदस्य; |
| (v) | पर्यावरण अभियंता, प्रदूषण नियंत्रण बोर्ड, दुर्गापुर | सदस्य; |
| (vi) | वन प्रमंडल अधिकारी, बर्धमान प्रमंडल | सदस्य व संयोजक; |

(ख) नामित सदस्यगण:

- | | | |
|-------|---|--------|
| (i) | डिस्ट्रिक्ट प्लानर, पूर्व बर्धमान | सदस्य; |
| (ii) | चेयरमेन, कलना म्युनिसिपलिटी | सदस्य; |
| (iii) | चेयरमेन, कटवा म्युनिसिपलिटी | सदस्य; |
| (iv) | प्रोफेसर बिप्लव बिस्वास, बर्धमान यूनिवर्सिटी, बर्धमान-713104 (पर्यावरणविद) | सदस्य; |
| (v) | प्रोफेसर श्रीमंता गुप्ता, बर्धमान यूनिवर्सिटी, बर्धमान-713104 (पर्यावरणविद) | सदस्य; |
| (vi) | श्री सुब्रता मण्डल, सेक्रेटरी पूर्व बर्धमान डिस्ट्रिक्ट राइस मिल ऑनर्स एसोशिएसन, 43 कलना रोड, अपोज़िट औरोबिंदो स्टेडियम, बर्धमान, पश्चिम बंगाल-713101 | सदस्य; |
2. नामित सदस्यों का कार्यकाल इस आदेश की प्रकाशन की तारीख से दो वर्ष की अवधि के लिए होगा।
 3. जिला गंगा सुरक्षा समिति दिनांक 7 अक्टूबर, 2016 की ऊपर उल्लिखित अधिसूचना में दी गई शक्तियों का प्रयोग करेगी और इसमें दिये गए कार्यों का निष्पादन करेगी।
 4. नामित सदस्यों को यात्रा भत्ता/दैनिक भत्ता और सिटिंग फीस राज्य सरकार के नियमों के अनुसार देय होगी।

5. दिनांक 7 अक्टूबर, 2016 के आदेसानुसार जिला गंगा समिति के अध्यक्ष, बैठके आयोजित करने की प्रक्रिया एवं अवधि के संबंध में निर्णय ले सकते हैं।

[फा. सं. स्था.-01/2016-17/111/एन एम सी जी (खंड-III)]

राजीव किशोर, कार्यकारी निदेशक (प्रशासन)
राष्ट्रीय स्वच्छ गंगा मिशन

ORDER

New Delhi, the 7th March, 2018

S.O. 1014(E).—In exercise of the powers conferred by sub-sections (1), (2) and (3) of section 3 of the Environment (Protection), Act, 1986 (29 of 1986), read with the paragraph 53 of the notification of the Government of India, in the Ministry of Water Resources, River Development and Ganga Rejuvenation, published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (ii), *vide* number S. O. 3187(E), dated the 7th October, 2016 (hereinafter referred to as the said notification), the Central Government hereby constitutes an authority to be called as the District Ganga Protection Committee for District Purba Bardhaman of the State of West Bengal, comprising of the following members, namely:-

(C) Ex-officio Members:

- | | |
|--|------------------------|
| (i) District Magistrate, Purba Bardhaman | - Chairperson; |
| (ii) Executive Engineer-I, Public Works Department, Bardhaman Division | - Member; |
| (iii) Executive Engineer, Irrigation, Bardhaman Division | - Member; |
| (iv) Executive Engineer, Public Health Engineering, Bardhaman Division | - Member; |
| (v) Environmental Engineer, Pollution Control Board, Durgapur | - Member; |
| (vi) Divisional Forest Officer, Bardhaman Division | - Member and Convener; |

(D) Nominated Members:

- | | |
|--|-----------|
| (i) District Planner, Purba Bardhaman | - Member; |
| (ii) Chairman, Kalna Municipality | - Member; |
| (iii) Chairman, Katwa Municipality | - Member; |
| (iv) Prof. Biplab Biswas, Bardhaman University, Bardhaman-713104 (Environmental) | - Member; |
| (v) Prof. Sreemanta Gupta, Bardhaman University, Bardhaman-713104 (Environmental) | - Member; |
| (vi) Shri Subrata Mondal, Secretary, Purba Bardhaman District Rice Mill Owners' Association, 43 Kalna Road, Opposite Sri Aurobinda Stadium, Bardhaman, West Bengal-713101. | - Member. |

- The nominated Members shall hold office for a term of two years from the date of publication of this Order in the Official Gazette.
- The District Ganga Protection Committee shall exercise such powers and perform such functions as specified in the said notification.
- Travelling Allowance, Daily Allowance and sitting fees of the nominated Members shall be governed by the relevant rules of the State Government.
- The Chairperson may decide the procedure and frequency for holding the meetings as per the said notification.

[F. No. Estt.01/2016-17/111/NMCG (Vol-III)]

RAJIV KISHORE, Executive Director (Administration)
National Mission for Clean Ganga



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Annexure -R/2
Program Director <spmng.programdirector@gmail.com>

Fwd: I am sharing 'Note for OA- 200 regarding discharge in Ganga' with you

Sukdeb Das <ngt.udma@gmail.com>
To: spmg.programdirector@gmail.com

Mon, Dec 4, 2023 at 1:04 PM

----- Forwarded message -----

From: **Nandini Ghosh** <nandinighosh.jsudma@gmail.com>
Date: Wed, Nov 29, 2023, 6:56 PM
Subject: Fwd: I am sharing 'Note for OA- 200 regarding discharge in Ganga' with you
To: Sukdeb Das <ngt.udma@gmail.com>, Parthajoy Bhattacharya <parthajoy.wbspmg@gmail.com>, Asish jana <spmng.phe@gmail.com>

pls

----- Forwarded message -----

From: **Santanukumar Ghosh** <santanukumarghsh@gmail.com>
Date: Wed, 29 Nov 2023, 18:52
Subject: Fwd: I am sharing 'Note for OA- 200 regarding discharge in Ganga' with you
To: Nandini Ghosh <nandinighosh.jsudma@gmail.com>

----- Forwarded message -----

From: **sandip das** <sri.sandip.das@gmail.com>
Date: Wed, Nov 29, 2023, 18:50
Subject: I am sharing 'Note for OA- 200 regarding discharge in Ganga' with you
To: Santanukumar Ghosh <santanukumarghsh@gmail.com>

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**Note for OA- 200 regarding discharge in Ganga.pdf**
119K

Project Director (WBSPMG)
Through
Mpl. Commissioner
Spl. Mpl. Commissioner(G&D)
DG(S&D)
DyCE(C)/Drg.
DyCE(E)/S&D

Note#2 and Note#3 may kindly be referred to.

In line with regularly submitted MPR in connection with O.A. No. 673/2018, the discharge in river Ganga from KMC area is 356 MLD. The break-up as per OA No. 673/2018 are as follows:

STPs related to Ganga (Existing and proposed)

Sl. No.	Name of the STP	Capacity in MLD	Status	Remarks
1.	Gardenreach STP	65	Tendered	Existing 57 MLD capacity STP will be upgraded
2.	Keorapukur STP	50	Tendered	Additional capacity of 5 MLD for Existing 45 MLD STP
3.	Near WBSETCL, Joka	45	Construction is running	KEIIP Project
4.	At Bank Plot, M.G Road	40	Construction is running	KEIIP Project
5.	Rajpur-Sonarpur, Rania	23	Construction is running	KEIIP Project
6.	Bansdroni STP	11.6	Tendering in process	Under Tolly's Nallah Project
7.	STP Near Golf Garden	3.5	Tendering in process	Under Tolly's Nallah Project
8.	Birji Road STP near SahidKhidiram Metro	10	Tendering in process	Under Tolly's Nallah Project
9.	STP Near SurinaamGhat, Dhankheti Nikashi	25	Proposed	
10.	STP Near Bhangakhal, Gardenreach area	35	Proposed	

11.	New Keorapukur STP	25	Proposed	
12.	Strand Road STP	23	Proposed	
Total capacity in MLD		356.1		

Non-Ganga STPs (Existing and proposed)

Sl. No.	Name of the STP	Capacity in MLD	Remarks
1.	East Kolkata Wetland	910	Natural Treatment
2.	Bangur STP	52	Existing
3.	Baghajatin STP	15	Existing
4.	Hatisur STP	10	Existing, which is proposed to be upgraded and augmented by KURIP in their next Tranche with funding from ADB.
5.	New Baghajatin STP	26	Proposed
Total Capacity in MLD		1013	

Submitted.

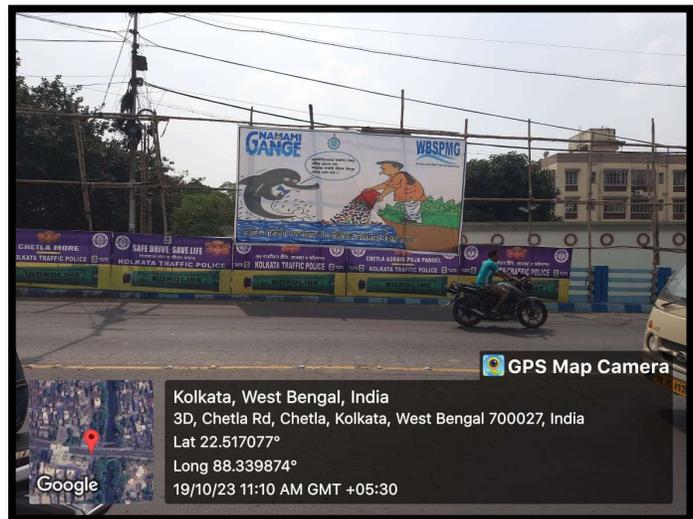
Communication & Public Outreach Activities of Kolkata Municipal Corporation for O.A. No. 200

Introduction

As a part of WBSPMG's sustained effort towards **River Pollution Abatement and improvement of eco-system of Adi Ganga** including enhancement of Water quality, various kind of Communication & Public Outreach Activities had been taken up in the Kolkata Municipal Area by KMC. Thousands of people had participated in these events.

Installation of Flex / Banners in Strategic locations during Festivals

To influence people's Behavioural Activities towards Liquid Waste Management, during the festival of Durga Puja and Kali Puja of 2023, Flex and Banners on River Pollution Abatement had been installed in the high foot fall Puja Pandals and other strategic locations of the Kolkata by Kolkata Municipal Corporation (KMC). Locations of Durga Puja Pandals, where Flex had been installed for mass awareness are Chetla Agrani, Durgapur Bridge (Suruchi Sangha), Kalighat Bridge (Kalighat Milon Sangha), Karunamoyee Bridge (Haridevpur Durga Puja), Kudghat Bridge (Purba Putiari Durga Puja). Locations of Kali Puja Pandals, where Flex had been installed for mass awareness are Netaji Metro Station (Moor avenue Kali Puja), Karunamoyee Kali Temple, Chetla Road and Gopal Nagar more.



Swachhta hi Sewa

Cleanliness Drives with the special campaign of Garbage Free India had been executed at various Ghats and throughout the stretches of Tolly’s Nullah (Adi Ganga) by Kolkata Municipal Corporation (KMC) in the month of October, 2023. This Drives had been executed in various Wards of KMC area (Ward No.- 75, 82, 81, 115, 114, 113, 110, 111, 98, 97, 100, 112).



Mass Awareness through Wall Painting

To convey the message of River Pollution Abatement and Liquid Waste Management towards the residents living on the bank of Tolly’s Nullah i.e. Adi Ganga, Kolkata Municipal Corporation had taken up mass awareness drive through painting walls in the various important locations of Kolkata in the F.Y. 2022-23.



Event at STP sites during National Ganga Council Meeting

During the second National Ganga Council meeting (on 30th December, 2022) in Kolkata, the Public Outreach Activities had been organized in the Project Sites, which were being inaugurated. In Kolkata, two event had been done. These are in the Gardenreach STP site and Ward No. 75 under Adi Ganga Project.



29076



42

Annexure -R/3

Sukdeb Das <ngt.udma@gmail.com>

Report of O.A. 200 on Fresh Waste and Legacy Waste _ District Wise

1 message

Director SUDA <sbm.wbsuda@gmail.com>

Mon, Nov 6, 2023 at 6:57 PM

To: ngt.udma@gmail.com, "spmng.phe@gmail.com" <spmng.phe@gmail.com>

Cc: Director SUDA Supriya Ghosal <supriya.directorsuda@gmail.com>, JOLY CHAUDHURI <jolychaudhuri9@gmail.com>

Madam,
Please find enclosed the report for your kind perusal.

Yours faithfully

Director, SUDA

2 attachments

 **Fresh Waste Report for Gangaa Town (Actual).xlsx**
18K

 **Legacy Waste_Ganga Town.xlsx**
16K

43
Fresh Waste Processing Status of Ganga Towns_ District wise

Sl. No.	District	ULB	Ward	Per day Total Fresh Waste Generation (TPD)	Segregation in no of wards	Per day quantity of Total Waste being collected in Segregated Manner (TPD)	Collection and Transportati on Total In TPD	Waste Processing in TPDTOTAL	Tender Status
1	HOOGHLY	Baidyabati	23	66.45	23	66.45	66.45	65	LoA cum Work Order Issued
2	HOOGHLY	Bansberia	22	40	22	37.00	40	29.5	Work started
3	HOOGHLY	Bhadreswar	22	22.53	22	22.53	22.53	22.53	LoA cum Work Order Issued
4	HOOGHLY	Champdany	22	19.06	22	13.04	3.238	20	LoA cum Work Order Issued
5	HOOGHLY	Chandannagore MC	33	71.44	33	71.44	71.44	71.44	Integrated Fresh Tender to be floated both for Legacy and Fresh Waste
6	HOOGHLY	Hooghly Chinsurah	30	75	30	39.78	75	39.78	Integrated Fresh Tender to be floated both for Legacy and Fresh Waste
7	HOOGHLY	Konnagar	20	25.4	20	24.12	25.4	25	LoA cum Work Order Issued
8	HOOGHLY	Rishra	23	53.87	21	51.97	53.87	45	LoA cum Work Order Issued
9	HOOGHLY	Serampore	29	95	29	18.82	95	78	LoA cum Work Order Issued
10	HOOGHLY	Uttarpara Kotrung	24	89.945	24	89.95	89.945	40	LoA cum Work Order Issued
TOTAL			248	558.695	246	435.095	542.873	436.25	
11	HOWRAH	Howrah MC	50	911	29	206.18	911	10.57	Standalone Tender to be floated. ASCI is preparing the DPR for collection, transportation and setting up Fresh Waste Processing Unit including Waste to Energy Plant for remaining waste at HMC
12	HOWRAH	Uluberia	32	120	32	92.78	120	0	LoA cum Work Order Issued
TOTAL			82	1031	61	298.96	1031	10.57	
13	KOLKATA	Kolkata MC	144	4236	144	1091.00	4236	550	500 MTD Plant in operation. Tender for remaining waste under process
14	MURSHIDABAD	Berhampore	28	100	18	77.00	100	0	Integrated Fresh Tender to be floated both for Legacy and Fresh Waste
15	MURSHIDABAD	Dhulian	21	38.23	4	6.01	38.23	0	Integrated Fresh Tender to be floated both for Legacy and Fresh Waste
16	MURSHIDABAD	Jangipur	21	48	9	19.90	48	0	To be processed through SHG/ HUB & Spoke Model

29078

Sl. No.	District	ULB	Ward	Per day Total Fresh Waste Generation (TPD)	Segregation in no of wards	44 Per day quantity of Total Waste being collected in Segregated Manner (TPD)	Collection and Transportati on Total In TPD	Waste Processing in TPDTOTAL	Tender Status
17	MURSHIDABAD	Jiaganj- Azimganj	17	16.33	17	11.17	16.33	0	To be processed through SHG/ HUB & Spoke Model
18	MURSHIDABAD	Murshidabad	16	30.524	16	22.43	30.52	2.5	To be processed through SHG/ HUB & Spoke Model
TOTAL			103	233.084	64	136.513	233.08	2.5	
19	NADIA	Chakdah	21	51	0	0.00	51	0	Standalone Tender to be floated
20	NADIA	Gayeshpur	18	23.477	18	16.50	19.477	0	Standalone Tender to be floated
21	NADIA	Kalyani	21	51	18	26.22	51	2.65	Standalone Tender to be floated
22	NADIA	Krishnanagar	25	150	25	107.06	130	130	Already Existing
23	NADIA	Nabadwip	24	60	24	60.00	60	10.6	Standalone Tender to be floated
24	NADIA	Santipur	24	83	12	31.09	83		LoA cum Work Order Issued
TOTAL			133	418.477	97	240.8689	394.477	143.25	
25	NORTH 24-PGS	Baranagar	34	167	34	150.43	167		LoA cum Work Order Issued
26	NORTH 24-PGS	Barrackpore	24	50	24	50.00	50		LoA cum Work Order Issued
27	NORTH 24-PGS	Bhatpara	35	205	35	205.00	205	15.98	Standalone Tender to be floated
28	NORTH 24-PGS	Garulia	21	35.77	17	24.60	35.77	21	Integrated Fresh Tender to be floated both for Legacy and Fresh Waste
29	NORTH 24-PGS	Halisahar	23	52	23	40.60	52	11.3	Integrated Fresh Tender to be floated both for Legacy and Fresh Waste
30	NORTH 24-PGS	Kamarhati	35	160	28	135.97	160		LoA cum Work Order Issued
31	NORTH 24-PGS	Kanchrapara	24	53.84	19	37.33	53.84	20.33	LoA cum Work Order Issued
32	NORTH 24-PGS	Khardah	22	46.437	22	30.18	46.437		Integrated Fresh Tender to be floated both for Legacy and Fresh Waste
33	NORTH 24-PGS	Naihati	31	107	31	80.55	107	8.76	Work Started
34	NORTH 24-PGS	North Barrackpore	23	73	23	73.00	73		Tender to be floated
35	NORTH 24-PGS	Panihati	35	176	35	129.77	176		After resolving the local issues by the Hon'ble MP (Sri Sougata Roy), decision will be taken.

Sl. No.	District	ULB	Ward	Per day Total Fresh Waste Generation (TPD)	Segregation in no of wards	45 Per day quantity of Total Waste being collected in Segregated Manner (TPD)	Collection and Transportati on Total In TPD	Waste Processing in TPDTOTAL	Tender Status
36	NORTH 24-PGS	Titagarh	23	47.7	14	26.00	47.7	5.73	Integrated Fresh Tender to be floated both for Legacy and Fresh Waste
TOTAL			330	1173.747	305	983.4316	1173.747	83.1	
37	Purba BARDDHAMAN	Katwa	20	47.09	10	20.79	47.09		Tender to be floated alongwith Dainhat in Cluster
38	PURBA MEDINIPUR	Haldia	29	168	29	68.00	168	80	Already Existing
39	SOUTH 24-PGS	Budge Budge	20	30	8	16.14	27.13	28.54	LoA cum Work Order Issued
40	SOUTH 24-PGS	Diamond Harbour	16	19.53	16	12.68	19.53	12.69	Work Order Issued for soil testing, designing, drawing and estimate including vetting by JU for SHG Mode ULBs in Fresh Waste Processing
41	SOUTH 24-PGS	Maheshtala	35	210	22	159.60	210	27.32	LoA cum Work Order Issued
42	SOUTH 24-PGS	Pujali	16	12.63	4	2.90	12.63	2.53	Work Order Issued for soil testing, designing, drawing and estimate including vetting by JU for SHG Mode ULBs in Fresh Waste Processing
TOTAL			87	272.16	50	191.32	269.29	71.08	
43	UTTAR DINAJPUR	Raiganj	27	95	17	44.50	95		Soil testing completed, Designing, drawing and estimate under preparation for SHG Mode ULBs in Fresh Waste Processing
Total			1203	8233.253	1023	3510.48	8190.56	1376.75	

Legacy Waste Status of Gangas Towns _ District Wise

SL. No.	District	ULB	No. of Dump sites	Area (In Acre)	Estimated Quantity of Legacy Waste (in MT)	Status	Legacy Waste Processed	Acre reclaimed
1	HOOGHLY	Chandannagore MC	1	4.94	2,15,916	Completed	214950	2.91
2	HOOGHLY	Hooghly Chinsurah	1	6.5	1,26,266	Started	116235	4.00
3	HOOGHLY	Baidyabati	1	52.00	2,20,794	Started		
4	HOOGHLY	Champdany						
5	HOOGHLY	Rishra						
6	HOOGHLY	Serampore						
7	HOOGHLY	UttarparaKotrung						
8	HOOGHLY	Konnagar						
9	HOOGHLY	Bhadreswar	1	0.42	14,238	Started	2150	0.1
10	HOOGHLY	Bansberia	2	2.79	7354.00	Tender finalised		
TOTAL			6	66.65	242386.00		333335.00	7.03
11	HOWRAH	Howrah MC	1	21.99	9,61,567	Started	8230	1.0
12	HOWRAH	Uluberia	2	6.50	28394.00	Completed		6.5
TOTAL			3	28.49	989961		8230	7.5
13	KOLKATA	Kolkata MC	2	79.00	4150000.00	Started	812000	18.00
14	MURSHIDABAD	Berhampore	1	2.16	1,23,981	Completed	150005	2.00
15	MURSHIDABAD	Dhulian	1	2.00	2068	Started	0	
16	MURSHIDABAD	Jangipur	1	0.28	3211.21	Completed	3200	0.28
17	MURSHIDABAD	Jiaganj-Azimganj	1	3.00	19,426	Completed	18024	3
18	MURSHIDABAD	Murshidabad	1	5.38	94,059	Completed	0	5.38
TOTAL			5	12.82	242745.21		171229	10.66
19	NADIA	Gayeshpur	2	5.00	12465.00	Completed	12465	5
20	NADIA	Kalyani	2	14.00	60543.00	Completed	55121.91	14
21	NADIA	Krishnanagar	1	8.00	51802	Completed	50942	8
22	NADIA	Nabadwip	1	12.35	83967	Completed	83967	12.35
23	NADIA	Santipur	1	4.55	22097	Completed	21873	4.55
24	NADIA	Chakdah	1	5.00	19426	Started		
TOTAL			8	48.897798	250300		224368.91	43.9
25	NORTH 24-PARGANAS	Baranagar	1	22.68	854726	Started	674254	11.75

SL. No.	District	ULB	No. of Dump sites	Area (In Acre)	47 Estimated Quantity of Legacy Waste (in MT)	Status	Legacy Waste Processed	Acre reclaimed
26	NORTH 24-PARGANAS	Bhatpara	2	2.57	58260.00	Completed	58100	2.57
27	NORTH 24-PARGANAS	Garulia	1	1.8	52,449	Started	22650	0.50
28	NORTH 24-PARGANAS	Halisahar	1	0.84	6799	Started	2290	0.34
29	NORTH 24-PARGANAS	Kamarhati	1	8.00	155764	Started	26000	3.00
30	NORTH 24-PARGANAS	Kanchrapara	1	3.00	24,282	Completed	24082.6	3
31	NORTH 24-PARGANAS	Khardah	1	2.75	46118	Completed	46120	2.34
32	NORTH 24-PARGANAS	Naihati	3	23.94	300000.00	Started	220000	15.12
33	NORTH 24-PARGANAS	Panihati	1	1.50	51767	Completed	51769	1.5
34	NORTH 24-PARGANAS	Titagarh	1	4.9	120886	Started	115008.21	1.37
TOTAL			13	71.98	1671051		1420745.81	41.49
35	SOUTH 24-PARGANAS	Budge Budge	1	3.48	20,721	Completed	20721	3.48
36	SOUTH 24-PARGANAS	Diamond Harbour	1	2.00	9350	Completed	9350	2
37	SOUTH 24-PARGANAS	Maheshtala	1	19.61	2,30,517	Completed	230622	19.61
TOTAL			3	25.09	260588		260693	25.09
38	PURBA BARDHAMAN	Katwa	1	2.00	3885	Started		
TOTAL			41	334.92	7810916.21		3230601.72	153.68

URGENT- draft Indicative format for filing Affidavit before Hon'ble NGT as per order dated 25.09.2023 in Original Application No. 200/2014/PB [M.C. Mehta –Vs- Union of India & Ors.] (Regarding prevention, control, and abatement of pollution of River Ganga)

Tapas Kumar Gupta <cta.wbpcb@gmail.com>
To: Sukdeb Das <ngt.udma@gmail.com>

Fri, Nov 10, 2023 at 2:33 PM

Sir

As desired please find enclosed herewith the Districtwise status of Ganga water quality , Bio-medical waste management status & status report on identified grossly polluting industries for further necessary action please.

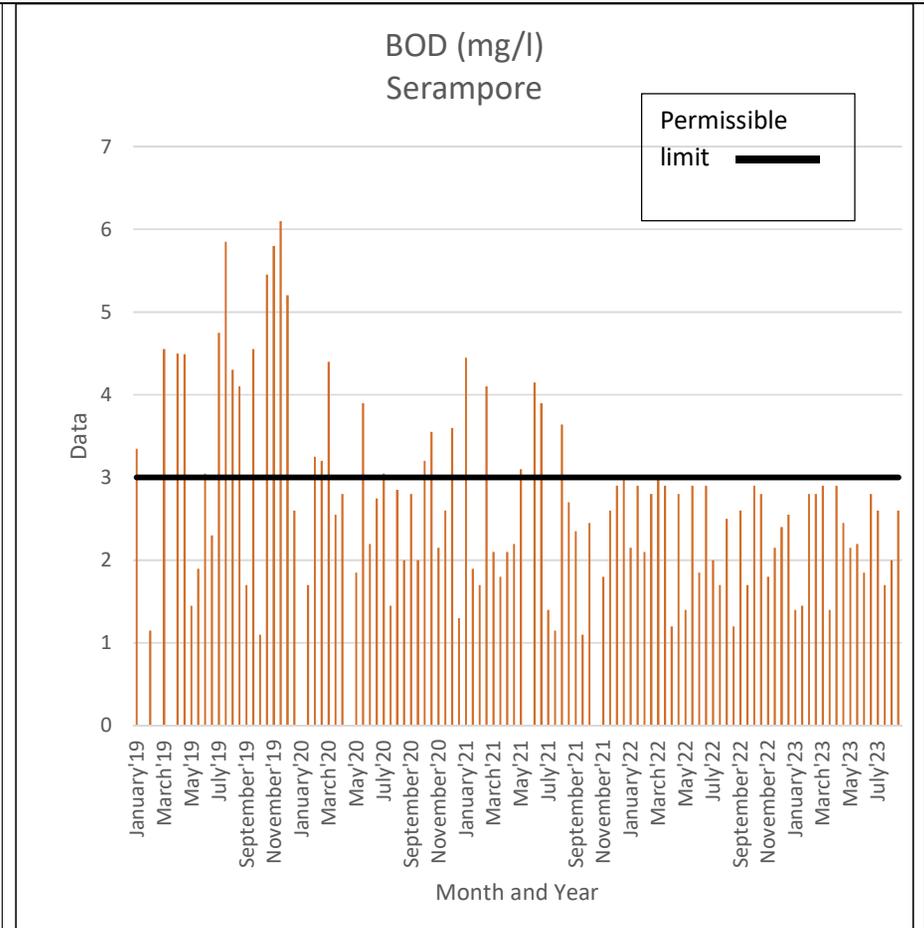
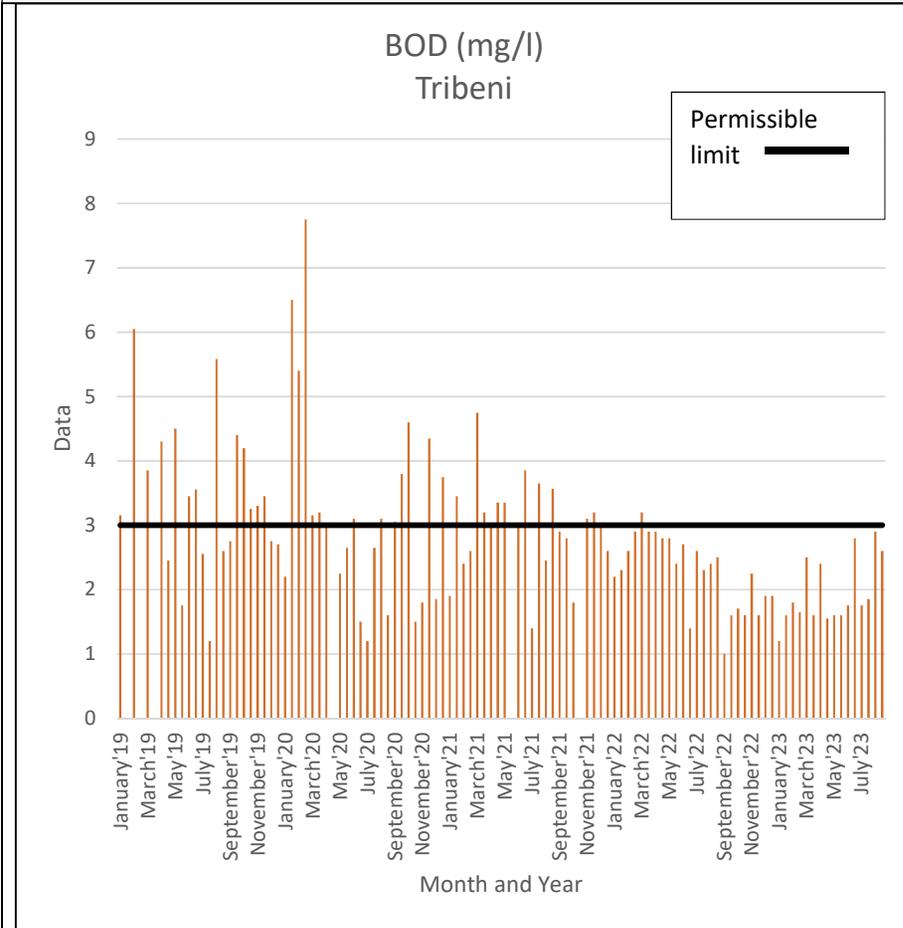
Regards

Dr T K Gupta
Chief Technical Advisor
West Bengal Pollution Control Board
[Quoted text hidden]

10 attachments

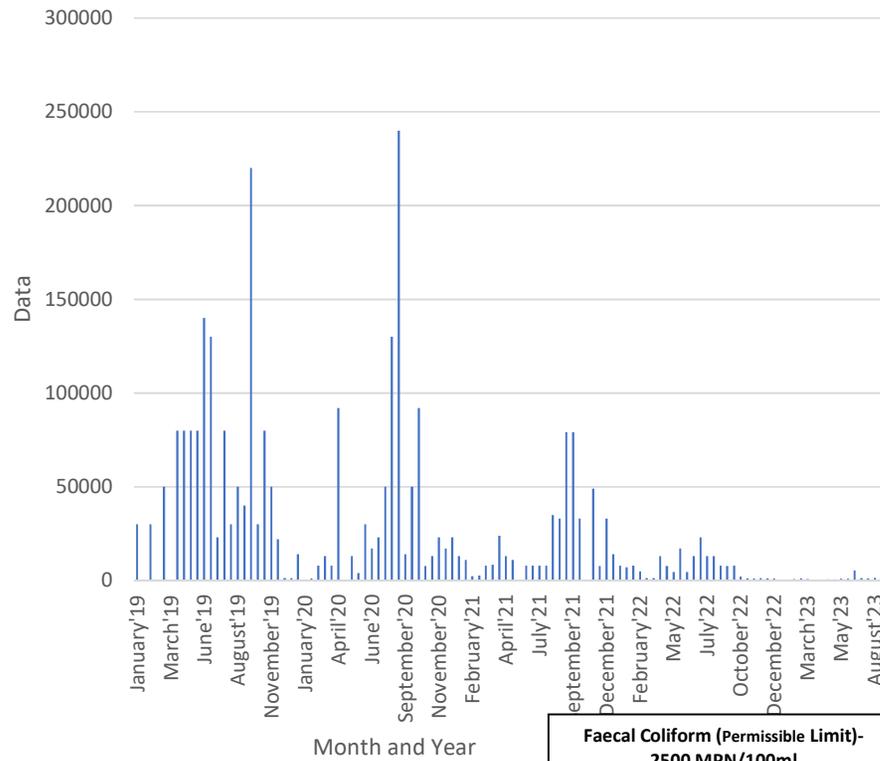
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-  **Districtwise Status of GPs.docx**
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District- Hooghly

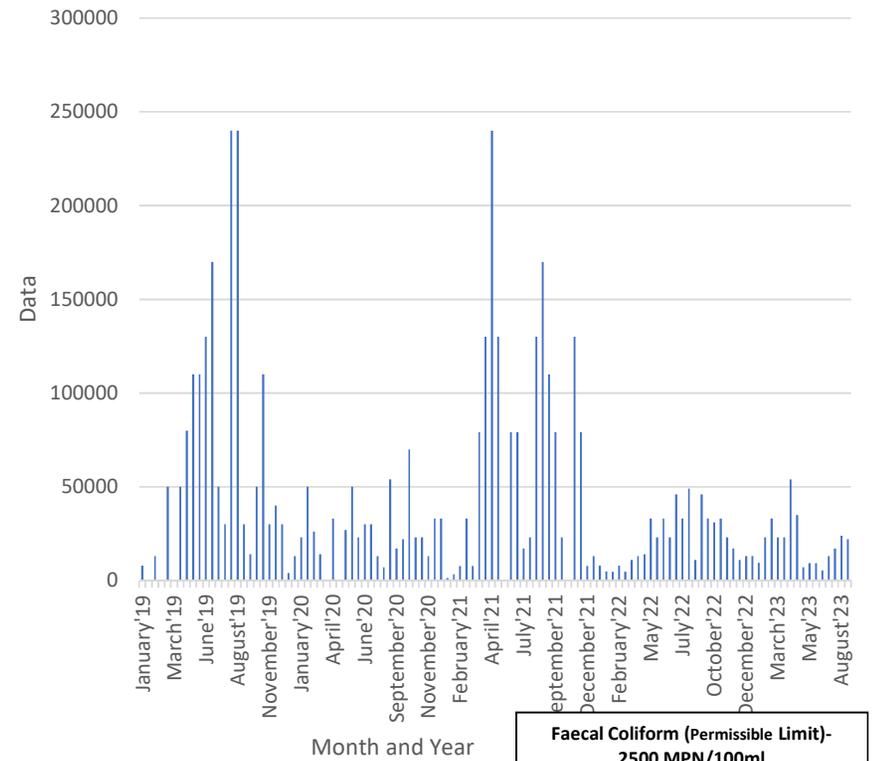


District- Hooghly

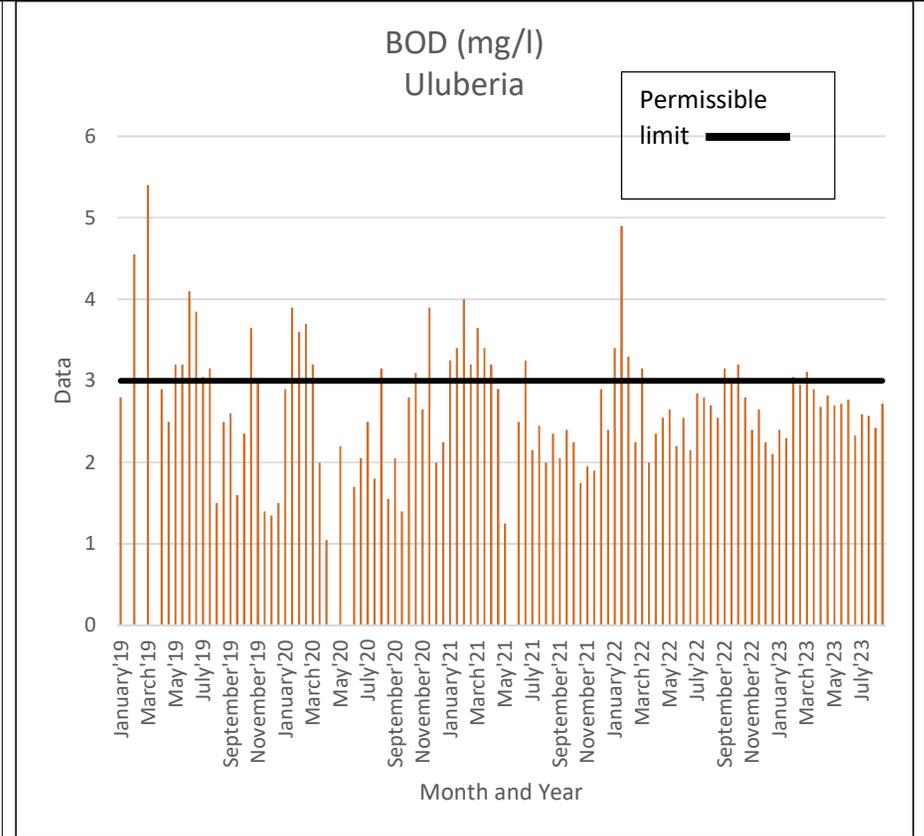
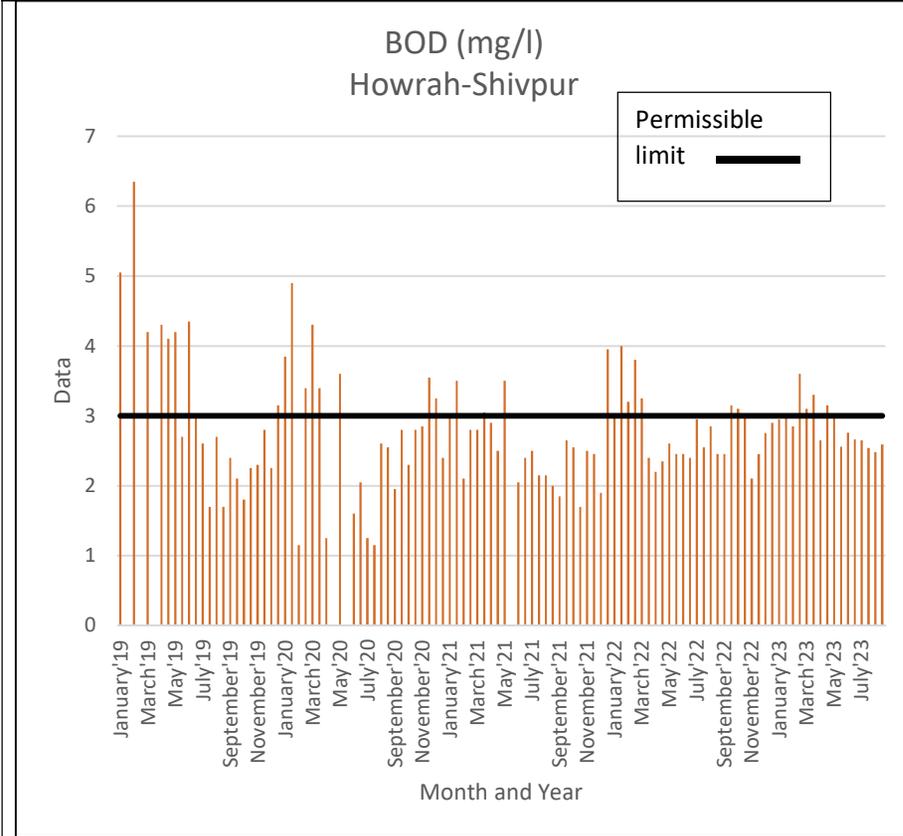
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Faecal Coliform (MPN/100ml) Serampore

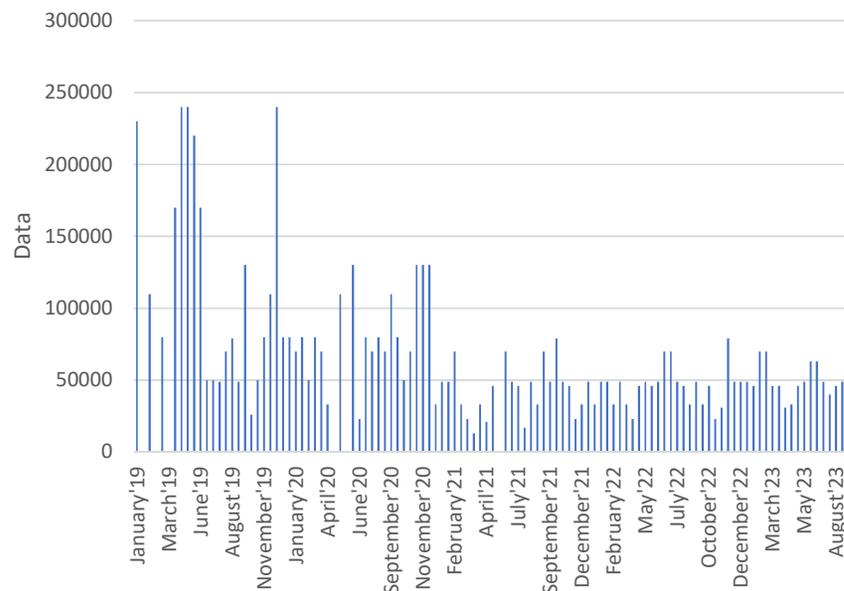


District: Howrah



District: Howrah

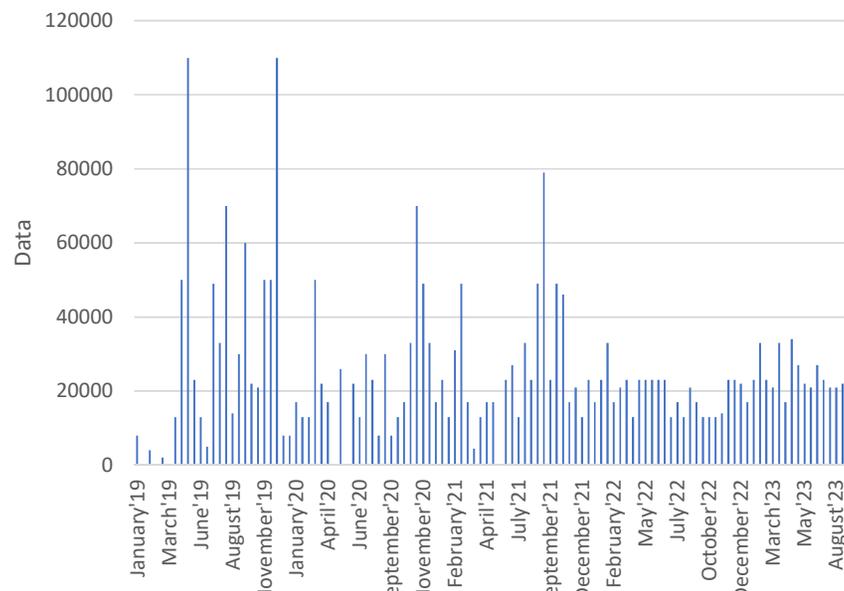
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Howrah-Shivpur



Month and Year

Faecal Coliform (Permissible Limit)-
2500 MPN/100ml

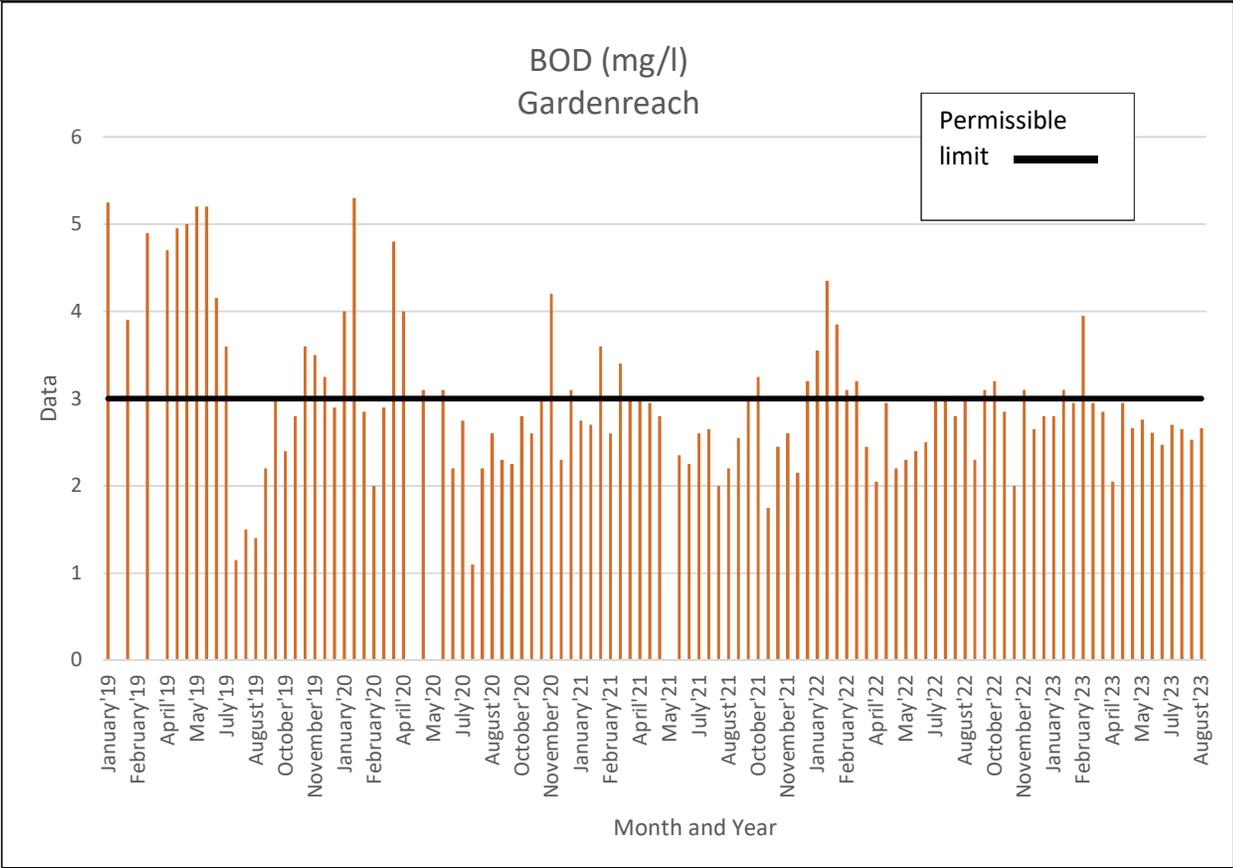
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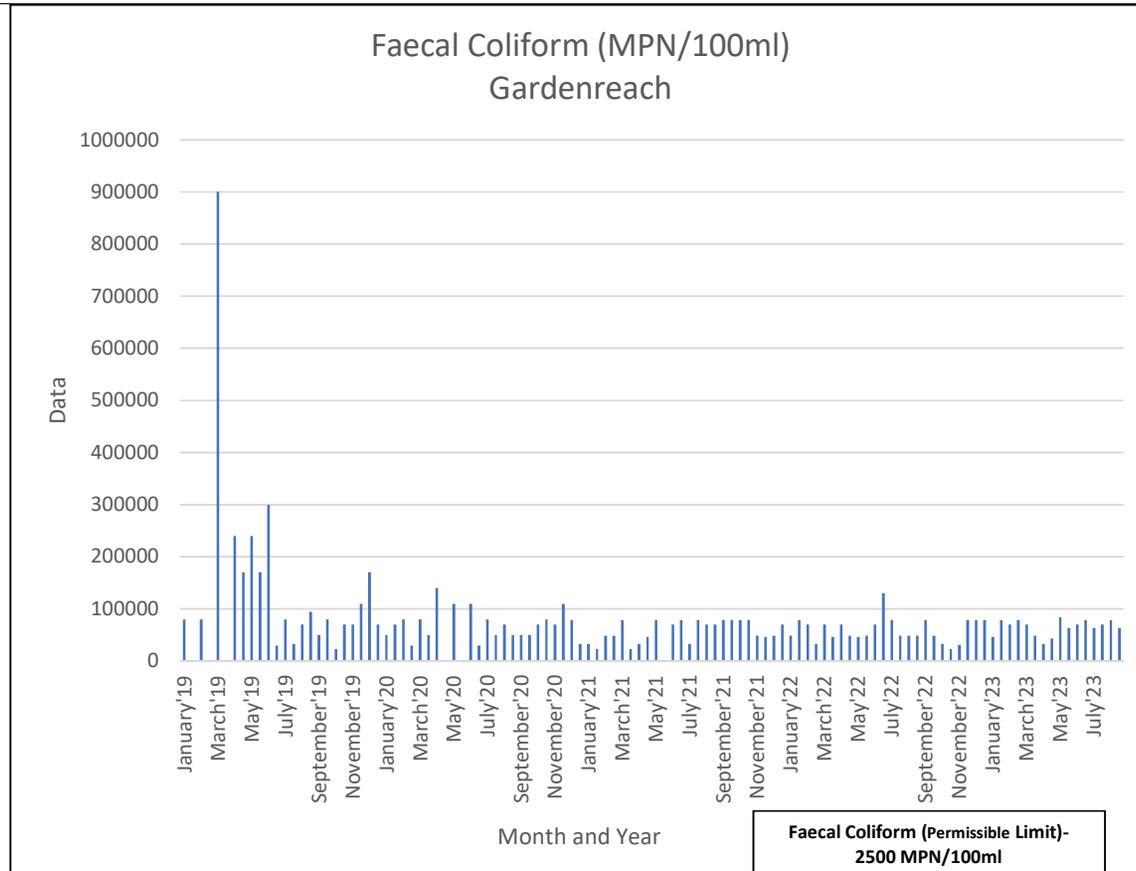
Month and Year

Faecal Coliform (Permissible Limit)-
2500 MPN/100ml

District: Kolkata

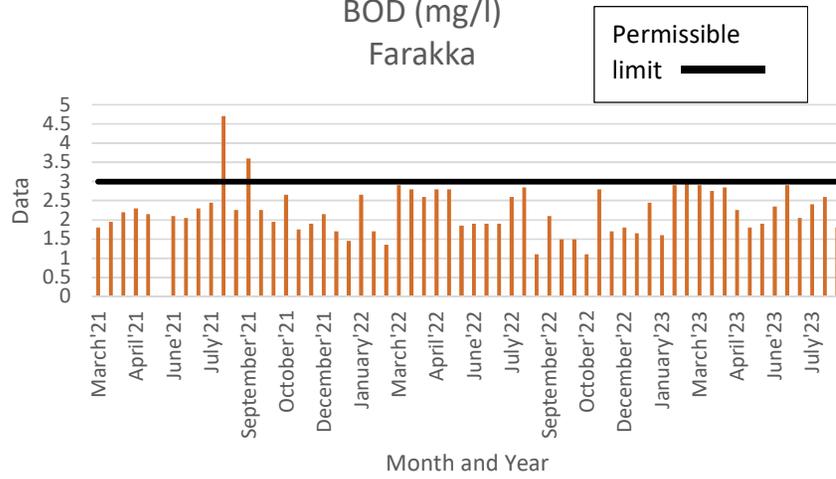


District: Kolkata

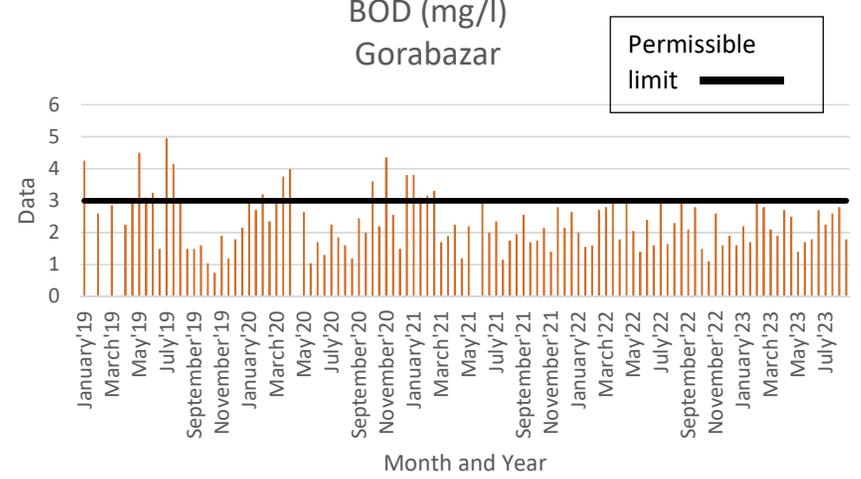


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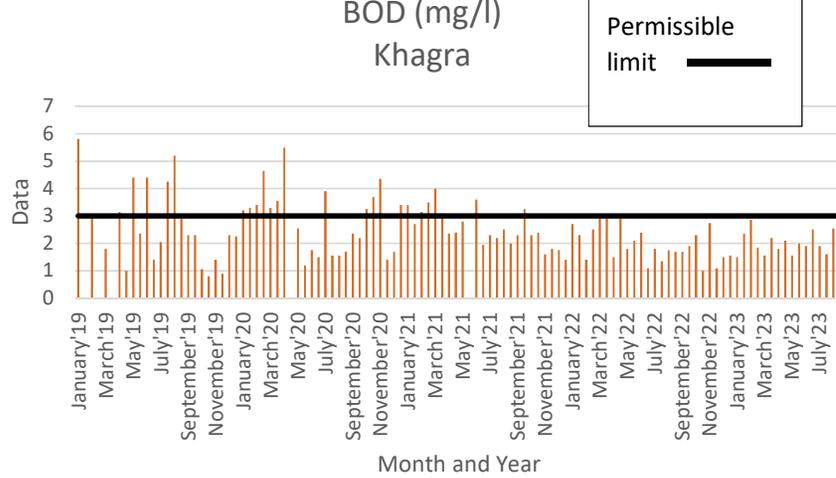
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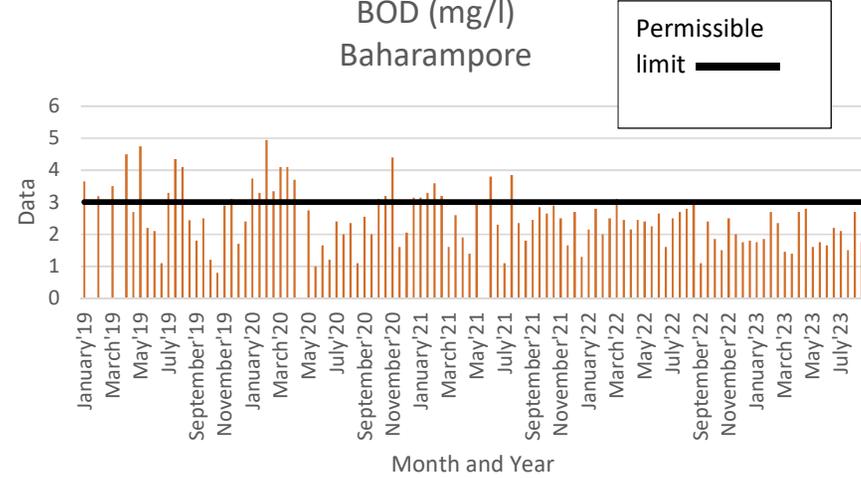
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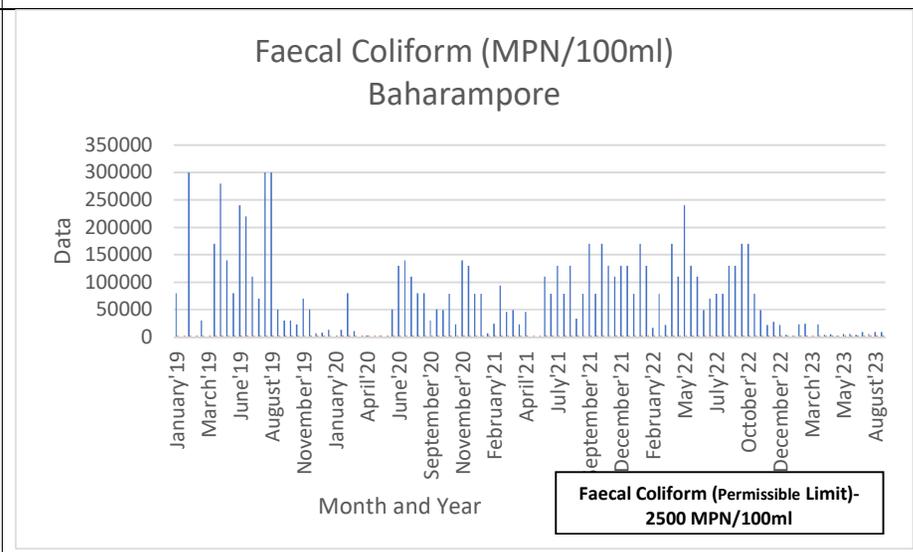
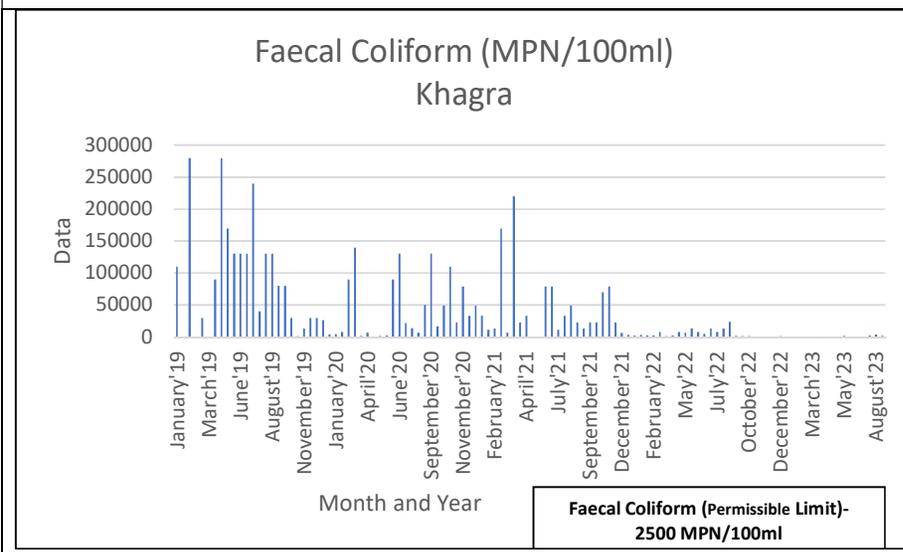
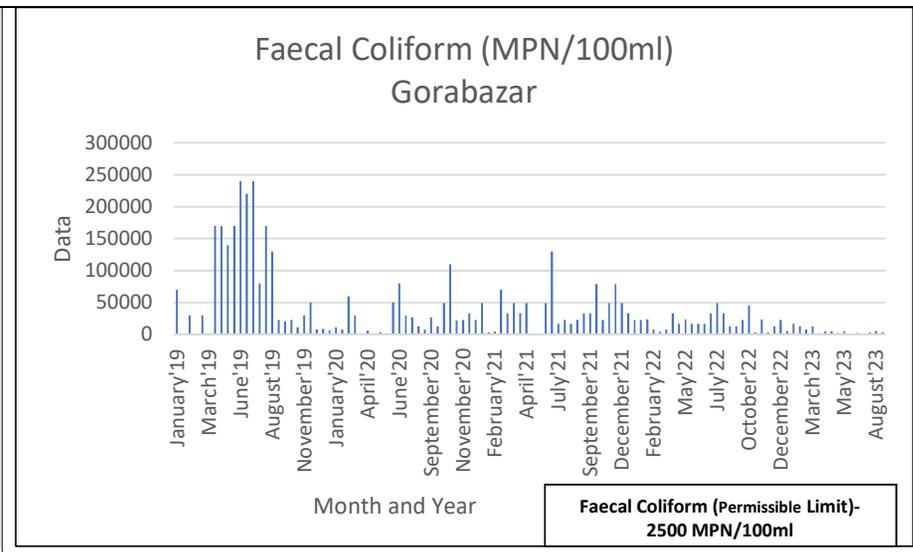
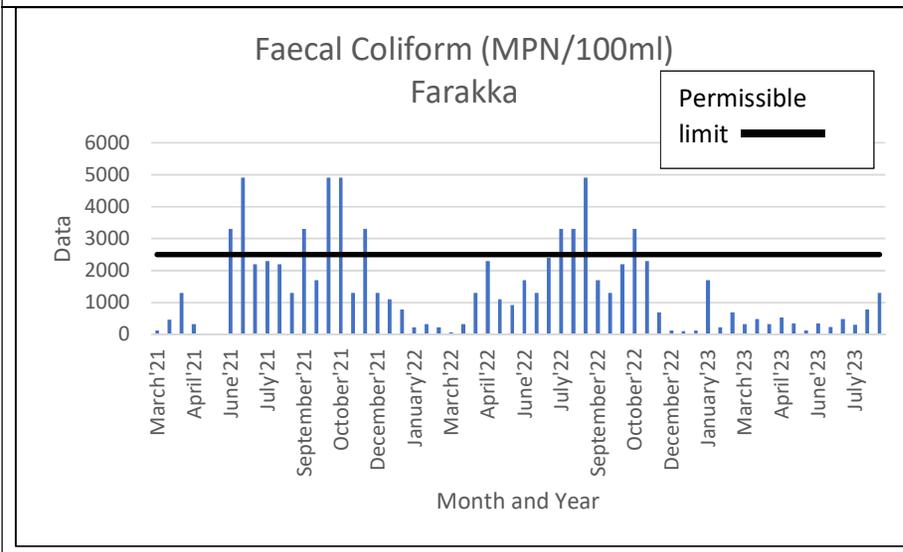
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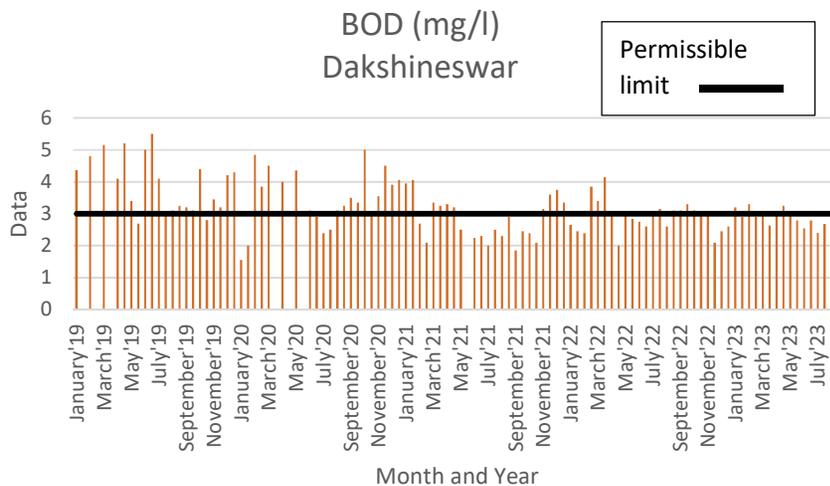
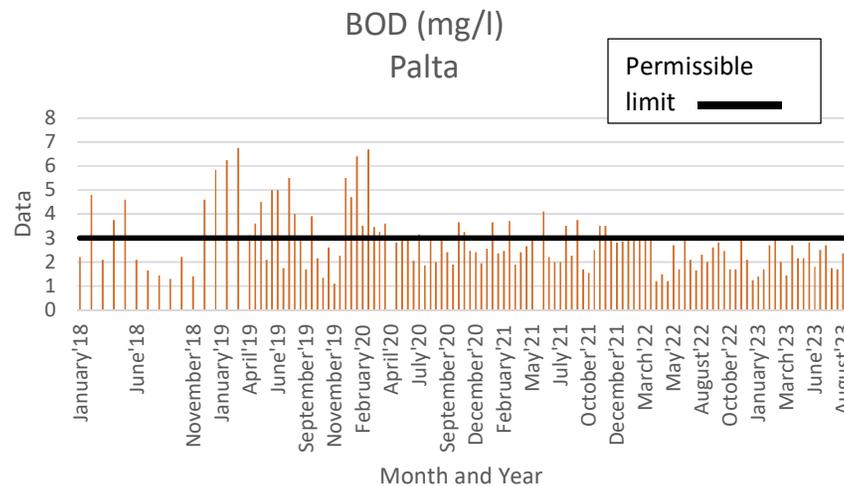
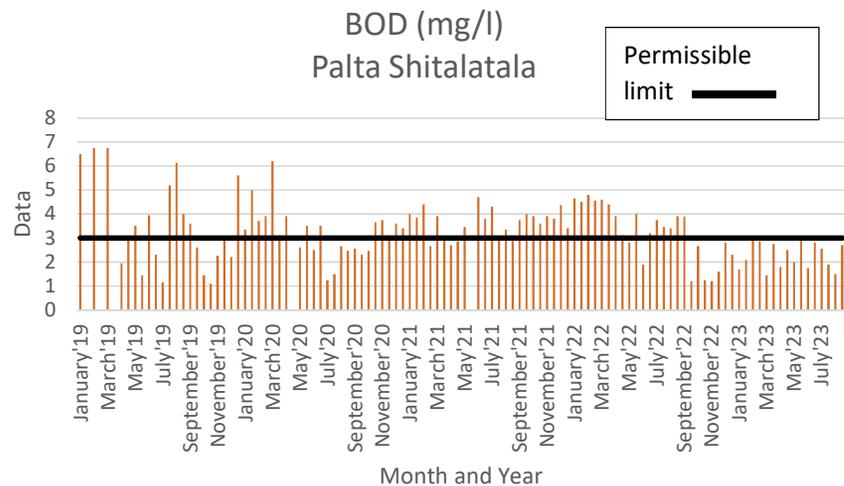
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District: Murshidabad

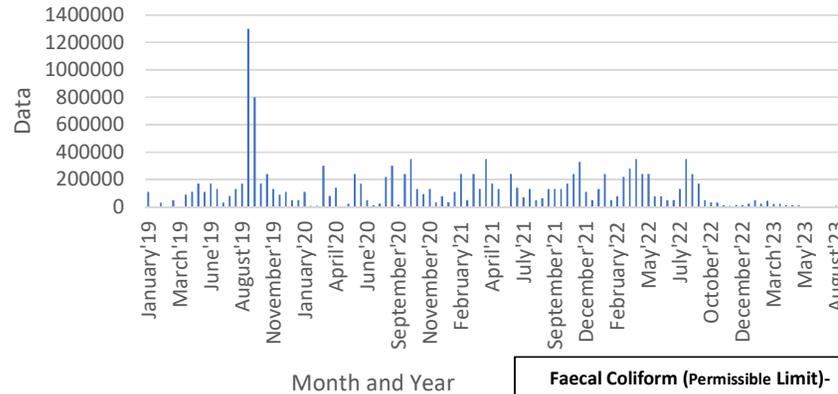


District: North 24 Parganas

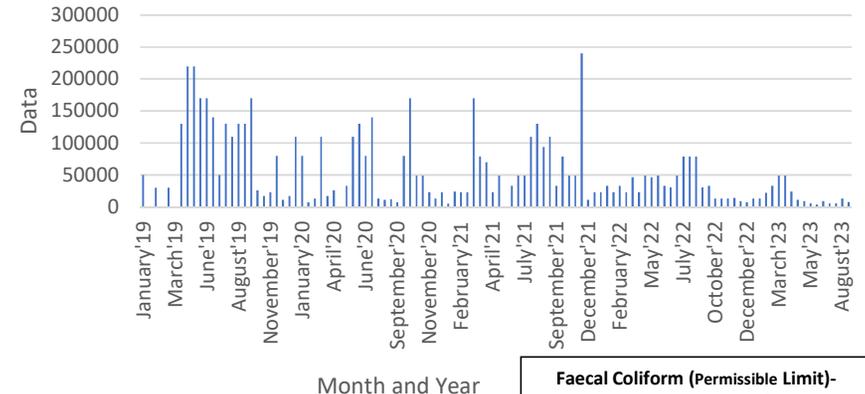


District: North 24 Parganas

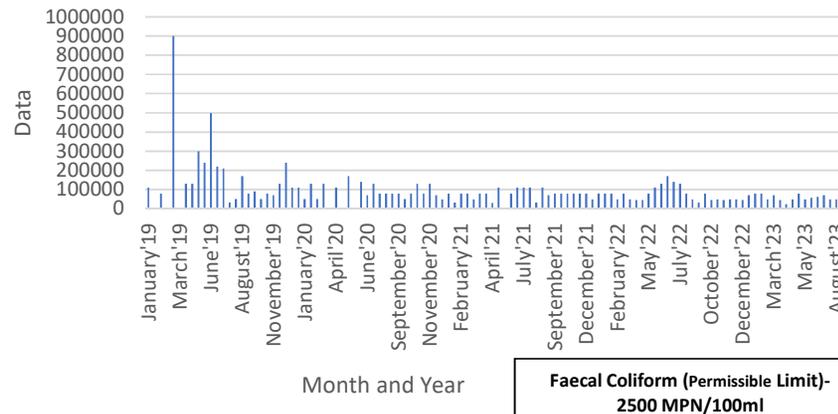
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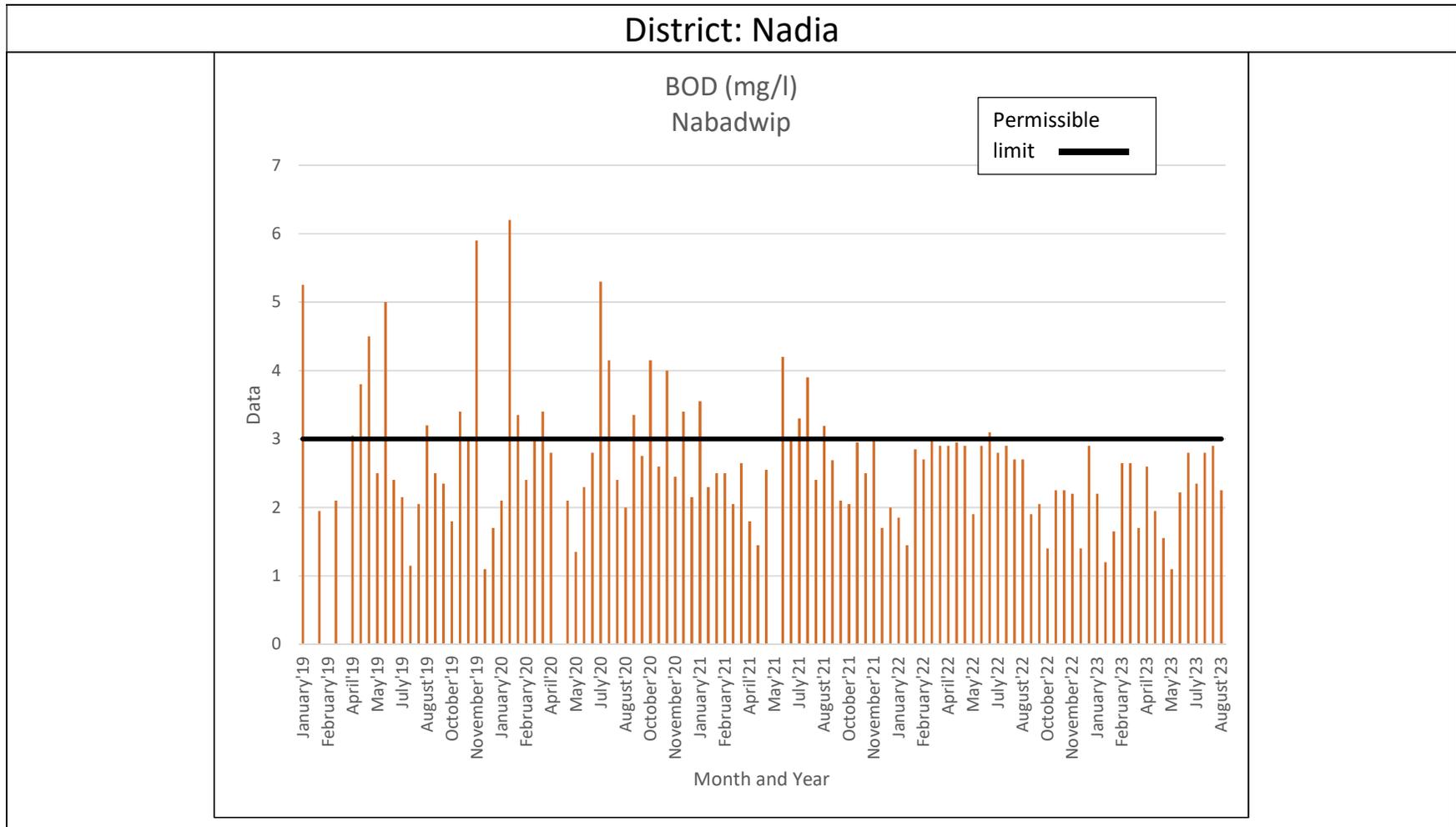


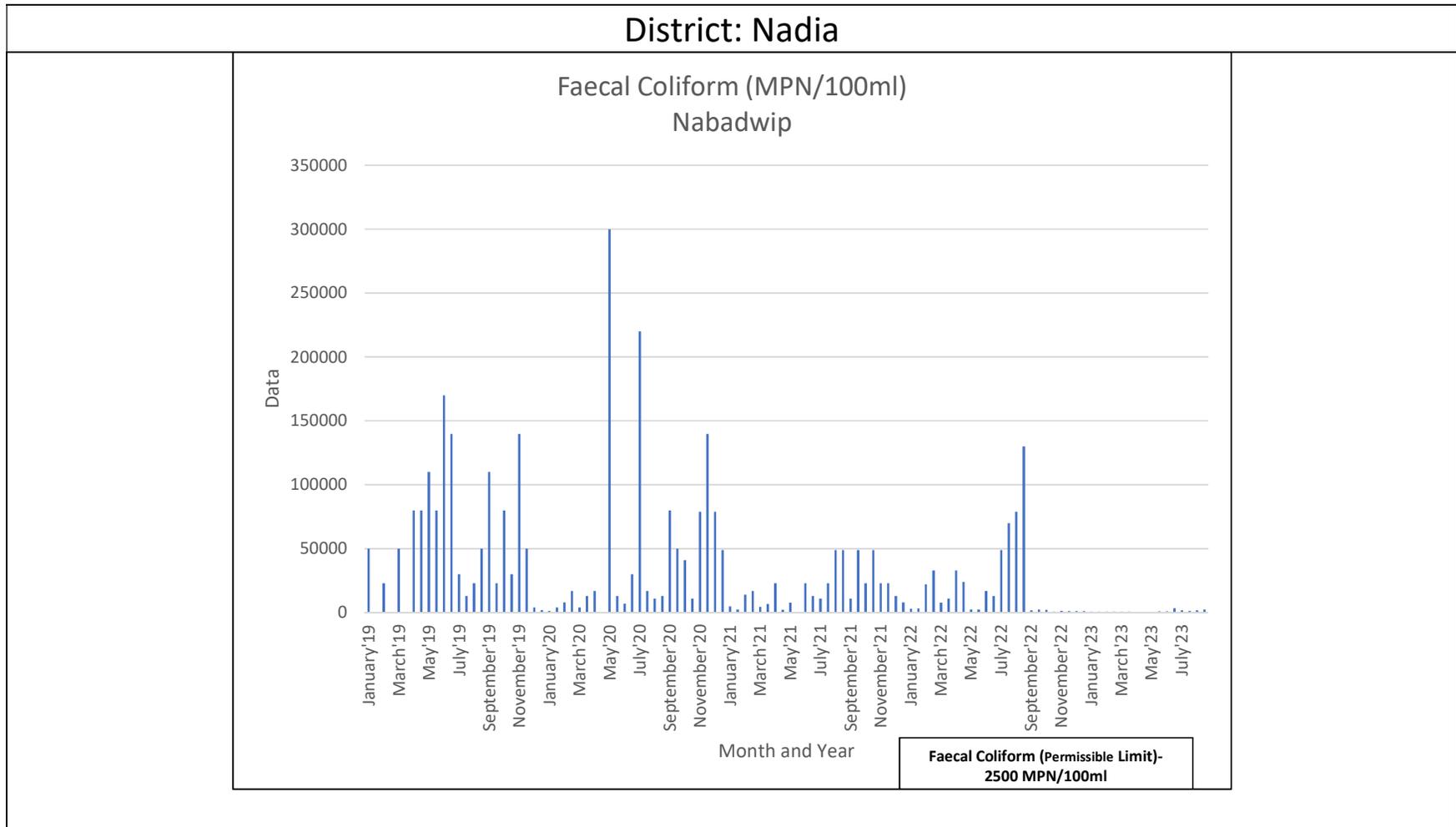
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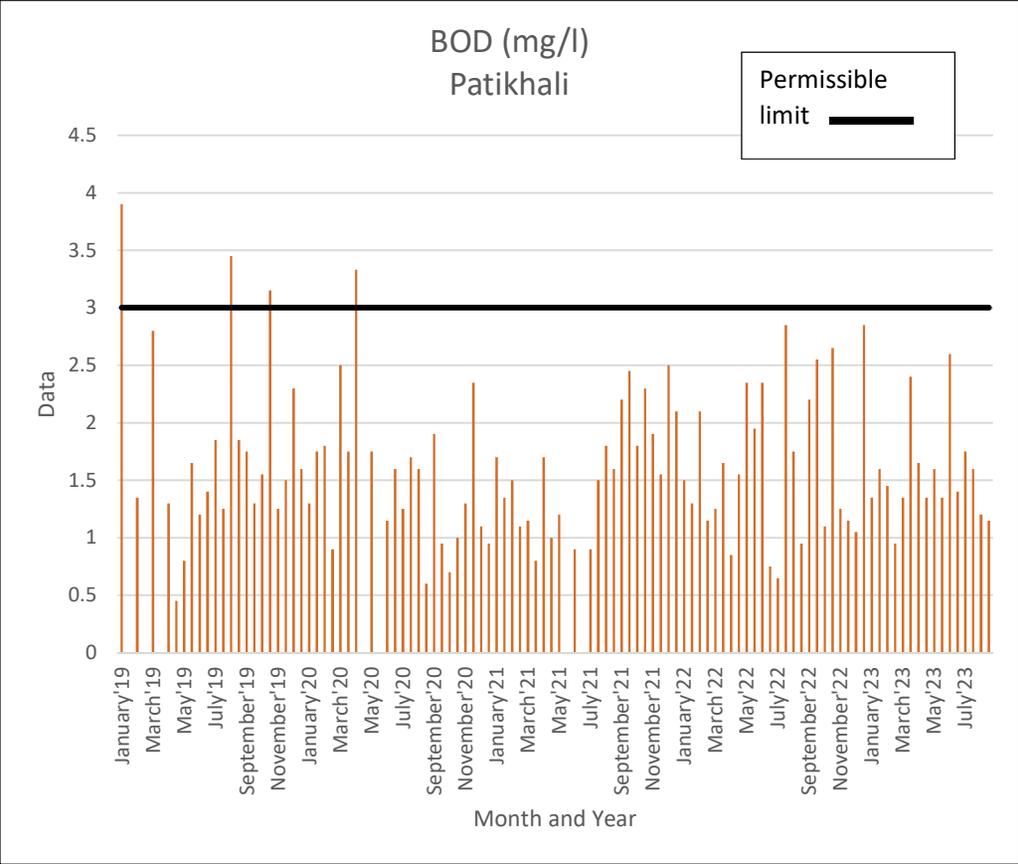
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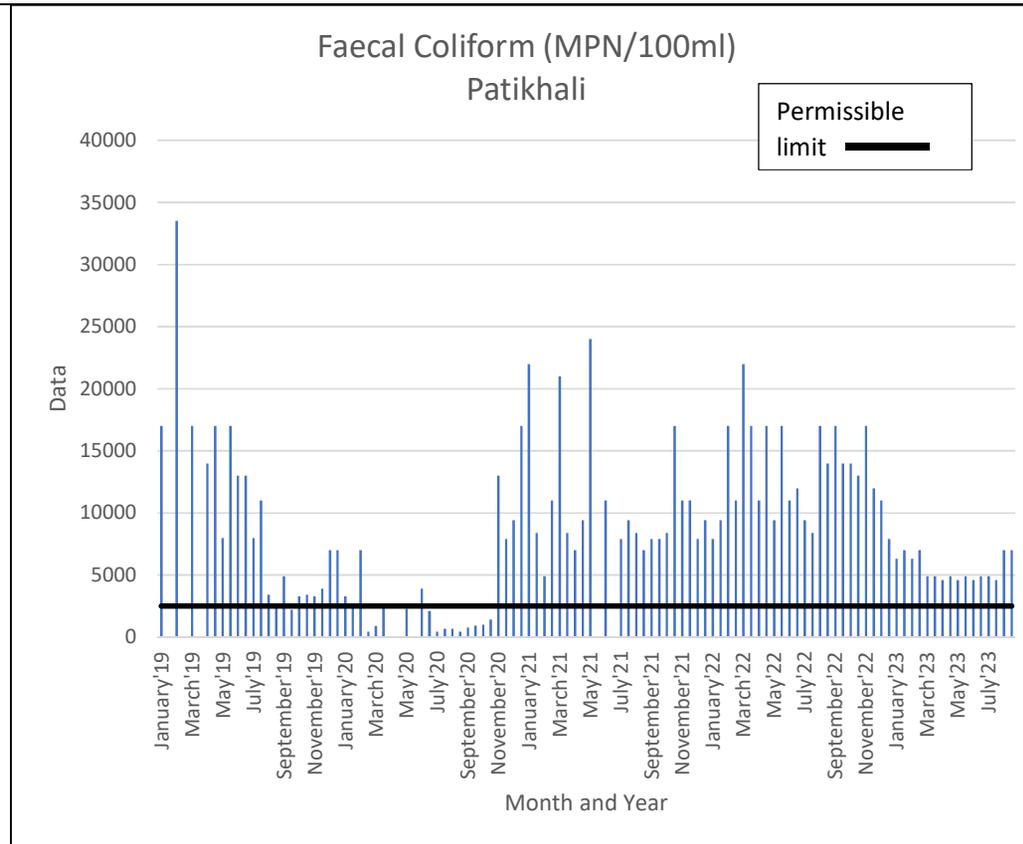




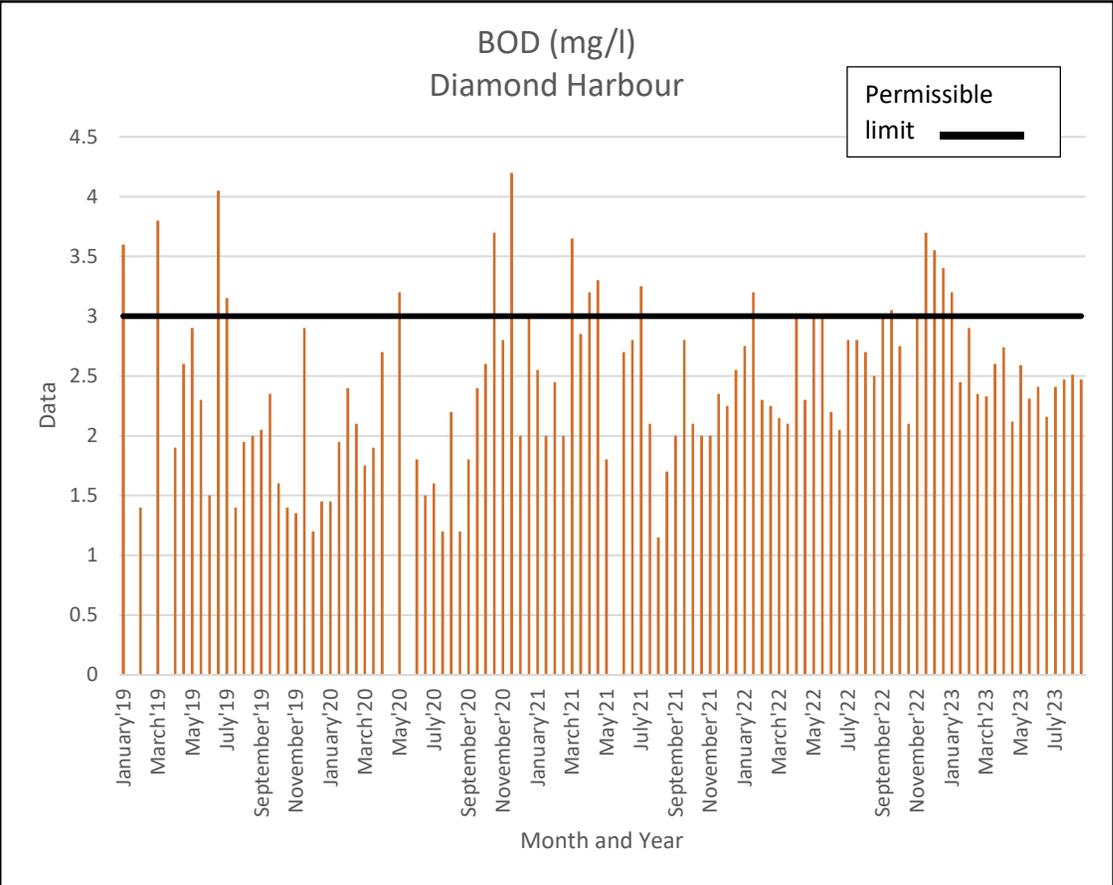
District: Purba Mednapore



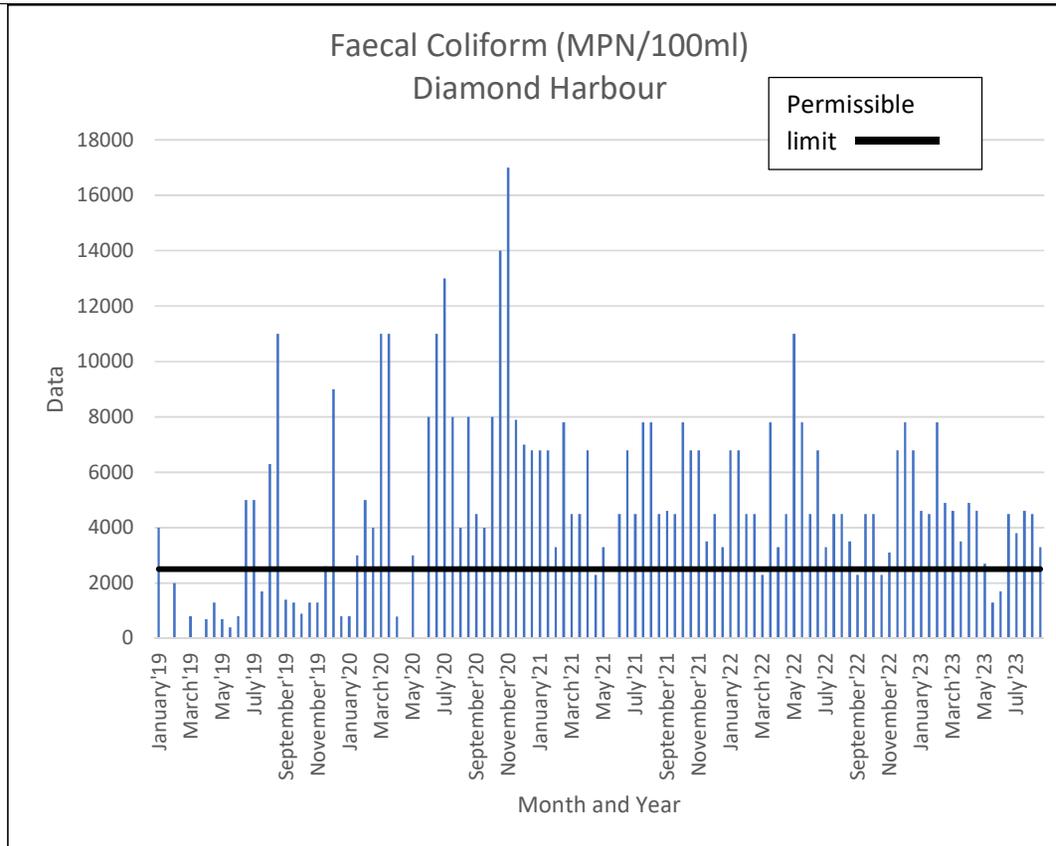
District: Purba Mednapore



District: South 24-Parganas



District: South 24-Parganas



Report on Bio-medical Waste Management in identified Ganga District

Sl. No.	Name of State	Name of the District	Number of Health Care Units	Bio-medical Waste Generation (Kg/day)	Bio-medical Waste Treatment and disposal (Kg/day) in Common Bio-medical Waste Treatment Facilities
1.	West Bengal	Kolkata	1631	9107.38	9107.38
2.		North 24 Parganas	1179	6646.01	6646.01
3.		South 24 Parganas	687	2866.11	2866.11
4.		Hooghly	634	1694.91	1694.91
5.		Howrah	626	1197.99	1197.99
6.		Nadia	410	1632.93	1632.93
7.		Murshidabad	308	375.89	375.89
8.		Purba Bardhaman	534	3481.89	3481.89
9.		Purba Medinipur	558	1284.49	1284.49
10.		Malda	320	1127.39	1127.39

District wise Status of Grossly Polluting Industries (GPIs)

District : Purba Medinipore

Nos. of Grossly Polluting Industries (GPIs): 12 Nos.

Sl. No.	Name of GPI
1.	M/s. Indian Oil Corporation Ltd. , Haldia Refinery,P.O.-Haldia Oil Refinery P.S.-Hadia Dist-PurbaMedinipur, Pin-721606
2.	M/s. AdaniWilmar Limited, Debhog , Haldia, Dist. -PurbaMedinipur, Pin- 721657
3.	M/s. IVL Dhunseri Petrochem Ltd. , P.O. Khanjanchak, P.S. -Durgachak, Dist.-PurbaMedinipur, Pin-721602
4.	M/s. Haldia Petrochemicals Limited , P.O.-Durgachak, Haldia, Dist.-PurbaMedinipur, Pin- 721602
5.	M/s.AdaniWilmar Ltd., (UNIT II) P.O. Debhog, P.S. Bhabanipur, Dist. PurbaMedinipur, Pin-721657
6.	M/s UPL Ltd (Formerly United phosphorus Ltd),Durgachak PO, Haldia, 721602,Purba medinipur
7.	M/s. MCPI Pvt. Ltd. Vill. & P.O.- Bhuniaraichak, P.S.- Durgachak, Dist.- PurbaMedinipur, Pin- 721635
8.	M/s. Shree RenukaSugars , City Center,Debhog,Dist- PurbaMedinipur, Pin-721651
9.	M/s EmamiAgrotech Ltd. HPL Link Road, Haldia,P.O.-Debhog P.S.-Bhabanipur, Dist- PurbaMedinipur. Pin – 721657
10.	M/s Patanjali Foods Ltd. (FormerlyM/s. Ruchi Soya Industries Ltd.), Durgachak, Haldia, PurbaMedinipur Pin 721602
11.	M/s Indorama Pvt. Ltd. (formerly known as M/s IRC Agrochemicals Pvt Ltd) P.O-Durgachak, Haldia,Dist-PurbaMidnapore, Pin-721602
12.	M/s. Exide Industries Ltd. Haldia, P.O. & P.S. -Durgachak, Haldia, Purba Medinipur – 721602

Present Status: Complied with Standard

Disctrict : South 24 Parganas

Nos. of Grossly Polluting Industries (GPIs): 01 Nos.

Sl. No.	Name of GPI
01	M/s IFB Agro Industries Ltd. Village - Durgapur, P.O.- Noorpur, P.S.-Ramnagar,24 South Parganas, Pin-743368

Present Status: Complied with Standard

Disctrict : North 24 Parganas

Nos. of Grossly Polluting Industries (GPIs): 03 Nos.

Sl. No.	Name of GPI
01	M/s.Exide Industries Ltd. ,91, New Chord Road, Athpur,Shyamnagar, Dist.- 24 Pgs(N)Pin-743128
02	M/s. S. R. International Paper Mills Pvt. Ltd. Vill. Bhatpukur, P.O.-Kampa, P.S.-Bizpur, Dist.-North 24 Parganas, Pin-743193
03	M/s. Indian Pulp and paper pvt. Ltd. PO Hazarinagar, PS Naihati, Dist-24 Pargana (N) Pin - 743135

Present Status: Complied with Standard

Disctrict : Nadia

Nos. of Grossly Polluting Industries (GPIs): 05 Nos.

Sl. No.	Name of GPI
01	Khaitan India Ltd. Khaitan Nagar, Pollashi, Nadia, Pin - 741157
02	M/s. United Breweries Limited, Kalyani Unit Plot No - 18, Block - D, Vittal Mallya Road, Kalyani, Dist - Nadia, Pin - 741235
03	M/s. Fresenius Kabi Oncology Limited Kalyani Industrial Area, Plot No. D/35, P.O. –Kalyani, Dist.-Nadia, Pin-741235

04	M/s Supreme Paper Mills Ltd., Vill : Rainanagar, P.O. Chakdah ,Dist – Nadia, Pin-741222
05	M/s AB Mauri India Pvt. Ltd. Kulia Rd, Gayeshpur, P.O.- Gayeshpur P.S.-Kalyani, Dist.-Nadia, Pin-741234

Present Status: Complied with Standard

Disctriect : Howrah

Nos. of Grossly Polluting Industries (GPIs): 05 Nos.

Sl. No.	Name of GPI
01	M/s BergerPaints India Limited. 14 &15 Swarnamoyee Road ,Shibpur,Howrah-711103
02	M/s. Madhubati Papers Pvt. Ltd. ,National Highway - 6 ,P.O.-Mahishrekha ,P.S.-Howrah,Dist.-Howrah,Pin-711303
03	M/s. Krishana Tissue Pvt. Ltd. Madari, PO.-Kantapukur, PS. -Bagnan, Dist. Howrah
04	M/s Pepsico India Holdings Pvt. Ltd. ,Sankrail, P.O. Dhulagorh, P.S.Howarh – 711302
05	M/s. GRD Paper Industries Private Limited ,NH- 6, Chamrail ,P.O. + P.S.-Liluah,Dist.-Howrah,Pin-711114

Present Status: Complied with Standard

Disctriect : Hooghly

Nos. of Grossly Polluting Industries (GPIs): 09 Nos.

Sl. No.	Name of GPI
01	M/s. ITC Limited Paper Boards &Speciality Paper Division (Tribeni Unit), Chandrahati ,P.O. Hooghly, Pin-712504
02	M/s Berger Paints India Ltd. 103, G.T.Road, Rishra ,Hooghly, Pin -712 248
03	M/s PMC Rubber Chemicals

	103 GT Road (West) P.O. & P.S.- Rishra, District - Hooghly, Pin - 712248
04	M/s. Aditya Birla Nuvo Ltd. (Unit-Jayshree Textiles), 5, P.B.Sarani, Rishra, P.O.- Pravash Nagar, Hooghly, Pin 712 249
05	M/s Dankuni Coal Complex (South Eastern Coal Fields Ltd.)P.O.-DCC Township, Dankuni, Hooghly, Pin -712 310
06	M/s. Bengal Beverages Pvt.Ltd.; Durgapur Expressway, P.O. DankuniCoal Complex, P.S. Dankuni, Dist.- Hooghly
07	M/s. Mother Dairy Kolkata, P.O. Dankuni Coal Complex, P.S.dankuni, Hooghly- - 712 310
08	M/s Kesoram Rayon(Cygnnet Industries Ltd.) P.O.-Nayasarai,PS.-Mogra, Dist.-Hooghly, Pin -712 513
09	M/s. Nalco Water India Pvt. Ltd. 1, Lenin Sarani, P.O. - Konnagar District.- Hooghly ,Pin - 712235

Present Status: Complied with Standard

Disctriect : Purba Bardhaman

Nos. of Grossly Polluting Industries (GPIs): 02 Nos.

Sl. No.	Name of GPI
01	M/s. NatrajElectrocastingPvt. Ltd., ChhotaramChandrapur, P.S. Ausgram, Dist- PurbaBardhaman – 713148
02	M/s Krishna Tissue Pvt.Ltd. Burdwan Katwa Road, PO.+ PS. Bhatar, Dist.-Purba Bardhaman, Pin-713125

Present Status: Complied with Standard

Disctriect : Kolkata

Nos. of Grossly Polluting Industries (GPIs): 07 Nos.

Sl. No.	Name of GPI
1.	M/s. Emami paper Mills Ltd. Gulmohor Unit, R.N. Tagore Road PO Alambazar, Kolkata 700035
2.	M/s. Diamond Beverages Pvt. Ltd. P-41, Taratala Road, Kolkata- 700088,
3.	M/s. Britannia Industries Ltd, 15, Taratola Road, Kol - 700088
4.	M/s. Hindustan Unilever Ltd. 63 Garden Reach Road. ,Kolkata 700024
5.	M/s. Kamarhati Paper Mill, Kamarhatti, West Bengal
6.	M/s Ordnance Factory, DumDum Jessore Road, DumDum, Kolkata:700028
7.	M/s. Gun & Shell Factory,Cossipore, 7, K.C.Road, PO. & PS-. Cossipore Kolkata-700002

Present Status: Complied with Standard

Nandini Ghosh, IAS
Senior Special Secretary



Annexure -R/5
29105
DEPARTMENT OF URBAN
DEVELOPMENT & MUNICIPAL AFFAIRS
GOVERNMENT OF WEST BENGAL
"Nagarayan" DF-8, Sector - 1,
Salt Lake, Kolkata - 700 064
Ph. : (033) 2321-1121
E-mail : nandinighosh.jsudma@gmail.com

Memo No. 344-Sr. Spcl. Secy (NG)

Date: 22.11.2023

To,
The Executive Director (Technical),
National Mission for Clean Ganga,
Ministry of Jal Shakti, GOI,
(Department of Water Resources, River Development & Ganga Rejuvenation)
1st Floor, Major Dhyan Chand National Stadium, India Gate, New Delhi-110002.

Subject: Submission of Quarterly Progress Report for the period from July 2023 to September 2023 in compliance with the order of Hon'ble NGT under OA – 200/2014.

Sir,

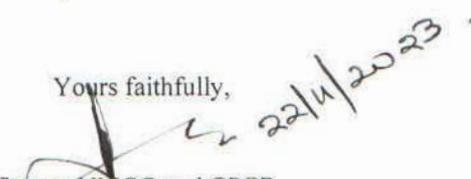
With reference to the above subject, I am directed to attach herewith an Updated Report on OA 200 from West Bengal for the period from **July 2023 to September 2023**. The Table of Contents of the Report is as under:

Sl. No	Content	Annexure No.
1.	Main Report	Nil
2.	Report on Monitoring	Annexure-Main Report
3.	Sewage Generation Report	I
4.	STP Report	II
5.	List of Polluted Drains	III
6.	List of Polluted Drains	IV
7.	MOM held on 25.08.2023	A
8.	MOM held on 15.09.2023	B
9.	Water Quality Report of WBPCB	C
10.	Compulsory Site Inspection Report, KMDA for September 2023	D
11.	Report of SWM, SUDA	E
12.	Report from P&R D	F
13.	Report from Forest Department	G
14.	Report from Agriculture Department	H

It may kindly be noted that Annexure- Main Report is an elaborate Report on Monitoring and Review of the ongoing work indicating the all-out efforts taken by the State to curb and arrest Pollution in the River Ganga. It is to be most humbly stated due to sustained efforts of Solid and Liquid Waste Management on the Ganga basin, the water quality of the river has been improved and the river Ganga is now placed in the lesser Priority Category. Initiatives have been taken to empty Faecal Sludge in the functional STPs. Till September 2023, we have emptied 980.8 KL septage in different STPs through Cess Pool. This has also resulted in the improvement of Faecal Coliform level in River Ganga as is evident from the Water Quality Report of WBPCB. Most notable improvement has been observed in Nabadwip.

This is for your kind perusal.

Yours faithfully,


Nodal Officer to NMCG and CPCB
&
Program Director, WBSPMG

Copy forwarded for kind information to:

1. Member Secretary, WBPCB
2. Director General, National Mission for Clean Ganga
3. Principal Secretary, Department of Environment
4. Principal Secretary, Department of UDMA & Executive Chairperson, WBSPMG.
5. Chief Executive Officer, Kolkata Metropolitan Development Authority.
6. Project Director, WBSPMG.
7. Municipal Commissioner, Kolkata Municipal Corporation in the rank of Principal Secretary.
8. Executive Director, Projects, National Mission for Clean Ganga.
9. Director, Technical (T-III), National Mission for Clean Ganga.
10. Dr. A.K.Vidarthi, Additional Director & Divisional Head, WQM-II, CPCB
11. Director SUDA, HB-305, AB Rd, HC Block, Sector III, Bidhannagar, Kolkata, 700106.
12. Director General, Tolly Nullah, 5, S.N. Banerjee Road, Kolkata-7000013.
13. Director General, GAP Sector, KMDA.
14. Chief Engineer, GAP Sector, Unnayan Bhavan, Sector-II, Salt Lake, Kolkata- 700091.
15. Chief Engineer, MED, Bikash Bhavan, Salt Lake, Kolkata-700091.
16. Chief Engineer, PHE, Department of Public Health Engineering, New Secretariat Building, 7th Floor, 1, K.S. Roy Road, Kolkata-700001.
17. Dr.T.K.Gupta, Chief Technical Advisor, West Bengal State Pollution Control Board and Environment Department, Government of West Bengal, Paribesh Bhavan, 10A, LA Block, Sector III, Bidhannagar, Kolkata, West Bengal 700106
18. Special Law Officer, UD & MA Department with a request to kindly forward a copy of the Report Ld AOR for her kind noting.
19. IT Department, UD & MA for uploading the Report in the NGT portal of our website.
20. OSD to Municipal Commissioner, Kolkata Municipal Corporation, 5, S.N. Banerjee Road, Kolkata-7000013
21. Senior PS to Principal Secretary, UD & MA Department.

 22/11/2023

Senior Special Secretary,
Department of UD & MA
&
Program Director WBSPMG

NANDINI GHOSH, IAS
Program Director
West Bengal State NGRBA Program
Management Group (WBSPMG)

Main Report

Quarterly progress (July-September 2023) report						
Sl. No.	Concerned Department	Topic of Action point	Targets to be achieved as per orders dated 10.12.2015,	Targets achieved and the reasons for delay in compliance	Targets not achieved and the revised timelines proposed*	Action taken or suggested for violation of timelines or non-achieving of targets
[1]	[2]	[3]	[4]	[5]	[6]	[7]
1	KMDA, KMC, MED, PHE	Action points for STPs are seperately considered in Annexure II	As per order of Hon'ble NGT vide OA No 593/2017 & OA No 148/2016 dated 21.5.20 revised time line for all action points are under review and active consideration. For details, pls refer to Annexure -II.	Annexure II	Annexure II	Annexure II
2	KMDA, KMC	Presently in-situ treatment work is completed at Jangipur drain and in future it will be tapped in the ongoing Baharampore - Jangipur Interception & Diversion with STP Project.	As per order of Hon'ble NGT vide OA No 593/2017 & OA No 148/2016 dated 21.5.20 revised time line for all action points are under review and active consideration. For details, pls refer to Annexure - II.	pls refer to Annexure-II	NA	pls refer to Annexure-II
3		Details of 56 drains are enclosed as Annexure-III	As per order of Hon'ble NGT vide OA No 593/2017 & OA No 148/2016 dated 21.5.20 revised time line for all action points are under review and active consideration. For details, pls refer to Annexure - III, and IV.	Annexure - III	Annexure - III	Annexure - III
4		Demarchation of Flood Plain Zone		A Report has been received from the Environment Department in this regard on 28.06.2021. The Report has been prepared by Department of Geogrpahy, Univeristy of Calcutta. Both the Environment Department and UD & MA Department are going through the Report, post which appropriate actions will be taken.	NA	NA
	Department	Protection and management of flood plain zones (FPZ)				
5		North 24 Parganas - Protection to the severely damaged left bank of river Hooghly in between Chaotanya Ghat and Kanch Mandir Ghat by providing cement concrete block pitching for a length of 170 mm and boulder sausage protection work for a length of 50 m within Ward no. 30 & 31 of Baranagar municipality in P.S. Baranagar, District North 24 Parganas.	31.03.2021	Completed	NA	NA
6		North 24 Parganas - Protection to the severely damaged left bank of river Hooghly in between Alambazar Government Quarter campus to Ramlochan Babu Ghat by providing cement concrete block pitching for a length of 215 m and reconstruction of 50 m guard wall in front of Bhabkunja Ashram undre Ward no. 4 of Baranagar municipality in P.S. Baranagar, District North 24 Parganas.	31.03.2021	Completed	NA	NA
7		North 24 Parganas - Protection to the left bank of river Hooghly from Mangal Pandey Ghat to Malanch Tourist Lodge near Vivekananda State Police Academy for a length of 135 m including renovation of sluice under Barrackpore Municipality in P.S. - Barrackpore, Dist. - North 24 Pgs.	31.03.2020	Completed	NA	NA

Sl. No.	Concerned Department	Topic of Action point	Targets to be achieved as per orders dated 10.12.2015,				Targets achieved and the reasons for delay in compliance	Targets not achieved and the revised timelines proposed*	Action taken or suggested for violation of timelines or non-achieving of targets
[1]	[2]	[3]	[4]				[5]	[6]	[7]
8	Irrigation & Waterways I	South 24 Parganas - Protection work to the left bank of Hooghly embankment at Sulapani Ghat near Harna Sluice for a length of 200m in Block - Diamond Harbour-I, P.S. Diamond harbour, Dist-South 24 Parganas.	31.03.2021				60 % progress achieved.	Mar-23	All out effort has been laid to complete in revised target.
9		South 24 Parganas - Protection on left embankment of the Hooghly River for a length of 150 m by dumping Geo-Bag below L.W.L with slope protection by HDPE bags at pujali in P.S - Budge Budge , Dist- South 24 Parganas.	31.03.2022				Completed	NA	NA
10		South 24 Parganas- Protection of Hooghly left embankment with Brick Block Pitching for a length of 250 M at Kanchantala Shasan Ghat kali Mandir within Ward No 140 of KMC in P.S - Nadial , Dist- South 24 Parganas	31.03.2022				90 % progress achieved.	Jul-22	All out effort has been laid to complete in revised target.
11		Howrah - Protection to right embankment of Hooghly River at the confluence of Chapa Khal for a length of 210 m at Kalinagar in Block Uluberia -I, P.S. Uluberia, District Howrah.	31.12.2020				Completed	NA	NA
12		Howrah - Protection to right embankment of Hooghly River at Tetikhola for a length of 150 m in Block Shyampur- I, P.S Shyampur, District Howrah.	31.12.2020				Completed	NA	NA
13		Howrah - Protection to right embankment of Hooghly River at the confluence of Gouriganga Khal at Chalkashi for a length of 240 m in Block Uluberia-I, PS Uluberia, District Howrah.	31.12.2020				Completed	NA	NA
14		Howrah - Protection of Hooghly right embankment for a length of 300 m at Sirishtala, Gadiara, in Block Shyampur-I, P.S Shyampur, District Howrah.	31.12.2020				Completed	NA	NA
15		Maintaining minimum environmental flow of river.	The river is a perennial river. The environmental flow is maintained through the release from the Farakka Barrage throughout the year.						
16	West Bengal State Pollution Control Board (WBPCB)	Preventing discharge of Industrial effluents in Ganga and its tributaries/ drains by ensuring installation of proper functioning of ETPs/CEIPs	There are 41 Grossly Polluting Industries along Ganga (total 54 in the State) in the state of West Bengal. Total water consumption is 110 KLD (approx.) and total waste water generation is 88.40MLD (approx.) for 41 GPs. All the 41 GPs have Effluent Treatment Plant (ETP) in place and are under regular surveillance of the State Board including monitored through Online Continuous effluent Monitoring System (OCEMS).						
17		Taking action against polluters by way of recovering compensation for restoration of the damage to the environment							
		Steps for conservation of groundwater particularly with reference to critical, semi critical or over exploited areas	Ground water conservation through rainwater harvesting and Artificial Recharge to GW				Targets achived for 19 completed schemes.		
			District	Block Adjacent to polluted stretch of River Ganga	Nos.	Status			
			North 24 Parganas	Barrackpore I (safe)	1	Completed (2020)			
				Barrackpore II (safe)	1	Completed (2020)			

Sl. No.	Concerned Department	Topic of Action point	Targets to be achieved as per orders dated 10.12.2015,			Targets achieved and the reasons for delay in compliance	Targets not achieved and the revised timelines proposed*	Action taken or suggested for violation of timelines or non-achieving of targets	
[1]	[2]	[3]	[4]			[5]	[6]	[7]	
18	WRIDD(SWID)			Bidhannagar Municipal Corpn.	1	Completed (2021-2022)			
			Howrah	Bally-Jagacha (safe)	1	Completed (2016)			
			KMC (not categorised)		9	Completed (2016)			
					1	Completed (2017)			
					3	3 completed (2020)			
			South 24 Parganas	Diamond Harbour I (safe)	1	Completed (2017)			
				Diamond Harbour II (safe)	1	Completed (2019)			
			Safe blocks adjacent to polluted river stretch of river Ganga has been considered for GW recharging as hydraulic gradient is positive towards river Ganga and thus GW is in losing condition. Apprehending critical groundwater condition in future i.e. safe blocks become semi critical/critical/ overexploited. GW conservation measures have been taken up a precautionary measure thereof.						
19	P&RD	Activities	District	Work done till September2022					
		Vetiver Plantation		73.78 Km					
		Other Plantation	South 24 Parganas, Murshidabad, Hooghly, Malda, Howrah, Purba Bardhaman, Nadia	16.62 Ha					
		Rooftop Rain water harvesting		15					
		Restoration of water bodies		1464					
		Bio-diversity Park		19					
20		Liquid Waste Management							
21	State Water Investigation Department (SWID)	Restoration of water bodies	Restoration of water bodies for rainwater harvesting			Target achieved			
			District	Status					
			South 24 Parganas	Around 300 KM of old sited creeks have been re-excavated for rainwater harvesting in blocks (where groundwater is salinity infested) adjacent to lower reach of River Ganga					water bodies have been excavated/re-excavate

Sl. No.	Concerned Department	Topic of Action point	Targets to be achieved as per orders dated 10.12.2015,	Targets achieved and the reasons for delay in compliance	Targets not achieved and the revised timelines proposed*	Action taken or suggested for violation of timelines or non-achieving of targets
[1]	[2]	[3]	[4]	[5]	[6]	[7]
22	UDMA	Utilisation of treated sewage and septage management	The Department of UD & MA has already framed a Policy on The Re-Use of Treated Water & notified it on 30th June 2020. A DPR is under preparation for using treated water of the Kalyani STP. The water will be used for Pisciculture, Gardening, road cleaning and washing purpose.	<p>• State Government has taken up a pilot project of re-use of waste water generated from 21 MLD STP with 2 units located at Kalyani, which will be re-used. KMDA is preparing DPR in house for reusing the treated water for cleaning of Stadium, Gardening & use by Kalyani Krishi Viswa Vidyalaya. The DPRs are in progress & would be finalized soon.</p> <p>Action by KMC :</p> <p>• KMC has mandated re-use of waste water for buildings with more than built-up area of 20000 sqm, in their Building Rules. As per Rule no 145 of KMC Building Rules, 2009, waste water recycling system has been incorporated in 25 buildings and house complexes exceeding 20000 sq.metre as per Environmental Impact Assessment Guideline issued by the State Govt./Govt. of India.</p> <p>It has been decided by the highest authority of Department of UD & MA to construct atleast one FSTP in each districts of WB. Accordingly it has constituted a high level Committee for the purpose of drafting a Policy for construction of customised FSTP in each districts. The Committee will submit its Report with in 15 working days. It is pertinent to mention herer, the State is already running 30KLD FSTP at South Dum Dum under supervision of KMDA.</p>	Proposed timeline for Framing up the policy by 2020 and follow up action may be taken up by next 2 years.	
23	UDMA	Preventing dumping of solid and other waste in and around Ganga	Ensuring collection & transportation of segregated solid wastes from individual household and its scientific disposal as per Solid Waste Management Rule 2016 for all the Urban local bodies (ULBs) within a limited timeframe. Removal of all the dump sites and GVPs from bank of river Ganga. Ensuring screening across all the out falls / channels / big drains that lead to river Ganga. Report from SUDA annexed in Annexure-IV.			
24	UDMA	Clearing old legacy Waste dumpsites	<ol style="list-style-type: none"> Bio-mining at Mollar Bheri in Bidhannagar Municipal Corporation (BMC) Removal of the dumpsites from Dhapa within Kolkata Municipal Corporation (KMC) Removal of other legacy waste from dumpsites from other municipalities / corporations 	Out of 37 dumpsites at 31 ULBs, action has been taken at all dumpsites. Implementation at different stages is annexed. Till date 21.99 lakh household bins (green and blue colour) provided to these Ganga Towns. (Annexure V)		

Sl. No.	Concerned Department	Topic of Action point	Targets to be achieved as per orders dated 10.12.2015,		Targets achieved and the reasons for delay in compliance	Targets not achieved and the revised timelines proposed*	Action taken or suggested for violation of timelines or non-achieving of targets
[1]	[2]	[3]	[4]		[5]	[6]	[7]
25	UDMA	Public awareness and involvement for prevention and control of pollution of Ganga	Intensive IEC activities for all the ULBs situated beside the river Ganga involving all the people to generate public awareness regarding solid waste management rule 2016, sanitary landfill facility, procedure of scientific disposal of solid waste, necessity of sewage treatment, arresting the untreated sewage to river Ganga, promoting eco-friendly products, banning of all plastic waste within a time frame.		<p>1) Centre for Environment and Education, an expert agency, a Centre of Excellence under Ministry of Environment & Forest, Government of India has been engaged as State Level IEC Agency for Development of communication plan, training plan and training module on waste disposal. Communication plan for awareness generation on solid waste management has been prepared.</p> <p>2) State level logo and slogan competition has been organized on scientific waste disposal in the month of September, 2019 and December, 2020.</p> <p>3) SHG based publicity campaign in all ULBs was organized in September, 2019. Similar campaigns were there in December, 2020 also.</p> <p>4) Eco friendly products and products from waste materials are being promoted as alternative to plastics through fairs.</p> <p>5) Handbook has been prepared on SWM and leaflets have been circulated to all ULBs.</p> <p>6) Booklet on Solid Waste Management "Barjo Babosthaponar Sahoj Path" in Bengali, Hindi ("Kachra Prabandha ka Sahaj Path") and English("SOLID WASTE MANAGEMENT : A PRIMER") versions published and circulated widely.</p> <p>i) Capacity building training of the rag pickers have commenced and to be completed shortly.</p>		
26	UDMA	Regulating activities on an around river Ganga including Ghats and other establishments	<p>over to the ULBs, 2 Ghats one at Agradwip and another at Daihat are in progress. AA&ES for One Ghat (Prabhupada Ghat under ISCKON) has recently been issued.</p> <p>3 Electric Crematoria (Garulia, Naihati and Bhatpara) have been completed and handed over to the ULBs.</p> <p>9 electric Crematoria have been prioritised and now under feasibility study.</p> <p>The FSSM Policy of the State of WB for urban local bodies has been finalized and in the process of obligation.</p> <p>The major decisions under this policy are:</p> <p>1. All Ganga ULBs will be having FSTPs (if not some ULBs will be clubbed together). All STPs will also be having FSTPs along with them. Under utilised STPs will temporarily be fed with the Faecal Sludge and Septage by Cess Pool vehicles. In Barrackpore STP, the low capacity utilisation is augmented to some extent by the Cess Pools carrying Faecal sludge and septage.</p>				
27	UDMA	Plastic Waste Management	<p>UD & MA Dept. Govt has framed a bye-law with respect to Plastic waste management (Notification No. 215(Law)/C-12/NO1/Misc-11/2020 dated 20/3/2020)</p> <p>Plastic carry bags are totally banned in the ecologically sensitive areas and 40 heritage / tourist sites of West Bengal 77 municipalities have banned the manufacturing, use and sale of plastic carry bags of thickness less than 50 micron and 18 municipalities banned use of single use plastic. Workshops carried out to generate awareness among different plastic waste generator and initiative taken to promote eco-friendly products as an alternative to plastic.</p>				
28	Department of Forest	Afforestation and setting up of biodiversity parks	Activity	Polluted River Stretch/Biodiversity Park	Creation work in progress. Work delayed due to late receipt of fund.	NA	NA
			Plantation on both sides of the river	6 ha advance work completed (100%).			
29		Biological diversity of Ganga	After a preliminary survey undertaken from Farakka to Diamond Harbour, in which 80 Gangetic Dolphins were sighted, the Forest Department has prepared an Action Plan for Conservation of Ghariyals and Dolphins (2021-31) in West Bengal with a budgetary outlay of Rs. 95 crore.				

2911 Monitoring and Supervision of Pollution Abatement Measures taken for River Ganga

- The Department of UD & MA is closely monitoring the work of pollution abatement in river Ganga with due care and concern. Review Meetings are being held by the highest authorities at every month to ensure timely completion of each project. Meetings were held under Chairmanship of Hon'ble Chief Secretary, Principal Secretary, Member Secretary WBPCB, and PD WBSPMG on several occasions.

MOM of the Chief Secretary held on 25.08.2023- Annexure-A.
MOM LWM 15/9/23- Annexure B.

- **The water quality data for River Ganga has now put to lesser Priority Category. As per the latest Water Quality Report of WBPCB for the month of August 2023 (Annexure-C), BOD level everywhere is below the permissible level and as such Ganga now may be placed in Priority-V. This has been made possible due to sustained efforts in Solid and Liquid Waste Management. Even the level of Faecal Coliform has been improved. Remarkable improvement has been noticed in Nabadwip.**
- **To reduce the Faecal Coliform count, Faecal Sludge and Septage Management Policy has been notified by the Department of UD & MA vide Memo No. 33-UDMA/24011(99)/66/2021 dated 25.05.2022.**

Implementation strategy of the above-mentioned Policy will be as follows:

- In towns, where facility of STP will be available, the septage of the town will be co – treated in the STP.
- In other towns, facility for treatment of Faecal Sludge and Septage (FS &S) will be developed in a phased manner
- In some towns, if necessary, **cluster mode approach** will be taken up for construction of FSTP after assessing the proximity of ULBs, operational cost, transportation cost and overall management.
- Principal Secretary, Department of UD & MA has taken an elaborate meeting to chalk out the working procedure for construction of FSTPs on 14.03.2023.
- West Bengal is already having two (02) Septage Management Plants each having a capacity of 30 KLD at Promodnagar Cluster catering North Dumdum, South Dumdum, Kamarhati and Barangar.
- **Construction of FSTPs in Burdwan is under Tendering Stage.**
- **DPR for construction of FSTPs in Ranaghat, Uttarpara-Kotturang and Pujali falling under Ganga basin have been internally prepared by KMDA and submitted to NMCG for approval.**
- **Presently, Septage and Sewage is co-treated in Gayespur, Nabadwip and Barrackpore STPs, Budge Budge and Halisahar.**
- **One FSTP at Bansberia with the capacity of 15 KLD has been sanctioned by NMCG in the last EC Meeting and is now under Tendering Stage.**

Total Septage emptied upto 30.9.2023 in the functional STPs as below:

Sl. No	Name Of STP	Co-Treated Sludge (KL)
1	Gayeshpur	66
2	Nabadwip	75
3	Halisahar	193.8
4	Budge Budge	137.2
5	Barrackpore	508.8
Total Capacity (KL)		980.8

Total Amount of Septage emptied up to June 2023- 598.2 KLD

****Marginal Increment over last Quarter is 382.6 KL.**

***** As a result of Co-Treatment, there has been substantial reduction in Faecal Coliform in Faraka, Khagra, Nabadwip and Tribeni as observed from the Water Quality Report received from WBPCB for the month of August 2023.**

❖ TollyNullah

The DPR of Tolly Nullah Project has been divided into two tranches. The Tranche-I comprising of 03 STPs with some critical sewer lines amounting Rs. 653 crores has been approved. Bid has already been floated and closing date is in 15.12.23. A Pre-Bid meeting was held wherein good number of prospective bidders participated and we have received good numbers of queries which are being replied upon.

Interim measures taken up by K.M.C.

- ❖ KMC has constructed 77 nos. of Community Sanitary Latrines, demolishing the make shift toilets amounting to an expenditure of approximately Rs.87 lakhs.
- ❖ All the khatalas along the banks of Tolly's Nullah (Adi Ganga) have been evicted.
- ❖ KMC has carried out temporary Fencing at vulnerable places of Br.X, Br.XI for about 2 km for restricting the access towards the Bank of Tolly's (Adi-Ganga) Nullah resulting in minimizing the solid wastes being dumped directly to the Nullah, amounting to an expenditure of around 15 lakhs.
- ❖ KMC is carrying out cleaning of floating garbage on regular basis by installing 10 nos. of floating garbage arrester.
- ❖ KMC has installed 04 nos. of organic Composter as follows:
 - Wardno.114,Kudghatbazar
 - Wardno.115,nearkarunamoyeeTemple,kudghat
 - Wardno.82,nearChetlaBridge
 - Wardno.73,BalaramBoseGhat
- ❖ KMC has carried out Awareness Campaigns on Regular basis. It has placed the Banner in Bengali language across the major Ghats of Tolly's Nullah (Adi-Ganga) to make the people aware.
- ❖ KMC has carried out urgent re-excavation/dredging at most polluted stretch of the upstream of Tolly's Nullah (Adi-Ganga) i.e. nearly 4.6 km, amounting to an expenditure of approximately Rs.1.3 crores.
- ❖ It has engaged one Consultant for preparation of DPR for "Detail Survey for Dredging and to ascertain proposed beautification of Tolly's Nullah (Adi Ganga) of length about 15.5 km and preparation of DPR". The work order for which has been issued on 08/02/2021 and the Report is expected to be submitted soon.

It has already prepared estimate for Dredging of Tolly's Nullah (Adi-Ganga) from confluence point of Ganga to Chetla Bridge amounting to Rs 11.16 cr. The work of dredging already started and the work is in under process. Below are some photographs showing the water quality of Adi Ganga after dredging and sustained pollution abatement measures.

- ❖ Due to sincere and successful interim measures, the water quality of Tolly Nullah has been improved. A good number of religious deities have performed Tarpan and Bathing in the Ghats of Adi Ganga during Mahalaya this year.



□ **Mandatory Site Inspection Reports of the Engineers.**

The Department of UD & MA has made out an Order no 115-UDMA-24011(99)/7/2021-JS(UDMA) dated 02.02.2021 where in it has made all Engineers to visit sites compulsorily twice a month and submit a Report on the progress of the work along with good quality photographs (The site inspection Report of KMDA for the month of September 2023. (Annexure-D)



29116



82



Photographs showing of emptying of Faecal Sludge in the functional STPs through Cess Pool 29117

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List of Some GOOD WORK done

1. West Bengal is using the treated water extensively in Agricultural activities, Pisciculture and Gardening at different locations including EKW, Durgapur, Nabadwip, Bandipur, Konnagar and Kharda.
2. West Bengal is using the treated waste water from the functional STPs extensively for Road Cleaning and Water Sprinkling for reducing Air Pollution and thus making a convergence between NMCG and MoEFCC funded Projects.
3. We have displayed the Design Parameters in all our STPs and we are now integrating these data in the Paribesh App of WBPCB so that the compliance status is instantly available in the App after water quality testing.
4. WBSPMG has displayed flex and banners containing Mass awareness and pollution abatement messages selected 5 Durga Pujas of 9 Ganga Districts and Kolkata. Pamphlets were also distributed to the public in order to make them consciousness.

 22/11/2023

(Nandini Ghosh, IAS)
Senior Special Secretary
Department of UD MA
&
Program Director, WBSPMG

NANDINI GHOSH, IAS
Program Director
West Bengal State NGRBA Program
Management Group (WBSPMG)

Annexure I

Overall status of the 43 Ganga Towns in West Bengal

I	Estimated Sewage Generation (Based on Estimated population in Urban areas as of 2022 taking 2011 census as base.)	1401 MLD
II	Details of Sewage Treatment Plants:	
	Existing no. of operational STPs and treatment capacity (in MLD):	34 (407.91 MLD)
	No of STPs under construction	9 (216 MLD)
	No of STPs under renovation	3 (187 MLD)
	No of STPs under proposal/tendering stage	19 (409.3 MLD)
	Total treatment capacity	1220 MLD
III	Gap in treatment capacity	181 MLD

Note:

To address the Gap of 181 MLD, proposals for additional treatment capacity of approximately 550 MLD (based on estimated population in 2037) by setting up new STPs/FSTPs in 16 Ganga Towns and by capacity augmentation of existing STPs, all amounting to Rs. 2,885 crore have been sent to NMCG under Namami Gange –II. The DPRs are being sent to NMCG in phases for approval and funding.

Annexure-II, Quarterly Progress (Jul-23 to Sept-23) Report

Sl. No.	Concerned Department	Topic of Action point for STPs	No of STPs	88 Targets achieved and the reasons for delay in compliance	Targets not achieved and the revised timelines proposed*	Action taken or suggested for violation of timelines or non-achieving of targets
[1]	[2]	[3]		[5]	[6]	[7]
1		Sewerage System & STP at Kalyani Municipal Town	2			Completed in the Financial Year of 2017-18 and presently are under O & M stage
2		Sewerage System & STP at Gayeshpur Municipal Town	1			
3		Sewerage System & STP at Bhatpara Municipal Town	4			
4		Sewerage System and STP at Halisahar Municipality	1	Under Operation and Maintenance	Operational	
5		Sewerage System and STP at Budge Budge Municipality	1	Overall physical progress achived is 100%. STP-100%, Network-100%, Pumping Stations-100% Details of the work completed- 1] TOTAL FOR HDPE PIPELINE - 74.928 KM out of 74.928 KM. 2] TOTAL FOR RCC PIPELINE - 1.910 KM. out of 1.910 KM. 3] TOTAL FOR JACK PUSHING - 1.004 KM out of 1.004 KM. 4] LIFTING STATIONS (Excluding LS-7) - Civil-100% and E&M - 100%. LS-7:- Already Land Handed over and work alreadystarted from 30.11.2020. 5] HDD- 12.524 KM out of 12.524 KM.	Operational	
6		Sewerage System and STP at Barrackpore Municipality	2	STP-100%, Network - 96%, Pumping Stations-98.5% Details of the work completed- STP-18 MLD - 100% STP-6 MLD- 100% HDP DWC pipe -99% RCC pipe -90% Manhole - 98 %, L.S-1B- 100% completed, L.S-3- 100% completed, L.S-4- 100% completed, L.S-9- 100% completed, L.S-8- 100% completed, MPS-2 : 100% completed. HDD method -94.5 % DI- 70% O&M started for 6 MLD & 18 MLD STP's after successful trial run & commissioning with available sewers from two no's of I&D. N.B.: Due to lockdown for COVID-19 pandemic (2 ND WAVE) , there may be a delay in project completion	Operational	
7		Pollution Abatement Work for River Ganga at Nabadwip under NGP Scheme	1	Operational	Operational	
8		Pollution Abatement Works for River Ganga at Howrah under HAM	1	Overall Progress: 90% For Civil Work:95.75% STP:96.5% Network: Manhole Rising 100% LS MPS Repair 100% Desilting 100% Pipe Laying 80%	Proposed time line:Nov 2023	
9		Pollution Abatement Works for River Ganga at Bally under HAM	1	Overall progress 88.5 (Civil work only) : 94.66% STP:95.33% Network: Manhole Rising 95% LS MPS Repair 86% Desilting 100% Pipe Laying 95%		
10		Pollution Abatement Work for River Ganga at Kamarhati & Baranagar under HAM	1	Overall progress : 89 (Civil work only) : 86.415% STP: 97.83% Network: Manhole Rising 100% LS MPS Repair 100% Desilting 100% Pipe Laying 0%		

Sl. No.	Concerned Department	Topic of Action point for STPs	No of STPs	Targets achieved and the reasons for delay in compliance	Targets not achieved and the revised timelines proposed*	Action taken or suggested for violation of timelines or non-achieving of targets
[1]	[2]	[3]		[5]	[6]	[7]
11	Kolkata Metropolitan Development Authority (KMDA)	Pollution Abatement works for River Ganga at Kancharapara under DBOT	1	Operational	Operational	
12		Pollution Abatement Work for River Ganga at Berhampore	1	As per proposed revised BOQ Physical Progress upto 30.06.2023 : 42%(Considering actual progress as received from E&M Sector) Construction of STP Physical progress- Civil Work 52% Completed. i) SBR Basin: Civil Work-97% Completed. ii) MPS- 39% Completed iii) Centrifuge House- 55% Completed iv) Inlet Chamber- 52% Completed v) MCC Blower Room- 23% Completed. v) Boundary Wall- Civil work- 38 m Completed LS at Kapiler Math: NOC issued on 06.07.2022 , Civil work Progress-38% LS near DM Bungalow: NOC issued on 06.07.2022 , Progress-35% UGLS at Battala: NOC issued. Drawing & Design is under progress.	Proposed time line: Mar 2024	
13		I & D network for existing drain falling in river Ganga including sewage treatment plant (STP) at Jangipur	2	As per proposed revised BOQ Overall Physical Progress upto 30.06.2023 : 47%(Considering actual E&M Progress) Raghnathganj: Construction of STP Physical progress- Civil Work 80% completed i) SBR Basin: Civil Work- 97% Completed. ii) Inlet Chamber: Civil Work- 86%Completed. iii)MCC- Blower Room: Civil Work-90% Completed. iv) Centrifuge House of STP: Civil Work-96% Completed. v) Chlorination Building : Civil Work-92% Completed. vi) CCT room: Civil Work-95% Completed. vii) MPS- 1no. Civil Work-48.33% 1) LS at Global More: NOC issued on 29.11.2022 , Drawing & Design approved. 2) UGLS at SHibaji Sangha: NOC issued on 01.02.2022., Drawing & Design is under progress. 3) UGLS at Balighata: NOC has been issued on 07.07.2022. Drawing & Design is under progress.		
14		Pollution Abatement Works for river Ganga at Hooghly Chinsurah	1	Progress as on 30.06.2023 For Civil parts =68% E & M - 60%, Overall progress =66% . 1) SBR BASIN Raft compiled and wall casting going on. 2) Chorination tank Raft completed. 3) Sewerage network design as well as structural design are going on. 4) Admin building super structure going on. 1st floor slab casting completed. 5) 500 dia D.I pipe is laying on almost completed & Laying of 600 mm dia DI PIPE going on. 6) LS3 work going on 7) MPS work going on.	Proposed time line: Mar 2024	

Sl. No.	Topic of Action point for STPs	No of STPs	Targets achieved and the reasons for delay in compliance	Targets not achieved and the revised timelines proposed*	Action taken or suggested for violation of timelines or non-achieving of targets
[1]	[2]	[3]	[5]	[6]	[7]
15	Pollution Abatement Works for river Ganga at Maheshtala Municipality	1	Progress as on 30.06.2023 26.27% SBR Basin:- 4nos Raft Completed.Wall & Platform concreting in progress. CCT:- Raft Completed. RCC Wall up to El + 8.3 Mtr work is in Progress. SHU:-Excavation, Shoring, Pile Chipping is 100% completed. Pile PCC 100 % Completed. SHU Sump Portion Raft Casting Completed. RCC wall of Sump portion up to El +7.0 mtr completed. PTU:- Excavation & pile chipping work & Pile Cap is 40% completed. Tie Beam WIP. Admin Building:- 1st Floor Slab Casting Completed. Column above 1st Floor Slab is 100% completed. Roof Slab WIP. Staff Quarter:- Brickwork,Internal & External Plastering work is 100% completed.	Proposed time line: June 2024	
16	Rejuvenation of existing STP along with Lifting Station & Pumping Station including Sewerage Network and 5 (Five) Years Operation and Maintenance at Baidyabati and Bhadreswar under Hooghly District in West Bengal.	2	Completed	Operational	
17	Rejuvenation of existing STP along with Lifting Station & Pumping Station including Sewerage Network and 5 (Five) Years Operation and Maintenance at Chandannagar and Bansberia under Hooghly District in West Bengal.	3	CHANDANNAGAR: Partially functional and presently undergoing renovation to make it fully functional.Overall physical progress is 97 % (Civil part) 1.Repairing & renovation of STP- 100 % (Civil part) 2. Repairing & renovation of MPS (1nos) and LS (2no.)-100% (Civil part) 3.Cleaning,Repairing & renovation of network- 95% (Civil part) 4. Repairing and renovation of Oxidation ponds alone with internal drains within S.T.P premise is in progress-100% (Civil part) BANSBERIA: Partially functional and presently undergoing renovation to make it fully functional.Overall physical progress is 100% (CIVIL part) 1.Repairing & renovation of STP-100% (Civil part) 2.Repairing & renovation of MPS (1nos) -100% (Civil part) 3.Cleaning,Repairing & renovation of network- 95% (Civil part)	Operational	
18	Rejuvenation of existing STP along with Lifting Station & Pumping Station including Sewerage Network and 5 (Five) Years Operation and Maintenance at Sreerampore and Champdani under Hooghly District in West Bengal.	2	This project has shifted from the Rejuvenation category to Augmentation category and 2nd call for the tender of DPR preparation (Augmentation of STP) is under process. Technical Bid and Financial Bid have been opened and the matter will go to DTC for final approval of the tender.	DPR Stage	
19	Rejuvenation of existing STP along with Lifting Station & Pumping Station including Sewerage Network and 5 (Five) Years Operation and Maintenance at Uttarpara - Kotrung and Konnagar under Hooghly District in West Bengal.	1	Operational	Operational	
20	Rejuvenation of existing STPs alongwith Lifting Station and pumping station including network at Garulia (1 no STP), Naihati (2 nos. STP), Panihati (1 no STP), Khardah(1 no STP) and Titgrah (2 nos. STP)	7	Operational	Operational	
21	Sewerage System and STPs at North Barrackpore	2	COA signed on 17/01/2023	Construction started at 30 MLD STP	

Sl. No.	Concerned Department	Topic of Action point for STPs	No of STPs	Targets achieved and the reasons for delay in compliance	Targets not achieved and the revised timelines proposed*	Action taken or suggested for violation of timelines or non-achieving of targets	
[1]	[2]	[3]		[5]	[6]	[7]	
22	Kolkata Municipal Corporation (KMC)	Near WBSETCL, Joka - 45 MLD	1	Work in Progress.	The construction is running as per schedule thus no revised timeline has been proposed.		
23		Bank Plot, M.G Road - 40 MLD	1				
24		Rajpur-Sonarapur, Rania - 23 MLD	1				
25		Police Telecom Department Land, near Wireless Park - 15.3 MLD	1	Revised AA&ES approved in the 46th EC Meeting held on 23/12/2022, Agenda Item No. 46.01. Estimated amount of Rs 653.72 Crores (including cost of O & M for 15 years -Rs 211.53 Crores) under DBOT mode.	Bid Closing date-15.12.23.		
26		Near Golf Garden, Sukhapukur - 5.06 MLD	1				
27		Near Kavi Nazrul Metro Station, Birji Road - 5.70 MLD	1				
28		STP Near L.S 10 - 16 MLD	1	Proposed under Municipal Waste Water Project Budgetary estimate is of about Rs. 1551.37 Crore.	DPR approved by NMCG.		
29		STP Near At Surinaam Ghat, Dhankheti Nikashir - 25 MLD	1	Due to non issuance of AA&ES and Fund, Executing Agency can not comply the orders of Hon'ble NGT.			
30		STP Near Bhanga Khal, Gardenreach area - 35 MLD	1				
31		STPs at Garden Reach and Keorapukur	2	AA&ES approved in the 45th EC Meeting held on 30/09/2022, Agenda Item No. 45.3. "DPR for Rehabilitation of existing 50 MLD STP at Keorapukur and other allied works at Kolkata, West Bengal" EC approved the proposal at an estimated amount of Rs 67.06 Cr. (including cost of O & M for 15 years - Rs 38.99 Cr.) under DBOT mode. Tendering under progress Tender Publish date: 28/03/2023, Bid opening date: 22/05/2023	Garden Reach and Keorapukur are under Bidding Stage.		
32	PHED	STPs at Diamond Harbour, Berhampore, Katwa, Murshidabad and Nabadwip	5	Operational. Constructed in GAP-I.	STP at Berhampore is non functional. Actions are being taken.		
33		Jiagunj Azimgunj Takia Oxidation Pond	1	Scheme for rejuvenation of existing oxidation pond proposed and AA & FS accorded on 14-06-2021. Civil Part Rs-Rs.225.4848 Lakhs & E/M part Rs-65.102 lakhs.	Constructiton is in Advance Stage		
34	MED	STPs at Dhulian, Haldia, Jiagunj Azimgunj, Chakdah, Raigunj, Santipur, Uluberia, Kestopur, Krishnanagar	10	Department of UD & MA has given 'In-Principle' approval for preperation of DPR for construction of STPs in these Ganga towns on 17.06.2021.	Tendering under process - Chakdah, For Krishnanagar (14MLD) has been sanctioned.		

Sl.No	Sl. No. of CPCB List	Name of drain	Coordinates / Latitude & Longitude	City/Town of Confluence point	Proposed Methodology	Any STP operational/planned in the catchment area or likely diversion/interception of the drain to STP	STP Capacity in Tender (MLD)	Likely date of completion
(A) Drains can be connected to the STP								
1	1	Jangipur Drain	24.465659 88.068739	Jangipur	In situ treatment	To be tapped with 8.0 MLD Jangipur STP under Berhampore-Jangipur STP project.	8.0 MLD	Work under process. Will be tapped within March, 2024.
2	3	Halisahar Drain	22.928131 88.410995	Halisahar	Lock gate and drop shutter	Tapped with Halisahar STP (16.00 MLD capacity)	16.0 MLD	Tapped
3	4	Garifa Drain-South / Ramaghat Open pucca drain	22.908527 88.405872	Garifa	Lock gate and drop shutter	Tapped with STP 1 (6.50 MLD capacity WSP) at Naihati	18.0 MLD	Tapped
4	5	Garifa Drain-North	22.910819 88.404743	Garifa	Lock gate and drop shutter	Tapped with Naihati (6.50 MLD capacity WSP)		
5	6	Thanar Khal	22.533490 88.242890	Naihati	Lock gate and drop shutter	Tapped with Naihati STP (11.56 MLD capacity ASP)		
6	8	Imambara Khal	22.907930 88.400712	Hooghly	Lock gate and drop shutter	Consider in Hooghly - Chinsurah Tender.Taken up by Hooghly -Chinsurah STP project	26.5 MLD	Work under process. Will be tapped within March, 2024.
7	11	Chinsurah-Majir Rasta Drain	22.523180 88.233140	Hooghly	Lock gate and drop shutter	Consider in Hooghly - Chinsurah Tender.Taken up by Hooghly -Chinsurah STP project		
8	12	Chandni Ghat Drain	22.912617 88.398112	Chinsurah	Lock gate and drop shutter	Consider in Hooghly - Chinsurah Tender.Taken up by Hooghly -Chinsurah STP project		
9	17	Debitala Pancha Khal	22.815483 88.360441	Garulia	Lock gate and drop shutter	Tapped with Garulia STP(4.10 MLD capacity)	4.1 MLD	Tapped
10	19	Serampore / Bhagirathi Drain	22.446260 88.213700	Serampore	Lock gate and drop shutter	To be connected with Serampore	18.9 MLD	DPR is being prepared.New SBR based STP will be constructed with enhance capacity
11	20	Chatra Khal	22.455100 88.204930	Serampore	Lock gate and drop shutter	To be connected with Serampore		
12	21	Barrackpore Khal (S. P. Banglow)	22.550211 88.325062	North Barrackpore	Lock gate and drop shutter	To be connected with North Barrackpore STP (8 MLD capacity) under tendering stage		To be connected within April 2025 with North Barrackpore STP (8
13	22	Gandhi Ghat Drain	22.750641 88.364329	Barrackpore	Lock gate and drop shutter	Tapped with Barrackpore STP (6.00 MLD capacity) which is already tapped		Tapped
14	23	Dhobi Ghat Drain	22.793359 88.353420	North Barrackpore	Lock gate and drop shutter	To be connected with North Barrackpore STP (8 MLD capacity) under tendering stage		To be connected within April 2025 with North Barrackpore STP (8 MLD capacity) which
15	24	Titagarh Drain (Bishalaxmi Ghat)	22.733628 88.363502	Titagarh	Lock gate and drop shutter	Tapped with Titagarh STP (4.50 MLD capacity)	12.0 MLD	Tapped
16	25	Hasting Ghat Drain	22.434500 88.213360	Rishra	Lock gate and drop shutter	DPR is under process for interception of the Drain in a newly proposed STP		DPR is under process for interception of the Drain in a newly proposed STP
17	30	Dewangazi Ghat Drain	22.642772 88.352557	Bally	Lock gate and drop shutter	Tender is under process for adopting methodology for connecting this drain at Kona STP	40.0 MLD	To be connected with Kona STP (62.00 MLD) at Bally.
18	32	Jagatnath Ghat Drain-1	22.619764 88.361093	Belur	Lock gate and drop shutter	Tender is under process for adopting methodology for connecting this drain at Kona STP		
19	33	Kamarhati Drain @ Jute Mill	22.675388 88.365275	Baranagar	Lock gate and drop shutter	To be connected with in Kamarhati-Baranagar STP (60.00 MLD) at Baranagar which shall be executed by Ganga STP Project Pvt. Ltd. under HAM	60.0 MLD	To be connected with in Kamarhati-Baranagar STP (60.00 MLD) at Baranagar which shall be executed by Ganga STP Project Pvt. Ltd. under HAM
20	34	Kamarhati Drain @ PB Ghat	22.684364 88.365903	Panihati	Lock gate and drop shutter	Connected with the STP (12.00 MLD capacity) at Panihati in rejuvenation works under North 24 Parganas district.	12.0 MLD	Connected with the STP (12.00 MLD capacity) at Panihati in rejuvenation works under North 24 Parganas district.

Sl.No	Sl. No. of CPCB List	Name of drain	Coordinates / Latitude & Longitude	City/Town of Confluence point	Proposed Methodology	Any STP operational/planned in the catchment area or likely diversion/interception of the drain to STP	STP Capacity in Tender (MLD)	Likely date of completion
21	35	Kuthighat Drain/ Baranagar Khal	22.636390 88.362651	Baranagar	Lock gate and drop shutter	This drain cannot be connected with the 60.00 MLD Baranagar - Kamarhati STP. Alternative methodology will be adopted for treatment	60.0 MLD	Considered in Kamarhati-Baranagar STP (60.00 MLD) at Baranagar which shall be executed by Ganga STP Project Pvt. Ltd. under HAM
22	36	Chitpur Ghat Khal/ Circular Canal	22.606978 88.369915	Chitpur	Lock gate and drop shutter	KMC		KMC
23	37	Cossipore / Kashipur drain	22.618925 88.368367	Cossipore	Lock gate and drop shutter	KMC	KMC	KMC, Commissioner KMC has requested MS, WBPCB to exclude this drain as this drain does not discharge in Ganga, vide Memo No-CON/COM/162, Date-31/12/20
24	40	Telkal Ghat Drain	22.576444 88.340083	Howrah	Lock gate and drop shutter	Tender is under process for adopting methodology for connecting this drain at	KMDA	KMDA
25	41	Ramkrishna Ghat Drain	22.573083 88.336972	Howrah	Lock gate and drop shutter	Tender is under process for adopting methodology for connecting this drain at Arupara STP	KMDA	KMDA
26	42	101, Foreshore Road Drain	22.562300 88.327050	Howrah	Lock gate and drop shutter	Tender is under process for adopting methodology for connecting this drain at Arupara STP	KMDA	Considered in Arupara STP (65.00 MLD) at Howrah which shall be executed by Ganga STP Project Pvt. Ltd. under HAM
27	44	Tolly Nala	22.550211 88.325062	Kalighat	Lock gate and drop shutter	KMC	KMC	KMC
28	45	Nimtala Burning Ghat Drain	22.564738 88.242108	Kalighat	Lock gate and drop shutter	KMC	KMC	KMC
29	46	Dhankheti/ PB Ghat Khal	22.548084 88.289334	Khidderpore	Lock gate and drop shutter	KMC	KMC	KMC
30	47	Shibpur Burning ghat Drain	22.583304 88.348067	Shibpur-Howrah	Lock gate and drop shutter	Tender is under process for adopting methodology for connecting this drain at Arupara STP	65.0 MLD	Considered in Arupara STP (65.00 MLD) at Howrah.
31	48	Bagher Khal	22.955611 88.423912	Kanchrapara	Lock gate and drop shutter	Connected to Kanchrapara STP (18.00 MLD capacity)		
32	49	130 Foreshore Road Drain	22.341590 88.200660	Howrah	Lock gate and drop shutter	Tender is under process for adopting methodology for connecting this drain at Arupara STP	65.0 MLD	Considered in Arupara STP (65.00 MLD) at Howrah.
33	55	Alliance Mill Drain	22.857849 88.376030	Jagatddal	Lock gate and drop shutter	Already tapped with the Bhatpara STP through the ongoing Bhatpara Project	31.0 MLD	Tapped
34	56	Rosbara Khal	22.918529 88.395952	Bandel	Lock gate and drop shutter	Considered in Hooghly -Chinsurah STP project.	26.5 MLD	Considered to be connected Hooghly - Chinsurah STP project within 2023
35	50	Old Muni Khali Khal	22.525670 88.245923	Mahestala	Lock gate and drop shutter	Considered in Maheshtala I&D network project	35.00 MLD	Considered to be connected in Maheshtala I&D network project

Interception & Diversion status of 56 Drains falling in River Ganga

Sl.No	Sl. No. of CPCB List	Name of drain	Coordinates / Latitude & Longitude	City /Town of Confluence point	Any STP operational/planned in the catchment area or likely diversion/interception of the drain to STP	Likely date of completion
(b) Drains can not be connected to the STP						
36	2	Bhatpara Drain	22.871384 88.399027	Bhatpara	DPR already sent to NMCG for approval	To be tapped with 31 MLD STP at Jagaddal Bhatpara. DPR is under process.
37	7	Pratapnagar-Rajbari Drain	22.843929 88.378524	Bhatpara		
38	9	Bhatpara-Open pucca drain	22.881233 88.410153	Bhatpara	Already been taken up by GAP sector KMDA	Tender for DPR is under process
39	10	Bagh Khal	22.714083 88.355567	Rishra & Konnagar		
40	13	Majher Char Khal	22.974131 88.409981	Kalyani	This drain will receive 90% of its flow from Kalyani Town and therefore a disinfection unit proposed there.	DPR for interception of this drain along with sewerage network of Kalyani is under process
41	14	Champdani Ferry Ghat / Paolghat Drain	22.799760 88.349396	Hooghly	To be connected with Champdani STP	Under Tendering Process
42	15	Khardah Khal	22.725851 88.366049	Khardah	Drain with humungus capacity and flow will be treated as separate canal/River	Under Tendering Process
43	16	N.C. Pal Khal	22.566967 88.247855	Sankrail		
44	18	Saraswati Khal	22.558776 88.232781	Howrah	Tender invited for preparation of DPR for Howrah added zone in I&D with STP.	Tendering Process under Howrah added area
45	25	Dhopa Ghat Drain	22.953283 88.405553	Hooghly		
46	26	Chandannagar Drain	22.856972 88.370107	Chandannagar	Tapped with Chandannagar STP	Tapped with Chandannagar STP
47	27	Najerganj Khal	22.558376 88.277443	Sankrail	Preparation of DPR for Howrah added zone in I&D with STP	Tendering Process under Howrah added area
48	28	ITC Triveni Drain	23.003891 88.410901	Hooghly	M/S ITC Tribeni Tissue factory has been directed to install STP for their housing quarters. Monitoring of the same to be done on regular basis.	It is an outfall of ITC, Tribeni. It only carries the waste water from ITC, Tribeni.
49	29	Akhra Food Ghat drain (New Muni Khali Khal)	22.529541 88.251636	Mahestala	Will be tapped at Maheshtala STP	Will be tapped at Maheshtala STP
50	31	DVC Canal	22.807225 88.351670	Champdani		DPR for Augmentation of Srerampur Champdani STP is under progress
51	38	Bazarpara-Garighat Drain / Sharenga drain	22.529805 88.186297	Sankrail/ Sarenga	Under Tendering for preparing DPR under Howrah added area.	
52	39	Baidyabati Drain	22.781649 88.332085	Baidyabati	Drain with humungus capacity and flow will be treated as separate canal/River	Under Tendering Process
53	43	Bally Khal	22.654986 88.346839	Bally		
54	51	Singhi More Khal	22.542012 88.226144	Sakrail	Tender invited for Preparation of DPR for Howrah added zone in I&D with STP	Tendering Process under Howrah added area
55	52	BTPS Out fall Drain-I	22.997221 88.406586	Hooghly		
56	53	Balughat Manirampur	22.772383 88.335966	Khardah	To be connected within April 2024 with North Barrackpore STP (8 MLD capacity) which is under tendering stage.	To be connected within April 2024 with North Barrackpore STP (8 MLD capacity) which is under tendering stage.

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**Minutes of the Meeting of the Liquid Waste Management taken by the Hon'ble
Chief Secretary, Govt. of West Bengal on 25/08/2023 at 4:00 P.M. at 13th Floor
Conference Hall, Nabanna, Howrah.**

At the outset Hon'ble Chief Secretary welcomed all in the meeting and asked Program Director WBSPMG to present the updated progress of different projects under taken in the Liquid Waste Management Program in the State. The following issues were discussed at length and subsequently decisions taken as under:

1) Pollution Abatement Work in River Churni by installation of a STP at Jianagar of 5.2 MLD Capacity:

Chief Secretary sir enquired on the land issues regarding setting up of STP for River Churni at Jianagar. On this issue, District Magistrate Nadia stated that he is looking into the matter and also requested KMDA to go ahead with the work.

Chief Secretary directed District Magistrate Nadia to expedite the matter.

[Action: DM Nadia, KMDA]

2) Pollution Abatement Work for River Ganga at North Barrackpore STP-II at Manirampur of 8 MLD capacity to be implemented under HAM:

Program Director, WBSPMG appraised Hon'ble Chief Secretary on the land issues for setting up STP-II at North Barrackpore, Manirampur and also stated the difficulties being faced with respect to the approached road. She further informed that the Commissioner of Police, Barrackpore Police Commissionerate is personally following up the matter for early.

Program Director, WBSPMG further intimated that the financial closure of the Project will be achieved by the September, 2023 considering the STP proposed to be setup at Babanpur.

Chief Secretary desired to get an Updated Status of the Financial Closure in the next Review Meeting.

[Action: NMCG, WBSPMG, KMDA]

3) MoU on Re-use of Treated Water of Asansol – Durgapur STPs:

Program Director, WBSPMG intimated that the MoU between the Ministry of Power and NMCG has been signed on 26/09/2022 but MoU between the UD & MA Department, Government of West Bengal and the DVC is required to be entered into and will be taken up shortly.

Chief Secretary stated that Government has already nominated Senior Special Secretary, Department of UD & MA to sign the MoU on behalf of the Government. The matter will be taken up for review in the next meeting.

[Action: WBSPMG, Department of UD & MA]

4) Pollution Abatement Work in Tolly's Nullah (Adi Ganga) Project under NMCG Programme:

A Pre-Tender Meeting was convened involving the prospective bidders to aware them on the scope of work and other modalities under which bid is being invited. Response has been encouraging and it is expected that the response in the Tender would be good. In the meeting, detailed schedule of Tender has been spelt out so that the bidder gets ample opportunity to participate in the bid.

The matter will be placed in the next meeting for review.

[Action: WBSPMG, KMC, NMCG]

The Program Director, WBSPMG appraised the meeting on the Progress on Construction of STPs. The Projects as below are expected to be completed by December, 2023.

- i) Howrah, Bally Project will be completed.
- ii) Baranagar – Kamarhati Project will be completed.
- iii) Three Projects of KEIIP at Joka, M.G. Road Rania will be completed.
- iv) Hooghly Chinsurah will go for partial commissioning.
- v) Churni STP II and III will go for partial commissioning.

Chief Secretary has desired that strict monitoring to be done to ensure the completion of this Project within the targeted timeline.

[Action: KEIIP, KMDA, WBSPMG, Department of UD & MA]

6) Pollution Abatement Work at Bagjola Canal:

Tender for setting up of STPs are under different stages and funding of the Projects would be done from Ring Fenced Fund Account.

Chief Secretary instructed to expedite the Tendering Process.

[Action: KMDA, Department of UD & MA]

7) Pollution Abatement Work for Kestopur Canal:

Hon'ble Chief Secretary pointed out that the environmental improvement is essential in and around Kestopur Canal and he opined that the Executing Agencies can consider for setting up of Community Latrine to improve the environmental condition.

[Action: SUDA, Department of UD & MA]

8) Progress of Asansol – Durgapur STP:

The revised DPR is in final stage and it will be sent to NMCG shortly.

Chief Secretary instructed to expedite the Tendering Process.

[Action: WBSPMG, KMDA]

9) Progress of Krishnanagar STP:

Kishtwar Survey is on process. DPR will be finalized shortly.

Chief Secretary instructed to expedite the Tendering Process.

[Action: WBSPMG, KMDA]

10) Sludge Management:

Program Director, WBSPMG informed that of late State has co-treated septage of 598.2 KI in the 5 functional underutilized STPs situated in Gayespur, Halisahar, Budge Budge, Nabadwip & the Barrackpore Municipalities.

Tender for Sludge Management of functional STPs has been finalized and it is being sent to NMCG for approval for funding.

The matter will be taken in the review Meeting.

[Action: WBSPMG, Department of UD & MA, KMDA]

11) Pendency of DPR with the NMCG:

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The Program Director, WBSPMG presented in the meeting the plan for Project Proposals against the provision of ₹ 2885 Cr. under NG II as below:

i) Project Proposals already sanctioned by NMCG	₹ 1167.51 Cr.
ii) Project Proposals sent & under consideration of NMCG	₹ 225.75 Cr.
iii) Project Proposals prepared & under process of sending it to NMCG	₹ 769.61 Cr.
iv) Preparation of DPR for Shantipur, Chapdani, Serampore, Diamond Harbour, Uluberia under Progress	₹ 722.13 Cr.
	₹ 2885.00 Cr.

Chief Secretary directed to follow up with NMCG on regular basis.

[Action: WBSPMG, NMCG]

12) (A) Installation of CBG Plants in West Bengal for Pollution Abatement of River Ganga:

The Program Director, WBSPMG informed that CBG Plant at Dankuni of 110 TPD with the involvement of HPCL by using Cow Dung and segregated solid waste from the adjoining area of 6 Municipalities and Rural Areas within a radius of 20 Kms of Dankuni Canal is on progress.

Chief Secretary desired to expedite the process. The matter will be reviewed thoroughly in the next meeting.

(B) CBG Plant at North 24 Parganas:

The GAIL, a PSU has approached to the Department of UD & MA for installation of the CBG Plant with the capacity of 200 TPD. Primarily a land parcel has been identified in Palta (North Barrackpore Municipality) under Housing Board. Several rounds of meeting have been done with GAIL.

Hon'ble Chief Secretary, West Bengal desired to Review the Progress in the next meeting.

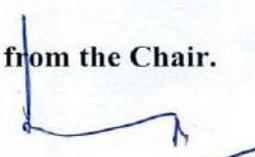
[Action: WBSPMG, Department of UD & MA, KMDA]

13) Legacy Waste Management:

A detailed presentation has been shown and a detailed discussion has also been held with respect to the Bio Mining of the Legacy Waste. Chief Secretary has expressed his satisfaction over the progress and directed KMDA to keep the ongoing pace so that the Bio Mining work in all the legacy dumpsites can be completed within the target date. The matter will be reviewed in the next Meeting.

[Action: KMDA]

Having no other business, the meeting ended with a vote of thanks to and from the Chair.


Chief Secretary to
the Govt. of West Bengal

Record notes of the review meeting taken by the Principal Secretary, UD&MA Department on Centrally Sponsored Scheme / State Sponsored Scheme of Liquid Waste Management (LWM) at 6th Floor Conference Hall, NAGARAYAN on 15.09.2023:

Participants:

1. Principal Secretary, Urban Development & Municipal Affairs Department
2. Smt. Nandini Ghosh, IAS, Senior Special Secretary, UD & MA Department
3. Smt. Debarati Datta Gupta, Special Commissioner, UD & MA Department
4. Sri. Amit Kumar Sarkar, Financial Advisor & Ex-Officio Special Secretary, UD & MA Department
5. Sri. Supriya Ghoshal, Director, State Urban Development Agency
6. Sri. Arupratan Mukhopadhyay, Additional Secretary, UD & MA Department
7. Sri. Rana Biswas, Senior Deputy Secretary, UD&MA Department
8. Sri. Arghya Ghosh, Joint Director, State Urban Development Agency
9. Sri. KamalesBasak, Director General, Kolkata Metropolitan Development Authority (KMDA)
10. Sri. Prantik. Roy, Chief Engineer, GAP Sector, KMDA
11. Sri. R. K. Jana, Director (F&A), WBSPMG
12. Engineers and Officials of KMDA / ME Dte. / SUDA

Principal Secretary, UD & MA Department chaired the meeting and reviewed the progress of Liquid Waste Management (LWM) activities in the State.

Senior Special Secretary, UD & MA Department presented before the house the progress achieved in the field of Liquid Waste Management on behalf of SPMG in different towns / cities in the State.

Following are the decisions taken in the meeting with respect to different activities of Liquid Waste Management.

- With regard to water quality improvement, BOD for both Vidyadhari and Mahananda, the most polluted river stretches in the State, is within the required limit (10 mg/L and 6.8 mg/L respectively) as on August, 2023. For all other polluted river stretches, BOD is under 3mg/L as reported by Senior Special Secretary.
- For better monitoring, engineers from erstwhile HIT would be posted to GAP sector, KMDA.
- For gray water management, SUDA would seek guidance from SPMG.
- It was reported that capacity utilization of 45 functional STPs is nearly 66% excluding EKW, Dhiler Bheri and natural treatment. Barrackpore is one of the best STPs in respect of capacity utilization of sewage.
- By utilizing the funds received from NMCG, for annual communication and public outreach activities, SPMG should take up extensive IEC activities.
- In order to resolve the matter for North Barrackpore STP site, SPMG would initiate file for issuing public use notification.
- For Kaliganj crematorium, Jalangi Panchayet Samiti and DM Murshidabad should be coordinated.
- SPMG would place proposal to the department for issuing order w.r.t re-use of treated water within 200 mt of the functional STPs and co-treatment of sewage and septage in the functional but under utilized STPs.

- SPMG, in consultation with SUDA will look into cesspool procurement and use the equipment under the provisions of 'Namaste' scheme. Ring fenced fund can be utilized.
- SUDA should assess further requirement of waste management equipment and vehicle for ULBs.
- Senior Special Secretary & Project Director, SPMG would settle O&M issues of functional and upcoming STPs in consultation with departmental officers and Finance department.
- Budget Section of the department would give a detailed statement on scheme wise expenditure of fund so far done from the Rs.3500 crore Ring-fenced account in the next review meeting of Liquid Waste Management.

Component wise cumulative progress of projects with progress for the month will be reviewed in the next meeting.

The meeting ended with thanks to all.


Special Commissioner,
UD & MA Department

Water Quality for the month of August 2023

Water Quality of Polluted River stretches of 17 rivers in West Bengal during August 2023
[Priority changed based on Polluted River stretches for Restoration of Water Quality - 2022 (Draft) , published by CPCB]

Priority	River	Stations	pH(Unit)	(DO) (mg/l)	BOD (mg/l)	Total Coliform m(MPN/100 ml)	Fecal Coliform m(MPN/100 ml)	Fecal Streptococci (MPN/100ml)
The following four rivers have been removed from improvement in water quality in 2022 compared								
IV	KANSI	Downstream at Midnapore	8.10	7.0	2.8	4900	3300	78
IV	JALANGL	Downstream of Krishna nagar	7.04	1.1	2.92	4900	1100	230
V	Damodar	Dishergarh	7.95	7.7	2.1	3200	2000	21
	Damodar	RISCO near Dhems Village	7.78	7.6	2.25	3300	1700	17
	Damodar	Narainpur	7.63	7.7	2.25	3200	2100	20
	Damodar	Near Mujher Mana Village	7.05	7.5	2.85	3200	2600	17
	Damodar	Andal D/s	7.69	7.6	2.65	2700	2100	26
	Damodar	Andal U/s	7.71	7.5	2.55	3900	2600	17
	Damodar	Asansol U/s	7.82	7.7	2.0	2100	1700	26
	Damodar	Durgapur U/s	7.7	7.6	2.7	4000	2400	22
	Damodar	Raniganj D/s	7.56	7.5	2.65	2600	1700	14
V	Damodar	Water intake point for Burdwan Town	7.5	7.6	2.45	2600	2200	14
	Dwarka	Upstream of Tarapith at Sathak Bamdeh ghat	7.54	7.2	2.15	4000	2600	22
V	Dwarka	Downstream of Tarapith Satighat	7.49	7.1	2.85	4700	3200	21
	Barakar	Asansol	7.85	7.7	2.05	3900	2100	22
V	Rupnarayan	Geonkhali	8.2	6.0	1.15	9400	4900	170
	Rupnarayan	Kolaghat (Down Stream)	8.40	5.1	2.25	9400	4900	200
V	Dwarakeshwar	Bankura town	7.7	7.6	2.45	3300	2100	22
V	Teesta	At Jalpush	7.4	6.6	2.0	8000	2200	110
	Teesta	At Sevoke	7.98	8.1	1.9	22000	7000	110

The following four rivers have been removed from this list of polluted River stretches based on improvement in water quality in 2022 compared to 2018

Priority	River	Stations	pH(Unit)	(DO) (mg/l)	BOD (mg/l)	Total Coliform (MPN/100 ml)	Fecal Coliform (MPN/100 ml)	Fecal streptococci (MPN/100 ml)
Delisted	Silabati	Ghatal (Downstream)	8.37	8	1.55	6300	3300	110
	Mayurakshi	Suri Town	7.93	9.1	1.55	2600	1700	14
	Kaljani	Downstream of Alipurduar	7.48	7.5	1.5	17000	8000	94
	Karola	Downstream of Jalpaiguri	7.13	8.2	2	17000	8000	94
Primary Water quality Criteria for bathing water			6.5-8.5	≥5	≤3		<2500	500

**Water Quality of Polluted River stretches of 17 rivers in West Bengal
during August 2023**
[Priority changed based on Polluted River stretches for Restoration of Water Quality -
2022 (Draft) , published by CPCB]

City	River	Stations	pH(Unit)	DO(mg/l)	BOD(mg/l)	Total Coliform (MPN/100 ml)	Fecal Coliform (MPN/100ml)	Fecal Streptococci (MPN/100ml)
	Mahasanda	Sitiguri (Upstream)	7.32	6.8	2	900000	300000	14
	Mahasanda	Ranghat(Downstream)	7.18	5.0	18	1700000	700000	7000
	Vidradhati	Hareca bridge (upstream)	7.39	0.61	10	70000	11000	390
	Vidradhati	Malancha (downstream)	7.1	1.33	9.75	63000	23000	400
	Churni	Downstream of Ranghat town	7.02	3.0	1.78	110000	92000	2200
	Churni	Majhdia	6.84	1.5	1.85	24000	9200	1100
	Mitha Narga	Gobindapur	6.95	1.6	2.85	130000	54000	1300
	Ganga	Farakka	6.74	7.4	2.6	2300	790	33
	Ganga	Farakka	7.24	5.5	1.8	1300	1300	46
	Ganga	Baharampore	6.69	7.0	2.7	24000	9200	700
	Ganga	Baharampore	7.33	7.0	1.75	35000	9200	700
	Ganga	Gorabazar	6.75	6.8	2.8	13000	5400	790
	Ganga	Gorabazar	7.42	7.1	1.8	17000	3500	700
	Ganga	Khagra	6.79	7.20	2.55	9200	3500	130
	Ganga	Khagra	7.46	7.4	1.9	5400	1700	110
	Ganga	Nabadiip	7.02	7.1	2.9	3500	1700	130
	Ganga	Nabadip	7.49	6.0	2.25	5400	2400	170
	Ganga	Tribeni	6.76	5.5	2.9	2400	1400	130
	Ganga	Tribeni	6.68	5.1	2.6	3300	1700	140
	Ganga	Palta Shitalatala	7.28	5.5	1.5	23000	7900	490
	Ganga	Palta Shitalatala	7.41	5.6	2.7	49000	14000	700
	Ganga	Palta,	7.21	5.4	1.7	33000	13000	1300
	Ganga	Palta,	7.61	5.8	2.35	33000	7900	790
	Ganga	Serampore	7.24	5.3	2.0	70000	24000	1100
	Ganga	Serampore	7.36	5.8	2.6	79000	22000	1300
	Ganga	Dakshmineswar	7.39	5.66	2.5	110000	49000	380
	Ganga	Dakshmineswar	7.62	5.57	2.78	94000	40000	320
	Ganga	Garden reach	7.35	5.49	2.53	140000	79000	470
	Ganga	Garden reach	6.85	5.36	2.66	130000	63000	400
	Ganga	Howrah-shivpur	7.06	5.54	2.48	79000	46000	330
	Ganga	Howrah-shivpur	6.87	5.49	2.59	110000	49000	390
	Ganga	Uluberia,	7.58	5.68	2.42	40000	21000	270
	Ganga	Uluberia,	7.45	5.47	2.72	39000	22000	170
	Ganga	Durgachak near Pathikhali,	8.2	7.2	1.2	12000	7000	220
	Ganga	Durgachak near Pathikhali,	8.1	5.8	1.15	11000	7000	210
	Ganga	Diamond harbour,	7.19	5.67	2.51	7800	4500	46
	Ganga	Diamond harbour,	7.71	5.57	2.47	7000	3300	17

Site Inspection Report.
Month- September 2023

NAME OF THE EXECUTING AGENCY- GAP WING/W&S SECTOR, KMDA

1. Physical progress of the operational STPs.

Sl. No.	Location	ULB Jurisdiction	Capacity in MLD	Actual utilization at present	Reasons for underutilization if any	Status of installation of OCEMs	Status of House Connection (if any)	Incremental progress over the last visit
1	Bhatpara	Bhatpara	60.50	27.77	1. Due to pending work of house connection 2. The STPs are designed as per the year of 2044 projected population.	Not install till now	Total House connection 91000 MLD. Connection completed as on date 34910. DPR for balance house connection under progress.	NIL
2	Kalyani	Kalyani	21.00	18.98	NA	Not install till now	Present length of network = 260 km (Approx) L&T= about 48km, existing about 212km, network remaining = about 110 km. Number of house hold = 30000, house connection done =18000, house connection remaining= 12000	NIL

Sl. No.	Location	ULB Jurisdiction	Capacity in MLD	Actual utilization at present	Reasons for underutilization if any	Status of installation of OCEMs	Status of House Connection (if any)	Incremental progress over the last visit
3	Gayeshpur	Gayeshpur	8.33	3.86	Inadequate house connection	Not install till now	Due to pending work of house connection 11575 nos. of HSC has been completed out of 15000 household. Gayeshpur Municipality is executing the work by engaging agencies through tender. Work is in progress	Sewage (Influent) quality has been decreased compared to previous month viz. September, 2021 is 3.63 MLD.
4	Budge Budge	Budge Budge	9.3	8.91	Only for available drain connection	Not install till now	Household connection in the scope (Nos.)-13200, Pipe line laid for -11265 nos Connection to the source (Nos.)-658 The individual household connection is in progress in Ward No. 7, 8 & 11 only. In Ward No. 10, 12 & 16 the same will be started shortly after getting consent from ULB. The Individual household connection in the other wards has been held up due to some technical reasons.	Under O&M HDPE PIPELINE = 100 Mtr. Jack Push work : 10 Mtr. Manhole : 8 nos IP : 8 nos
5	Barrackpore	Barrackpore	24.0	7.00	Sewerage network could	Not install till now	Barrackpore Municipality is	Operation &

Sl. No.	Location	ULB Jurisdiction	Capacity in MLD	Actual utilization at present	Reasons for underutilization if any	Status of installation of OCEMs	Status of House Connection (if any)	Incremental progress over the last visit
					<p>not been completed as the Local Municipal authority has barred the Sewerage network at present for the ensuing assembly poll and House connection work has also not been completed.</p> <p>Presently sewage from the existing drains are being taken by I& D structures</p>		<p>executing a part (about 4,150 connections) of the house connection work and KMDA has invited 24 nos. ward wise tender for balance 31,000 connections. During 1st call no bidder participated. In 2nd call tender, out of 24nos work, bidders participated only for 7 nos tenders, out of which 6 nos tenders to be sent to DTC as numbers of bidder is less than three. Financial bid will be opened tomorrow. Further tendering for balance house-connections is proposed in Halisahar mode.</p>	Maintenance work for STP started
6	Halisahar	Halisahar	16.0	4.83	<p>a. House connection pending which executed from local ULB and about 600 nos house hold source connectet out of total 32866 Nos.</p> <p>b. Some of the drains intercepted to</p>	Not install till now	<p>Due to pending work of house connection Total House connection needed 32866. Achieved Chamber nos 21214 , Connection to the source –620</p>	Operation & Maintenance work for STP started.

Sl. No.	Location	ULB Jurisdiction	Capacity in MLD	Actual utilization at present	Reasons for underutilization if any	Status of installation of OCEMs	Status of House Connection (if any)	Incremental progress over the last visit
					collect water.			
7	Bandipur (Khardah)	Khardah	14.00	11.99	a.Necessary permission from railway to rectify/restore the leakage of rising main pipe yet not receive from the competent authority till to date.	Not install till now	NA	Operation & Maintenance work for STP started.
8	Garulia	Garulia	4	3.10	a.Irregular/inadequate pumping due pump break down etc may cause deficit in inlet discharge. b. Irregular cleaning of Debitola Pacha Khal from others authority causing chokage of inlet screen causing deficit in adequate inlet discharge.	Not install till now	NA	Operation & Maintenance work for STP started.
9	Naihati	Naihati	6.50	0.00	a.Irregular/inadequate pumping may cause deficit in inlet discharge. b. During dry season level of water reduces accordingly. c. Irregular cleaning of Lalbaba ghat darin and Ramghat drain from others authority causing chokage of inlet screen causing deficit in adequate	Not install till now	NA	Operation & Maintenance work for STP started.

Sl. No.	Location	ULB Jurisdiction	Capacity in MLD	Actual utilization at present	Reasons for underutilization if any	Status of installation of OCEMs	Status of House Connection (if any)	Incremental progress over the last visit
					inlet discharge.			
10	Naihati	Naihati	11.56	8.09	a. Irregular/inadequate pumping may cause deficit in inlet discharge. b. During dry season level of water reduces accordingly.	Not install till now	NA	Operation & Maintenance work for STP started.
11	Panihati	Panihati	12.00	10.20	a. Necessary permission from PWD to rectify/restore the leakage of rising main pipe yet not received from the competent authority till to date.	Not install till now	NA	Operation & Maintenance work for STP started.
12	Titagarh	Titagarh	9.00	6.75	a. Irregular pumping and operation due to existing labour/operator/worker issues.	Not install till now	NA	Operation & Maintenance work for STP started.
13	Baidyabati	Baidyabati	6.00	5.051	-	Not install till now	NA	Operation & Maintenance work for STP started.
14	Bhadreswar	Bhadreswar	7.60	4.65	-	Not install till now	NA	Operation & Maintenance work for STP started.
15	Chandannagar	Chandannagar	22.66	12.27	During dry season level of water reduces accordingly.	Not install till now	NA	Operation & Maintenance work for STP started.
16	Bansberia	Bansberia	0.30	0.35	NA	Not install till now	NA	Operation & Maintenance work for STP

Sl. No.	Location	ULB Jurisdiction	Capacity in MLD	Actual utilization at present	Reasons for underutilization if any	Status of installation of OCEMs	Status of House Connection (if any)	Incremental progress over the last visit
								started.
17	Uttarpara - Kotrung and Konnagar	Kanaipur Gram Panchayet	22.00	0.00	NA	Not install till now	NA	Trial run started from 27.07.2022) cleaning, repairing & renovtion of network- is under progress.
18	Nabadwip	Nabadwip	9.50 MLD	9.5	Actual capacity will reached in the year 2051	Installed	NA	O&M started from 01/07/2022
19	Kanchrapara	Kanchrapara	18.00 MLD	1.44	-	Not install till now	-	Trial & Run started from 01/09/2022

SITE VISIT PHOTOGRAPH OF STP UNDER OPERATION & MAINTENANCE STAGE IN
September 2023



KALYANI



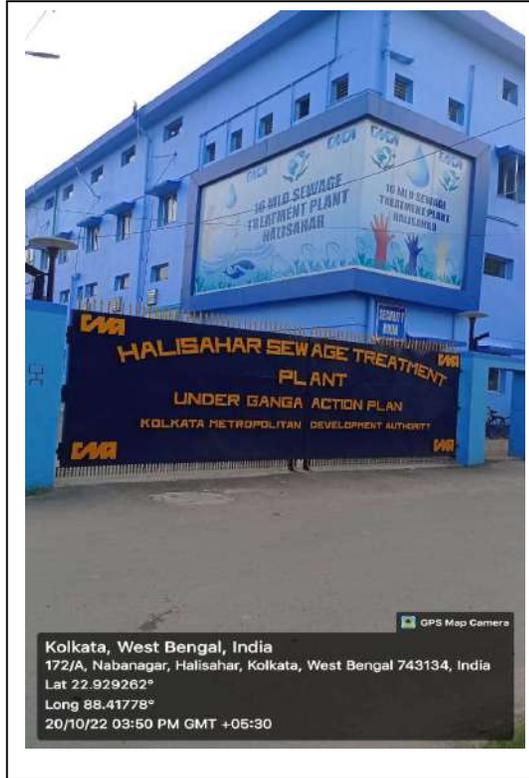
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BARRACKPORE



GAYESHPUR



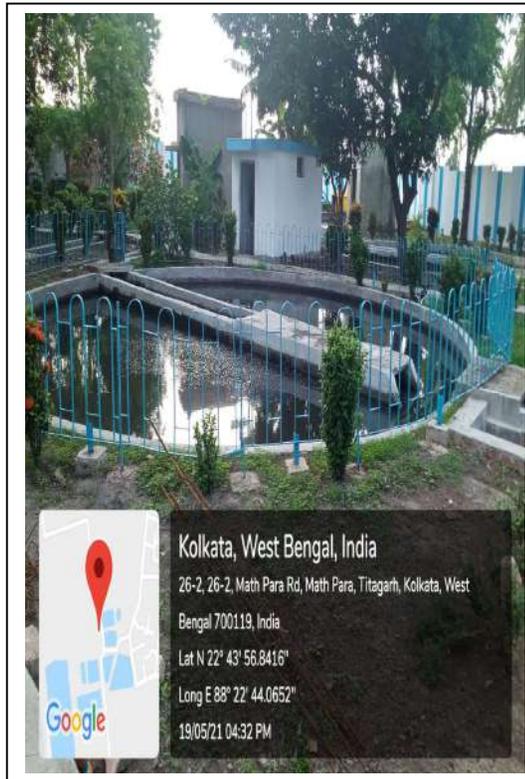
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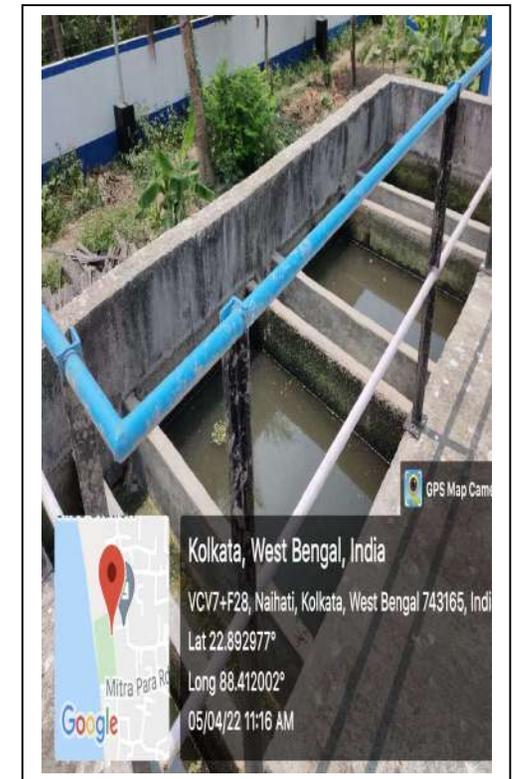
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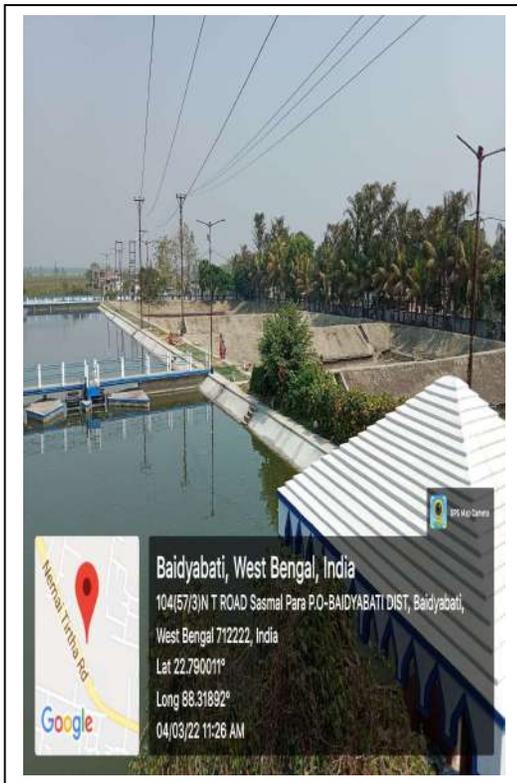
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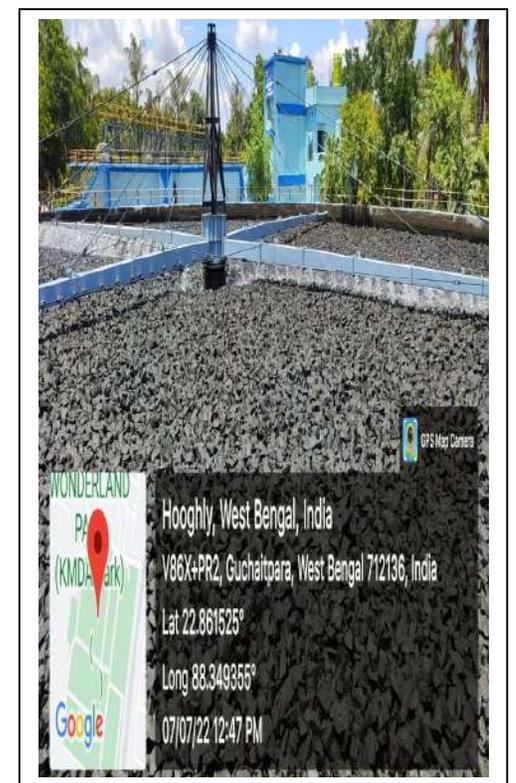
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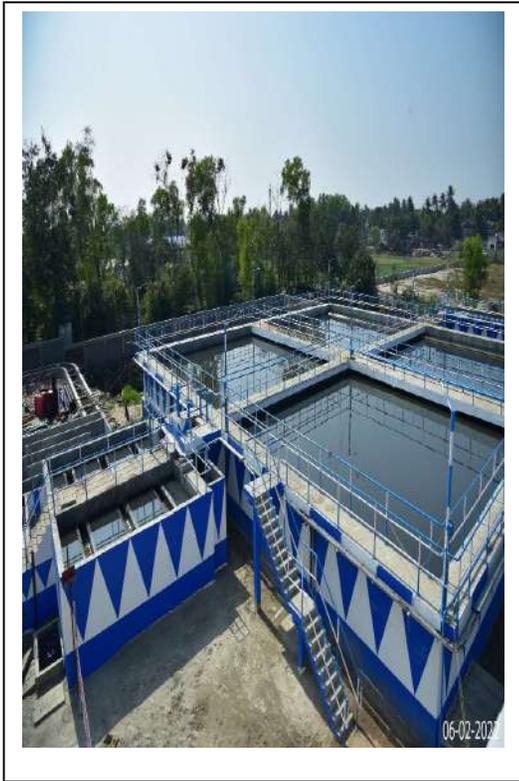
Baidyabati



Bhadreswar



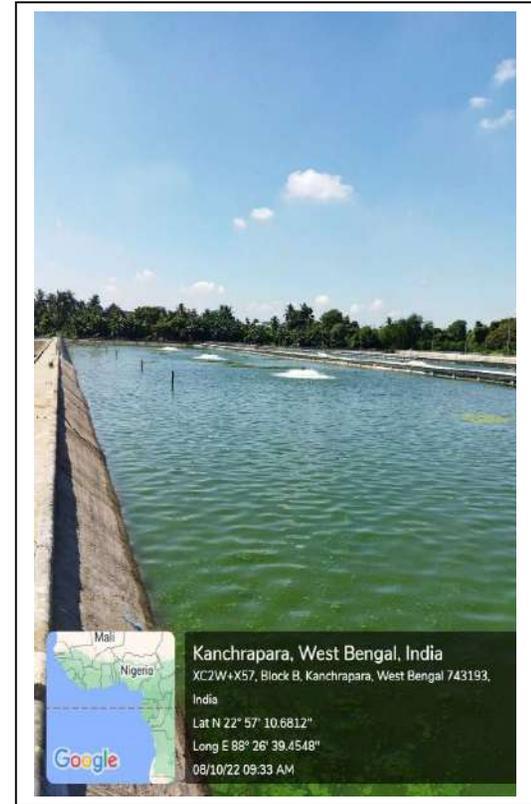
Chandannagore



NABADWIP



Kanuiপুর STP



KACHRAPARA

1. Status of the non-operational STPs.

Sl. No	Location	ULB Jurisdiction	Capacity in MLD	Installed in (year) Non functional since (year)	Current initiative towards functionalization, if any	Present Status	Incremental progress over the last visit
1.	Serampore	Serampore	18.6	Installed-1990 Non functional-2011	DPR for Augmentation and up gradation of the STP is under process	Non-functional	Nil
2.	Champdani	Champdani	1.00	Installed-2009 Non-functional-2018	DPR for Augmentation and up gradation of the STP is under process	Non-functional	Nil

2. STPs under different stages of execution.

Sl. No.	Location	ULB jurisdiction	Proposed capacity in MLD	Timeline for completion	Present Status	Incremental progress over the last visit
1	Hooghly	Hooghly	26.50	MAR-2024	<p>Progress as on 30.09.2023 For Civil parts =77% E & M - 75%, Overall progress =76% .</p> <ol style="list-style-type: none"> 1) SBR BASIN water tightness test going on. 2) Chlorination tank water tightness test going on.. 3) Sewerage network design as well as structural design are going on. 4) Admin building finishing work going on. 5) 500 dia D.I pipe is laying on almost completed & laying of 600 mm dia DI pipe going on & gravity line going on. 6) LS3 work going on 	

Sl. No.	Location	ULB jurisdiction	Proposed capacity in MLD	Timeline for completion	Present Status	Incremental progress over the last visit
					7) MPS work going on. 8) LS3 work going on 9) Jack pushing work going on.	
2	Jangipur	Jangipur	8.00 MLD	MAR-2024	Physical progress- upto 30.09.2023 Civil Work 79.1 %. Completed i) SBR Basin: SBR wall is under progress.-Civil-98% Completed. ii) Inlet Chamber: Civil- 81% Completed. iii)MCC- Blower Room: Civil Work-83% Completed. iv) Centrifuge House of STP: Civil work-95% Completed. v) Chlorination Building : Civil work-96% Completed. vi) CCT : Civil Work-93% Completed. vii) MPS- 1 no. 43.33% Completed (7th Lift wall casting completed.) viii) Boundary Wall- Civil work-70% m Network(Raghunathganj and Jangipur): DWC-3018 m completed	
3	Raghunathganj	Jangipur	5.00 MLD	MAR-2024	Physical progress- upto 30.09.2023 Civil Work 80.5% completed i) SBR Basin: Civil Work- 98% Completed. ii) Inlet Chamber: Civil Work- 86%Completed. iii)MCC- Blower Room: Civil Work-91% Completed. iv) Centrifuge House of STP: Civil Work-96% Completed. v) Chlorination Building : Civil Work-93% Completed. vi) CCT room: Civil Work-95% Completed. vii) MPS- 1no. Civil Work-48.33% viii) Boundary wall- 60% 1) LS at Global More: Civil work 23.26% completed. 2) UGLS at SHibaji Sangha: NOC issued on 01.02.2022., Drawing & Design is under progress.	

Sl. No.	Location	ULB jurisdiction	Proposed capacity in MLD	Timeline for completion	Present Status	Incremental progress over the last visit
					3) UGLS at Balighata: NOC has been issued on 07.07.2022. Drawing & Design is under progress.	
4	Berhampore	Berhampore	3.50 MLD	MAR-2024	<p>Physical Progress upto 30.09.2023 : 47.57%(Considering actual progress as received from E&M Sector) Construction of STP Physical progress- Civil Work 54.5% Completed. i) SBR Basin: Civil Work-97% Completed. ii) MPS- 39% Completed iii) Centrifuse House- 77% Completed iv) Inlet Chamber- 64% Completed v) MCC Blower Room- 27% Completed. v) Boundary Wall- Civil work- 38 m Completed LS at Kapiler Math: NOC issued on 06.07.2022 , Civil work Progress-39% LS near DM Bungalow: NOC issued on 06.07.2022 , Progress-39% UGLS at Battala: 50% completed. Network: 79.5% The NOC for laying pipeline on Kaji Najrul Sarani has been issued from PWD on 17.05.2022 and Berhampore Municipality on 06.05.2022. Laying of HDPE (DWC) pipe of 3949m length done till date. Laying of Raising main of 727 m length done till date.</p>	
5	Bally (Kona)	Jagacha Gram Panchayet	62.00	Sept.-2023	<p>Overall Progress (Only Civil work except finishing): 97.3 % STP: 98.6% Network: Manhole Rising 100%</p>	

Sl. No.	Location	ULB jurisdiction	Proposed capacity in MLD	Timeline for completion	Present Status	Incremental progress over the last visit
					LS MPS Repair 86% Desilting 100% Pipe Laying 98%	
6	Arupara	Howrah	65.00	Sept.-2023	Overall Progress (Only Civil work except finishing):99.25 % STP :98.5% Network: Manhole Rising 100% LS MPS Repair 100% Desilting 100% Pipe Laying 100%	
7	Mathkal	Baranagar	60.00	Sept.-2023	Overall Progress (Only Civil work except finishing):99.58 % STP : 99.16% Network: Manhole Rising 100% LS MPS Repair 100% Desilting 100% Pipe Laying 100%	
8	Maheshtala	Maheshtala	35.00	June 2024	Total:-37.35% completed till 30-09-23 consisting of :- 1. 23.24% of STP Civil Process unit. 2. 2.71% of Office Building & Staff Quarter 3. 6.17% of Supply of Electromechanical Items. 4. 5.23% of Associate Infra Civil Structure & pipe Laying works SBR Basin:- Wall & Platform concreting in progress. CCT:- RCC Wall up to El + 8.3 Mtr work is 100% completed and slab shuttering WIP. SHU:- Pile cap 90 % Completed. SHU Sump Portion Raft Casting Completed. RCC wall of Sump portion up to El +7.0 mtr completed. PTU:- Pile Cap & Tie Beam 100%	

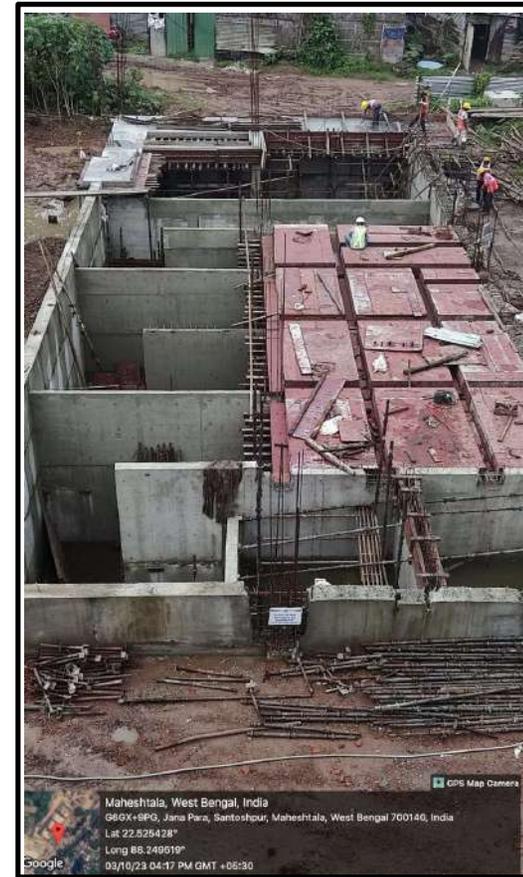
Sl. No.	Location	ULB jurisdiction	Proposed capacity in MLD	Timeline for completion	Present Status	Incremental progress over the last visit
					completed. Column & beam WIP. Admin Building:- 1st floor roof slab 100 % completed. Brick work & Plastering in progress. Staff Quarter:- Brickwork & Plastering work is 100% completed.	



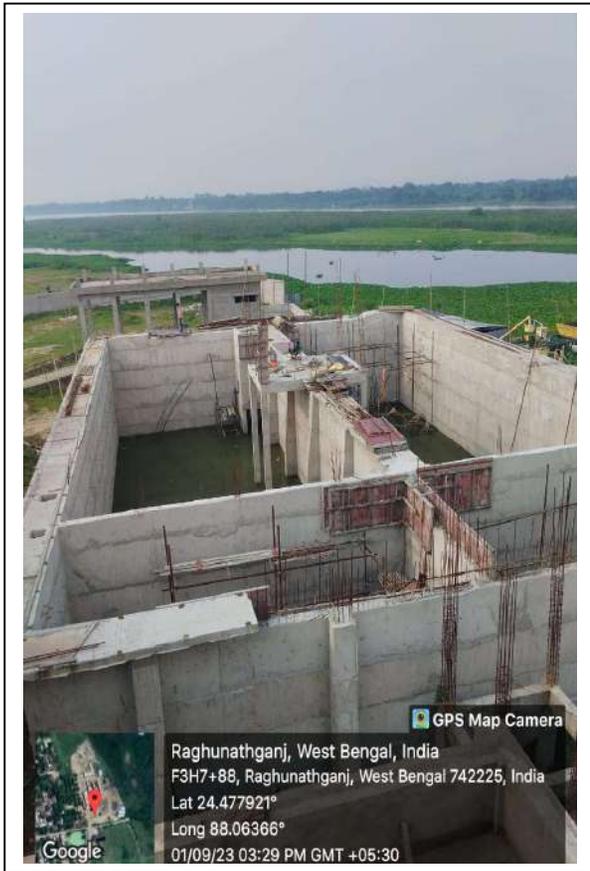
Hooghly Chinsurah



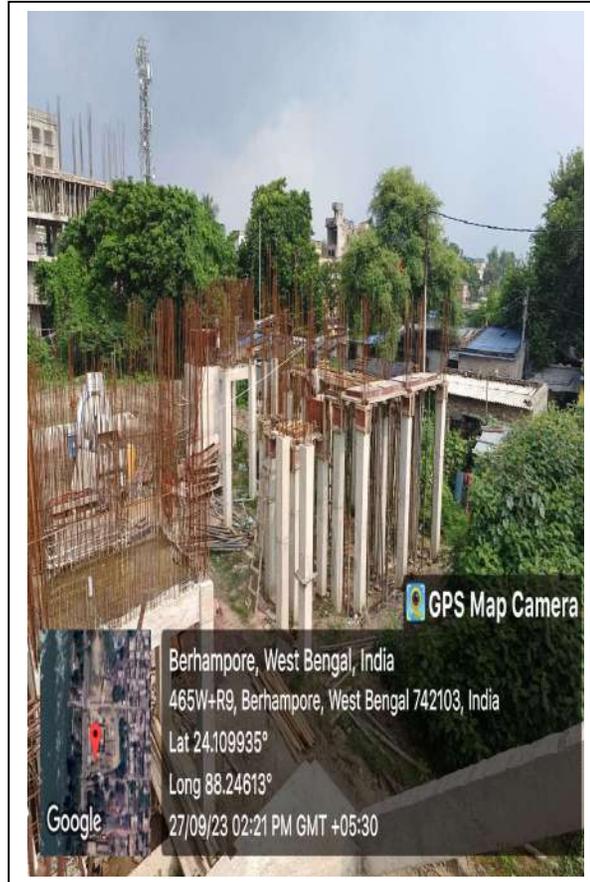
Hooghly Chinsurah



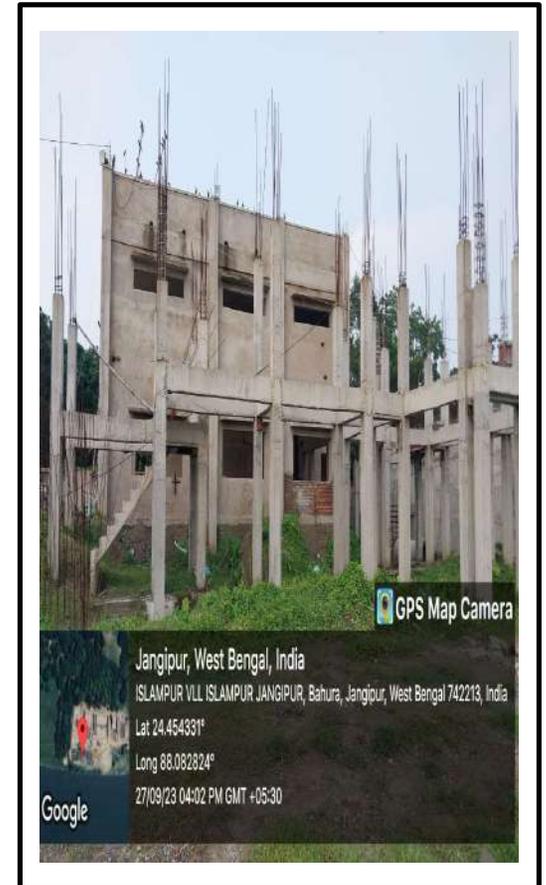
Maheshtala



RAGHUNATHGUNJ STP SITE



BEHARAMPORE



JIAGUNJ

29154

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Arupara



Bally



BARAHANAGAR

3. Status of Polluted Drains discharging to river Ganga.

Sl no.	Name of drain	City/Town of confluence point	Flow of drain(MLD)	Any STP operation/planned in the catchment area or likely diversion/interception of the drain of STP	Any alternative Pollution Abatement measures taken	Present Status	Incremental progress over the last visit
1.	Jangipur Drain	Jangipur	0.2 MLD	Presently in-situ treatment work is ongoing and in future it will be tapped under the ongoing Baharampore - Jangipur Interception & Diversion Project. Bar screen has already been installed.	YES	Chemical dosing, desilting work etc. has been taken up periodically	Dosing and Desilting work is in progress
2.	Halisahar Drain	Halisahar	97.2 MLD	To be intercepted in the Halisahar STP (16.00 MLD capacity) which is under execution.	NO	Installation of Lock gate completed and partial flow diverted to newly constructed 16.0 mld STP.	Installation of gate completed.
3.	Garifa Drain-South / Ramaghat Open pucca drain	Garifa	113.3 MLD	Considered to be connected with the STP 1 (6.50 MLD capacity) at Naihati in rejuvenation works under North 24 Parganas district.	NO	Civil construction for Lock gate completed.	Lock Gate Installed
4.	Garifa Drain-North	Garifa	6.5 MLD	Considered to be connected with the STP 1 (6.50 MLD capacity) at Naihati in rejuvenation works under North 24 Parganas district.	NO	Civil construction for Lock gate is completed.	Lock Gate Installed..
5.	Thanar Khal	Naihati	16.2 MLD	Considered to be connected with the STP 2 (11.56 MLD capacity) at	NO	Civil construction	Lock Gate Installed

SI no.	Name of drain	City/Town of confluence point	Flow of drain(MLD)	Any STP operation/planned in the catchment area or likely diversion/interception of the drain of STP	Any alternative Pollution Abatement measures taken	Present Status	Incremental progress over the last visit
				Naihati in rejuvenation works under North 24 Parganas district.		for Lock gate is completed.	completed.
6.	Imambara Khal	Hooghly-Chinsurah	13.0 MLD	Consider in Hooghly - Chinsurah Revised DPR	No	Technical Evaluation is in process.	NIL
7.	Chinsurah-Majir Rasta Drain	Hooghly-Chinsurah	88.1 MLD	Consider in Hooghly - Chinsurah Revised DPR	No	Technical Evaluation is in process.	NIL
8.	Chandni Ghat Drain	Hooghly-Chinsurah	1.7 MLD	Consider in Hooghly - Chinsurah Revised DPR	No	Technical Evaluation is in process.	NIL
9.	Debitala Pancha Khal	Garulia	64.9 MLD	Considered to be connected with the STP (7.90 MLD capacity) at Garulia in rejuvenation works under North 24 Parganas district.	No	Installation of Lock gate completed and is diverted to STP which is under trial run after rejuvenation.	NIL
10.	Serampore/Bhagirathi Drain	Serampore	14.60	Planned to be diverted to the existing Serampore STP which will be renovated after the finalization of Tender	No	NA	Nil
11.	Chatra Khal	Serampore	70.00	Planned to be diverted to the existing Serampore STP which	No	NA	NA

SI no.	Name of drain	City/Town of confluence point	Flow of drain(MLD)	Any STP operation/planned in the catchment area or likely diversion/interception of the drain of STP	Any alternative Pollution Abatement measures taken	Present Status	Incremental progress over the last visit
				will be renovated after the finalization of Tender			
12.	Barrackpore Khal (S. P. Banglow)	North Barrackpore	43.2 MLD	Considered to be connected with the STP 1 (6.50 MLD capacity) at North Barrackpore. DPR submitted to NMCG on 22.07.2020 for approval.	No	DPR stage	NIL
13.	Gandhi Ghat Drain	Barrackpore	4.8 MLD	To be intercepted in the Barrackpore STP (6.00 MLD capacity) which is under execution.	NO	Installation of Lock gate completed and partial flow diverted to newly constructed 6.0 mld STP.	NIL
14.	Dhobi Ghat Drain	North Barrackpore	1.2 MLD	Considered to be connected with the STP 1 (6.50 MLD capacity) at North Barrackpore. DPR submitted to NMCG on 22.07.2020 for approval.	No	DPR stage	NIL
15.	Titagarh Drain (BishalaxmiGhat)	Titagarh	21.7 MLD	Considered to be connected with the STP (14.10 MLD capacity) at Khardah-Bandipur in rejuvenation works under North 24 Parganas district.	NO	Installation of Lock gate completed and partial flow will be diverted to STP after rejuvenation.	NIL

SI no.	Name of drain	City/Town of confluence point	Flow of drain(MLD)	Any STP operation/planned in the catchment area or likely diversion/interception of the drain of STP	Any alternative Pollution Abatement measures taken	Present Status	Incremental progress over the last visit
16.	Hasting Ghat Drain	Rishra	29.0 MLD	Considered to be connected with the existing LS at Rishra Hooghly district.	Considered to be connect at LS at rishra	Tender invited for preparation of DPR	Financial evaluation in progress
17.	DewangaziGhat Drain	Bally	7.6 MLD	Considered in Kona STP (62.00 MLD) at Bally which shall be executed by Ganga STP Project Pvt. Ltd. under HAM.	Not yet	STP Under execution	NIL
18.	JagatnathGhat Drain-1	Belur	17.3 MLD	Considered in Kona STP (62.00 MLD) at Bally which shall be executed by Ganga STP Project Pvt. Ltd. under HAM.	No	STP Under execution	NIL
19.	Kamarhati Drain @ Jute Mill	Baranagar	25.9 MLD	Considered in Kamarhati-Baranagar STP (60.00 MLD) at Baranagar which shall be executed by Ganga STP Project Pvt. Ltd. under HAM	No	STP Under execution	NIL
20.	Kamarhati Drain @ PB Ghat	Panihati	2.9 MLD	Considered to be connected with the STP (12.00 MLD capacity) at Panihati in rejuvenation works under North 24 Parganas district.	No	Buffel wall construct inside the drain and diversion line from the PBghat to nearest manhole has been completed.	NIL
21.	Kuthighat Drain/ Baranagar Khal	Baranagar	2.1 MLD	Considered in Kamarhati-Baranagar STP (60.00 MLD) at Baranagar which	No	NIL	NIL

SI no.	Name of drain	City/Town of confluence point	Flow of drain(MLD)	Any STP operation/planned in the catchment area or likely diversion/interceptionof the drain of STP	Any alternative Pollution Abatement measures taken	Present Status	Incremental progress over the last visit
				shall be executed by Ganga STP Project Pvt. Ltd. under HAM.			
22.	ChitpurGhat Khal/ Circular Canal	Chitpur	458.6 MLD	KMC area connected with Bangur STP & EKW. (KMC)	No	Under KMC	Under KMC
23.	Cossipore / Kashipur drain	Cossipore	9.5 MLD	Connected to Bangur STP. (KMC)	NO	Under KMC	Under KMC
24.	TelkalGhat Drain	Howrah	13.7 MLD	Considered in Arupara STP (65.00 MLD) at Howrah which shall be executed by Ganga STP Project Pvt. Ltd. under HAM	NO	STP Under execution	Nil
25.	RamkrishnaGhat Drain	Howrah	0.2 MLD	Considered in Arupara STP (65.00 MLD) at Howrah which shall be executed by Ganga STP Project Pvt. Ltd. under HAM	NO	STP Under execution	Nil
26.	101,Foreshore Road Drain	Howrah	8.2 MLD	Considered in Arupara STP (65.00 MLD) at Howrah which shall be executed by Ganga STP Project Pvt. Ltd. under HAM	NO	STP Under execution	Nil
27.	TollyNala	Dahighat, Hastings, Kolkata	844.5 MLD	3 new STPs are proposed (KMC)	Under KMC	Tolly'sNullah is guarded with 8 floating garbage arrester nets at	Under KMC

SI no.	Name of drain	City/Town of confluence point	Flow of drain(MLD)	Any STP operation/planned in the catchment area or likely diversion/interception of the drain of STP	Any alternative Pollution Abatement measures taken	Present Status	Incremental progress over the last visit
						different locations to arrest the floating materials for the ease of removing the same from reaching to the River.	
28.	Nimtala Burning Ghat Drain	Nimtala Ghat, Kolkata	24.9 MLD	This is combined sewer overflow line. There is a penstock gate arrangement to discharge diluted sewage in river. DWF is taken to EKW through a system of sewer network, pumping stations and canals. (KMC).	NO	Under KMC	NIL
29.	Dhankheti/ PB Ghat Khal	Metiabruz, Kolkata	80.9 MLD	Draft DPR for I&D submitted to NMCG for approval on 30.03.2019. 3 New STPs are proposed.	Under KMC	Dhankheti Khal is guarded with 3bar screens at different locations to arrest the floating materials for the ease of removing the same from	Under KMC

SI no.	Name of drain	City/Town of confluence point	Flow of drain(MLD)	Any STP operation/planned in the catchment area or likely diversion/interception of the drain of STP	Any alternative Pollution Abatement measures taken	Present Status	Incremental progress over the last visit
						reaching to the River.	
30.	Shibpur Burning Ghat Drain	Shibpur-Howrah	5.4 MLD	Considered in Arupara STP (65.00 MLD) at Howrah which shall be executed by Ganga STP Project Pvt. Ltd. under HAM.	No	STP under execution	Nil
31.	Bagherkhal	Kanchrapara	134.50	To be diverted to the ongoing Kanchrapara STP	No	I&D work is under Progress	Nil
32.	130 Foreshore Road Drain	Howrah	15.6 MLD	Considered in Arupara STP (65.00 MLD) at Howrah which shall be executed by Ganga STP Project Pvt. Ltd. under HAM	No	STP under execution	Nil
33.	Alliance Mill Drain	Bhatpara	5.2 MLD	Diverted to 31 MLD STP at Jaggadal	No	Already intercepted and diverted to Ex-LS-04 and finally delivered to 31 MLD STP at Jaggadal	NA
34.	Rosbara Khal	Bandel	168.3 MLD	Proposed to be connected with the STP (26.50 MLD capacity) at Hooghly - Chinsurah Municipality. DPR approved by NMCG on 28.08.2020.	No	Tendering stage	Nil
35.	Old Muni Khali Khal	Mahestala	6.9 MLD	Considered in Maheshtala I&D network project	No	Land hand over isin	

SI no.	Name of drain	City/Town of confluence point	Flow of drain(MLD)	Any STP operation/planned in the catchment area or likely diversion/interceptionof the drain of STP	Any alternative Pollution Abatement measures taken	Present Status	Incremental progress over the last visit
						process.	
36.	Bhatpara Drain	Bhatpara	2.6 MLD	NO	NO	DPR already sent to NMCG for approval	NIL
37.	Pratapnagar-Rajbari Drain	Bhatpara	35.3 MLD			Already been taken up by GAP sector KMDA	NIL
38.	Bhatpara-Open pucca drain	Bhatpara	58.3 MLD				
39.	Bagh Khal	Rishra	29.5 MLD	NO	Tender invited for Preparation of DPR for Rishra Municipal Town in I&D with STP.	Tender invited for preparation of DPR	Financial evaluation in progress
40.	Majher Char Khal	Kalyani	3.9 MLD	NO	This drain will receive 90% of its flow from Kalyani Town and therefore a disinfection unit proposed	NIL	NIL

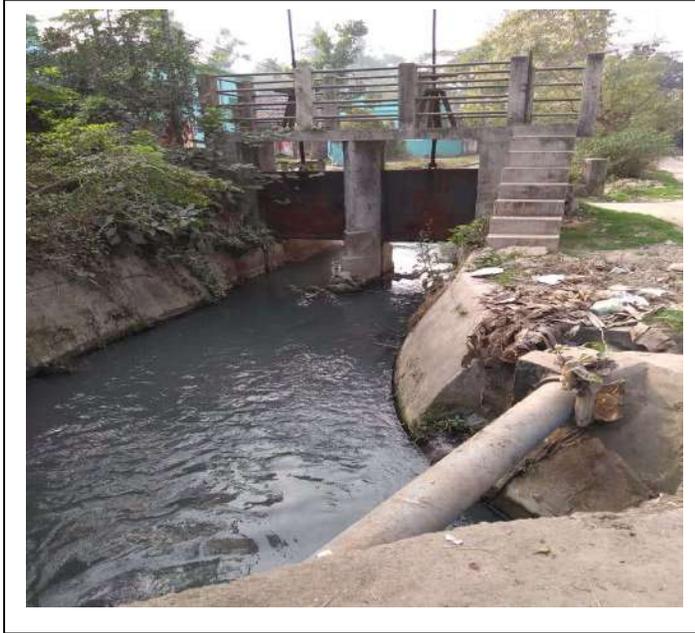
SI no.	Name of drain	City/Town of confluence point	Flow of drain(MLD)	Any STP operation/planned in the catchment area or likely diversion/interception of the drain of STP	Any alternative Pollution Abatement measures taken	Present Status	Incremental progress over the last visit
					there.		
41.	Champdani Ferry Ghat / Paolghat Drain	Chapdani	2.6 MLD	I&D work proposed after Augmentation/Up-gradation of existing STP at Serampore&Champdani Municipal town.	Tender Invited for preparation of DPR.	Approval awaiting from DTC,UD&MA	Financial evaluation in progress
42.	Khardah Khal	Khardah	271.5 MLD	NO	Drain with humungus capacity and flow will be treated as separate canal/River	Tender invited for preparation of DPR	Financial evaluation in progress
43.	N.C. Pal Khal	Sankrail, Howrah	10.7 MLD	NO	Tender invited forPreparation of DPR for Howrah added zone in I&D with STP	Tender invited for preparation of DPR	Financial evaluation in progress
44.	Saraswati Khal	Howrah	20.6 MLD	NO	Tender invited forPreparation of DPR for Howrah added zone in I&D with	NIL	NIL

SI no.	Name of drain	City/Town of confluence point	Flow of drain(MLD)	Any STP operation/planned in the catchment area or likely diversion/interceptionof the drain of STP	Any alternative Pollution Abatement measures taken	Present Status	Incremental progress over the last visit
					STP.		
45.	DhopaGhat Drain	Bansberia	0.1 MLD	NO	NO	Interception of the drain is not possible	NIL
46.	Chandannagar Drain	Chandannagar	0.4 MLD	Taken up into the STP at Chandannagar by I&D work	NO	Work started soon	NIL
47.	Nazerganj Khal	Sankrail, Howrah	1075.2 MLD	No	Preparation of DPR for Howrah added zone in I&D with STP	Tender invited for preparation of DPR	Financial evaluation in progress
48.	ITC Triveni Drain	Hooghly	0.5 MLD	No	No	M/S ITC Tribeni Tissue factory has been directed to install STP for their housing quarters. Monitoring of the same to be done on regular basis.	Action plan of this drain has been submitted by WBPCB.

SI no.	Name of drain	City/Town of confluence point	Flow of drain(MLD)	Any STP operation/planned in the catchment area or likely diversion/interception of the drain of STP	Any alternative Pollution Abatement measures taken	Present Status	Incremental progress over the last visit
49.	Akhra Food Ghat drain (New Muni Khali Khal)	Mahestala	362.9 MLD	No	No	Approval awaiting from DTC,UD&MA	Financial evaluation in progress
50.	DVC Canal	Champdani	353.6 MLD	No	No		
51.	Bazarpara-Garighat Drain / Sharenga drain	Sarenga-Sankrail, Howrah	185.9 MLD	No	No	For Sarenga Khal, where 9 no. of effluent generating units are discharging effluents, WBPCB has already taken regulatory action.	Action plan of this drain has been submitted by WBPCB.
52.	Baidyabati Drain	Baidyabati	576.0 MLD	No	Drain with humungus	Tender invited for	Financial evaluation in

SI no.	Name of drain	City/Town of confluence point	Flow of drain(MLD)	Any STP operation/planned in the catchment area or likely diversion/interception of the drain of STP	Any alternative Pollution Abatement measures taken	Present Status	Incremental progress over the last visit
					capacity and flow will be treated as separate canal/River	preparation of DPR	progress
53.	Bally Khal	Bally	4860.0 MLD	NO	Drain with humongous capacity and flow will be treated as separate canal/River	Second call for Tender has been invited for preparation of DPR	Financial evaluation in progress
54.	Singhi More Khal	Sankrail, Howrah	1.1 MLD	NO	Tender invited for Preparation of DPR for Howrah added zone in I&D with STP	Tender invited for preparation of DPR	Financial evaluation in progress
55.	BTPS Out fall Drain-I	Hooghly	5.9 MLD	No	No	WBPCB taken regulatory action.	NIL
56.	Bagher Khal	Kanchrapara	134.50 MLD	To be diverted to the ongoing Kanchrapara STP	No	I&D work is under Progress	Nil

SITE VISIT PHOTOS OF OUTFALLS IN AUGUST 2023



GARIFA SOUTH (RAM GHAT)



HALISAHAR DRAIN LOCKGATE

4. Details of Alternate Treatment Technology being adopted in the Polluted River Stretches.

River name	Polluting drain	In-situ treatment details	MLD treated	Present Status	Incremental progress over the last visit
GANGA	Jangipur Drain	Bio/Phyto remediation treatment process as interim measure has been taken up for Jangipur drain. Chemical dosing, desilting work etc. has been taken up periodically and as per the test result data it is expected, the desired test result for waste water may be achieved with the present treatment process.	0.2	Chemical dosing, desilting work etc. has been taken up periodically	Dosing and Desilting work is in progress

Date:10.01.2023

Name of Reporting Engineer: PRANTIK RAY

Designation: CHIEF ENGINEER

Department of Urban Development & Municipal Affairs
DF-8, Sector-I, Salt Lake,
Kolkata-700064

MemoNo. -UDMA-24011(99)/7/2021-JS(UDMA)

For smooth and efficient execution of the Projects taken under NamamiGange Schemes and with respect to the Action Plans submitted to the River Rejuvenation Committee in connection with the Polluted river stretches of the State (categorized as Priority I, II, III, IV, V Rivers), in respect of which the Department of UD & MA has to submit Reports and Returns on regular basis as mandated by Hon'ble NGT under different OAs, it is felt necessary now, that the concerned Engineers of the Executing Agencies- KMDA, KMC, MED, SJDA, SLRDC, ADDA, and others should make compulsory Site Visit every month and monitor the progress of different Projects which include:

1. Visit to STPs under Construction, Rejuvenation, Renovation, Household Connections, laying of Sewer network including routine visits.
2. Visit to the Polluted Drains and review the progress of different Pollution Abatement measures being taken.
3. Visit to the identified Polluted River stretches and review the progress of different Pollution Abatement measures being taken thereon and on the outfalls.

Post Visit, a detailed report showing incremental Progress over the last visit along with good quality photographs to be submitted to the Department every month through proper channel in the enclosed Format. For this purpose, the controlling Head of the Executing Agency may compile all the site inspection Reports and submit the final Report accordingly. This mechanism will ensure quality monitoring and will expedite timely completion of different undergoing Projects.

This issue has an approval of the Higher Authorities.

Joint Secretary
UD&MA
Department

MemoNo. -UDMA-24011(99)/7/2021-JS(UDMA)

1. Municipal Commissioner, Kolkata Municipal Corporation,
2. CEO KMDA
3. CEO SJDA
4. CEO ADDA
5. Chairman, Liquid Waste Management Committee
6. Joint Secretary, KMDA
7. Secretary, MED
8. Chief Engineer, GAP Sector, KMDA
9. Chief Engineer, KMDA
10. Chief Engineer, MED
11. Additional Chief Engineer, SJDA
12. Additional Chief Engineer, ADDA
13. Special Engineer, SLRDC

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14. OSD to the Municipal Commissioner, KMDA
15. PS to Hon'ble MIC
16. PS to Principal Secretary

Joint
Secretary UD&MA
Department

Progress report regarding Solid Waste Management of 43 Ganga Towns up to September, 2023

Sl. No.	Name of the Components	Status	Remarks
1.	100% Scientific Management of municipal Solid waste in Ganga Towns	<p>9(Nine) waste processing plants at Baidyabati, Rishra, Srerampore, Konnagar, Uttarpara Kotrang, Champdany, Haldia, Kolkata MC and Krishnanagar are functioning at present including one no RWMC with SLF has been set up at Baidyabati, that caters six Ganga towns of Hooghly District. Upgradation of the plants has been proposed by the Transaction Advisors engaged for assisting State Govt, towards Scientific planning of SWM.</p> <p>For waste processing unit and O&M : Work order issued for 29 ULBs, Tender in different stages for 7 ULBs and to be processed through SHG mode in 4 ULBs, out of that workorder issued for 2 ULBs. Plant in operation (Krishnanagar and Haldia) and 500 TPD plant is under operation in Kolkata MC.</p> <p>For legacy waste removal through bio mining: Out of 44 dumpsites of 42 ULBs work completed in 22 dumpsites of 18 ULBs, work started in 17 dumpsites of 20 ULBs and remaining are in different stages of tender.</p> <p>Till date 34.44 lakh household bins (green and blue colour) provided to these Ganga Towns and 23684 Community bins (green and blue colour) also provided</p>	Microplanning Organizations have been engaged for assisting State Govt, towards Scientific planning of SWM for each and every ULBs.
2.	Status of open dump sites and GVPs along River Ganga.	There are no open dump sites present along River Ganga.	
3.	Screening arrangements and their regular cleaning at all nullahs in Ganga Towns.	<p>Out of 402 drains discharging to River Ganga 400 Drains on which screens have been provided and they are being cleaned at a regular intervals.</p> <p>In rest 2 no. of drains, screen installation is not technically feasible, bio-remediation & phyto-remediation measures undertaken.</p>	List showing the name of the ULBs with details has been attached.
4.	Regular Ghat cleaning.	100% cleaning operation is being done by all the respective ULBs on regular basis. Bins have been provided at every Ghat.	
5.	Anti littering message	Anti littering messages have been displayed on each and every Ghats.	
6.	Progress in SBM-U matters	<p>ODF status Achieved- Self Declared: 43 ULBs, Gol declared ODF: 38 ULBs</p> <p>Target for IHHL construction-67851 nos</p> <p>IHHL construction Completed=66244 nos (98%)</p> <p>IHHL Geo-tagging Completed-65731 nos</p>	
7	Inspection of Ghats	Report Annexed	

Townwise Progress of SWM Projects in 43 Ganga Towns

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West Bengal

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Sl. No.	Town	2011 Population	Total Waste Generation (TPD)	Ward-wise Status of SWM			Status of Waste Processing Plant(s) (all capacities are in TPD)						Remarks
				No. of Wards	Wards with D2D Collection	% Wards with D2D Collection	Plant Operational	Under Construction	DPR approved	DPR submitted for approval	DPR to be Prepared	Target Date for plant commissioning	
1	Baidyabati	121110	68	23	23	100%	68			0	0		LoA cum Work Order Issued
2	Bansberia	103920	39	22	22	100%	29.5		9.5				LoA cum Work Order Issued
3	Baranagar	245213	145	34	34	100%		50	95		0		LoA cum Work Order Issued
4	Barrackpore	152783	50	24	24	100%			50				LoA cum Work Order Issued
5	Berhampore	195223	90	28	28	100%	0		90				LoA cum Work Order Issued
6	Bhadreswar	101477	23	22	22	100%	22.53						LoA cum Work Order Issued
7	Bhatpara	383762	205	35	35	100%	15.98	95	110				Tender to be floated
8	Budge Budge	76837	37	20	18	90%	28.54		8.46				LoA cum Work Order Issued
9	Chakdah	95203	68	21	21	100%	0		68				LoA cum Work Order Issued
10	Champdany	111251	59	22	16	73%	20		39		0		LoA cum Work Order Issued
11	Chandannagore MC	166867	71.44	33	33	100%	41		30				LoA cum Work Order Issued
12	Dhulian	95706	45	21	21	100%	0		45				Tender to be floated
13	Diamond Harbour	41802	18	16	12	75%	12.69		5.31				Work Order Issued for soil testing, designing, drawing and estimate including vetting by JU for SHG Mode ULBs in Fresh Waste Processing
14	Garulia	85336	45	21	21	100%	21		24				LoA cum Work Order Issued
15	Gayeshpur	58998	60	18	18	100%	0		60				LoA cum Work Order Issued
16	Haldia	200827	80	29	29	100%	80						Already Existing
17	Halisahar	124939	52	23	22	96%	11.3		40.7				LoA cum Work Order Issued
18	Hooghly Chinsurah	177259	75	30	30	100%	39.78		35.22				LoA cum Work Order Issued
19	Howrah MC	1077075	910	66	64	97%	10.57		899.43				Tender to be floated
20	Jangipur	88165	40	21	21	100%	0		40				Tender to be floated
21	Jiaganj-Azimganj	51790	21	17	15	88%	0		21				Bid under evaluation for soil testing, designing, drawing and estimate including vetting by JU for SHG Mode
22	Kalyani	100575	56	21	21	100%	2.65		53.35				LoA cum Work Order Issued
23	Kamarhati	330211	155	35	32	91%			155		0		LoA cum Work Order Issued
24	Kanchrapara	120345	64	24	23	96%	20.33		43.67				LoA cum Work Order Issued
25	Katwa	81615	32	20	20	100%			32				To be processed through SHG
26	Khardah	108496	65	22	22	100%			65				LoA cum Work Order Issued
27	Kolkata MC	4496694	4590	144	144	100%	550				4090		500 MTD Plant in operation. Tender for remaining waste under process
28	Konnagar	76172	30	20	20	100%	25		5				LoA cum Work Order Issued
29	Krishnanagar	153062	130	24	24	100%	130		0				Already Existing
30	Maheshtala	448317	184	35	35	100%	27.32		156.68				LoA cum Work Order Issued
31	Murshidabad	44019	32	16	15	94%	2.5		29.5				Tender to be floated
32	Nabadwip	125543	54	24	23	96%	10.6		43.4				LoA cum Work Order Issued
33	Naihati	217900	165	31	31	100%	8.76	60	156.24				LoA cum Work Order Issued
34	North Barrackpore	132806	47	23	23	100%			47				Tender to be floated

Sl. No.	Town	2011 Population	Total Waste Generation (TPD)	Ward-wise Status of SWM			Status of Waste Processing Plant(s) (all capacities are in TPD)						Remarks
				No. of Wards	Wards with D2D Collection	% Wards with D2D Collection	Plant Operational	Under Construction	DPR approved	DPR submitted for approval	DPR to be Prepared	Target Date for plant commissioning	
35	Panihati	377347	169	35	30	86%			169				LoA cum Work Order Issued
36	Pujali	37047	15.6	16	0	0%	2.53		13.07				Work Order Issued for soil testing, designing, drawing and estimate including vetting by JU for SHG Mode ULBs in Fresh Waste Processing
37	Raiganj	183612	90	27	27	100%			90				Tender to be floated
38	Rishra	124577	50	23	22	96%	45		5				LoA cum Work Order Issued
39	Santipur	151777	68	24	24	100%			68				LoA cum Work Order Issued
40	Serampore	181842	90	29	29	100%	78		12				LoA cum Work Order Issued
41	Titagarh	116541	65	23	23	100%	5.73		59.27				LoA cum Work Order Issued
42	Uluberia	222240	118	32	23	72%	0		118				LoA cum Work Order Issued
43	Uttarpara Kotrung	159147	90	24	24	100%	40		50				LoA cum Work Order Issued
Total		11745428	8561.04	1218	1164	96%	1349.3	205	3042	0	4090		

Legacy Waste 140

SL. No.	District	ULB	No. of Dump sites	Area (In Acre)	Estimated Quantity of Legacy Waste (in MT)	Status	Legacy Waste Processed	Acre reclaimed
1	MURSHIDABAD	Berhampore	1	2.16	1,23,981	Completed	150005	2.16
2	NORTH 24-PARGANAS	Bhatpara	2	2.57	58260.00	Completed	58100	2.57
3	SOUTH 24-PARGANAS	Budge Budge	1	3.48	20,721	Completed	20721	3.48
4	HOOGHLY	Chandannagore MC	1	4.94	2,15,916	Completed	214950	4.94
5	SOUTH 24-PARGANAS	Diamond Harbour	1	2.00	9350	Completed	9350	2.00
6	NADIA	Gayeshpur	2	5.00	12465.00	Completed	12465	5.00
7	MURSHIDABAD	Jangipur	1	0.28	3211.21	Completed	3200	0.28
8	MURSHIDABAD	Jiaganj-Azimganj	1	3.00	19,426	Completed	18024	3.00
9	NADIA	Kalyani	2	14.00	60543.00	Completed	55121.91	14.00
10	NORTH 24-PARGANAS	Kanchrapara	1	3.00	24,282	Completed	24082.6	3.00
11	NORTH 24-PARGANAS	Khardah	1	2.75	46118	Completed	46120	2.75
12	NADIA	Krishnanagar	1	8.00	51802	Completed	50942	8.00
13	SOUTH 24-PARGANAS	Maheshtala	1	19.61	2,30,517	Completed	230622	19.61
14	MURSHIDABAD	Murshidabad	1	5.38	94,059	Completed	0	5.38
15	NADIA	Nabadwip	1	12.35	83967	Completed	83967	12.35
16	NORTH 24-PARGANAS	Panihati	1	1.50	51767	Completed	51769	1.50
17	NADIA	Santipur	1	4.55	22097	Completed	21873	4.55
18	HOWRAH	Uluberia	2	6.50	28394.00	Completed		6.50
19	HOOGHLY	Hooghly Chinsurah	1	6.5	1,26,266	Started	113215	2.15
20	NORTH 24-PARGANAS	Titagarh	1	4.9	120886	Started	115008.209	1.37
21	NORTH 24-PARGANAS	Halisahar	1	0.84	6799	Started	2290	0.34
22	NORTH 24-PARGANAS	Garulia	1	1.8	52,449	Started	12464.275	
23	HOWRAH	Howrah MC	1	21.99	9,61,567	Started	612.72	
24	MURSHIDABAD	Dhulian	1	2.00	2068	Started	0	
25	KOLKATA	Kolkata MC	2	79.00	4150000.00	Started	574560	10.00

SL. No.	District	ULB	No. of Dump sites	Area (In Acre)	Estimated Quantity of Legacy Waste (in MT)	Status	Legacy Waste Processed	Acre reclaimed
26	NORTH 24-PARGANAS	Baranagar	1	22.68	854726	Started	401000	8.00
27	NORTH 24-PARGANAS	New Barrackpore						
28	NORTH 24-PARGANAS	Naihati	3	23.94	300000.00	Started	180000	11.13
29	NORTH 24-PARGANAS	Kamarhati	1	8.00	155764	Started	20000	1.25
30	HOOGHLY	Bhadreswar	1	0.42	14,238	Started		
31	HOOGHLY	Baidyabati	1	52.00	2,20,794	Started		
32	HOOGHLY	Champdany						
33	HOOGHLY	Rishra						
34	HOOGHLY	Serampore						
35	HOOGHLY	UttarparaKotrung						
36	HOOGHLY	Konnagar						
37	NADIA	Chakdah	1	5.00	19426	Started		
38	PURBA BARDHAMAN	Katwa	1	2.00	3,885	Started		
39	HOOGHLY	Bansberia	2	2.79	7354.00	AA&FS Awaited		
TOTAL			41	334.92	78,10,916		2470462.71	135.31

Status of supply of SWM Vehicles and Equipments

SI No	ULB	District	BINS Supplied	Battery Operated Tipper Seperated Supplied	TOTAL FUEL OPERATED TIPPER, Seperated Supplied	TRI-CYCLE MAN supplied	BACK HOE LOADER	DUMPER	MOVABLE COMPACTOR, LARGE, 14 cum	MOVABLE COMPACTOR, SMALL, 8 cum	STATIONARY COMPACTOR, 10.5 cum	HOOK LOADER	Community Bin
1	Katwa	Bardhaman	48000	6	5	70		1	1				399
2	KMC	Kolkata			0								
3	Howrah MC	Howrah	549344		8	200							1716
4	Uluberia	Howrah	148408	6	14	180		1	2	1	1	1	696
5	Baidyabati	Hooghli	79800	12	15	154	1	1	2				528
6	Bhadreswar	Hooghli	56000	12	14	100	1	1	2				528
7	Champdany	Hooghli	68000	4	4	100		1	2				528
8	Chandannagore MC	Hooghli	95242	14	16	140	1	1	2	1	1	1	858
9	Hooghly Chinsurah	Hooghli	92042	5	5	80	1	1	2	1			720
10	Konnagar	Hooghli	48374	5	4	72	1	1	1				420
11	Rishra	Hooghli	60138	10	14	95	1	1	2				552
12	Serampore	Hooghli	84000	6	5	132	1	1	2	1			696
13	Uttarpara Kotrung	Hooghli	104370	5	16	195	1	1	2				576
14	Berhampore	Murshidabad	96400	6	5	170		1	2	1			672
15	Dhuliyān	Murshidabad	43484	7	8	60	1	1	2				456
16	Jangipur	Murshidabad	42016	6	6	20		1	2				480
17	Jiaganj-Azimganj	Murshidabad	30228	5	4	30	1	1	1				357
18	Murshidabad	Murshidabad	25490	6	5	80	1	1	1				336
19	Chakdah	Nadia	60750	5	4	50		1	2				504
20	Gayeshpur	Nadia	37562	4	9	50		1	1				378
21	Kalyani	Nadia	71000	9	9	143	1	1	2				480
22	Krishnanagar	Nadia	84616	8	8	140		1	2				800
23	Nabadwip	Nadia	70926	10	16	100		1	2				504
24	Santipur	Nadia	78124		8	160		1	2				800
25	Baranagar	North 24 Pgs	110000	5	15	160		1	2	3	1	1	200
26	Barrackpore	North 24 Pgs	75312	4	16	80		1	2				576
27	Bhatpara	North 24 Pgs	0	6	8	241		1	2	1	1	1	510
28	Garulia	North 24 Pgs	37764	5	13	102		1	2				378
29	Halisahar	North 24 Pgs	71000	5	16	33	1	1	2				552
30	Kamarhati	North 24 Pgs	190000	10	21	220	1	1	2	1	1	1	840
31	Kanchrapara	North 24 Pgs	59588	5	10	105		1	2				525
32	Khardah	North 24 Pgs	52000	4	13	113		1	2				528
33	Naihati	North 24 Pgs	26300	5	15	80		1	2	1	1	1	800
34	North Barrackpore	North 24 Pgs	65128	5	5	60		1	2		1	1	552
35	Panihati	North 24 Pgs	180000	5	15	320		1	2	1	1	1	552
36	Titagarh	North 24 Pgs	47738	6	5	102	1	1	2				552
37	Haldia	Purba Medinipur	114014	6	15	40		1	2	1			624
38	Budge Budge	South 24 Pgs	29476	5	4	100		1	1				420
39	Diamond Harbour	South 24 Pgs	33484	5	4	82		1	1				336
40	Maheshtala	South 24 Pgs	192943	11	6	270		1	3	1	1	1	840
41	Pujali	South 24 Pgs	18600	5	5	32		1	0				315
42	Raiganj	Uttar Dinajpur	66388	14	0	50		1	2	1			600
TOTAL			3444049	262	388	4711	15	40	72	15	9	9	23684

Serial No.	Name of the Ganga Town	No. of Nallahs discharging into Ganga	Nallahs having screens	No. of Nallahs where Screens yet to be installed	Date for completing installation of Screens	How many screens are temporary?	Date for making screens permanent	Whether regular cleaning arrangement exists	Remarks
1	Baidyabati	24	24	0	-	0	N. A.	Yes	
2	Bansberia	16	16	0	-	0	N. A.	Yes	
3	Baranagar	5	5	0	-	0	N. A.	Yes	
4	Barrackpore	2	2	0	-	0	N. A.	Yes	
5	Bhadreswar	6	6	0	-	0	N. A.	Yes	
6	Bhatpara	21	21	0	-	0	N. A.	Yes	
7	Budge Budge	3	3	0	-	0	N. A.	Yes	
8	Chakdah	0	0	0	-	-	-	-	
9	Chandernagore MC	9	9	0	-	0	N. A.	Yes	
10	Dhuliyani	13	13	0	-	0	N. A.	Yes	
11	Diamond Harbour	7	7	0	-	0	N. A.	Yes	
12	Gayeshpur	0	0	0	-	-	-	-	
13	Halisahar	11	11	0	-	0	N. A.	Yes	
14	Jangipur	16	16	0	-	0	N. A.	Yes	
15	Jiaganj-Azimganj	5	5	0	-	0	N. A.	Yes	
16	Kalyani	2	2	0	-	0	N. A.	Yes	
17	Kamarhati	11	11	0	-	0	N. A.	Yes	
18	Kanchrapara	0	0	0	-	0	N. A.	Yes	
19	Katwa	7	7	0	-	0	N. A.	Yes	
20	Khardah	12	12	0	-	0	N. A.	Yes	
21	Konnagar	6	6	0	-	0	N. A.	Yes	
22	Krishnanagar	0	0	0	It is not a Ganga Town	0	N. A.	Yes	
23	Murshidabad	8	8	0	-	0	N. A.	Yes	
24	Nabadwip	3	3	0	-	0	N. A.	Yes	
25	Naihati	4	4	0	-	0	N. A.	Yes	
26	North Barrackpore	11	11	0	-	0	N. A.	Yes	
27	Panihati	7	7	0	-	0	N. A.	Yes	
28	Pujali	2	2	0	-	0	N. A.	Yes	
29	Santipur	0	0	0	-	0	N. A.	Yes	
30	Serampore	15	15	0	-	0	N. A.	Yes	
31	Titagarh	3	3	0	-	0	N. A.	Yes	
32	Uttarpara-Kotrung	9	9	0	-	0	N. A.	Yes	
33	Rishra	4	4	0	-	0	N. A.	Yes	
34	Hooghly-Chinsurah	42	42	0	-	0	N. A.	Yes	
35	Uluberia	10	10	0	-	0	N. A.	Yes	
36	Maheshtala	10	10	0	-	0	N. A.	Yes	
37	Champdany	3	3	0	-	0	N. A.	Yes	
38	Berhampur	33	33	0	-	0	N. A.	Yes	
39	Garulia	10	10	0	31.10.2019	0	N. A.	Yes	
40	Haldia	8	8	0	13.02.2020	0	N. A.	Yes	
41	Kolkata MC	14	14	0	-	0	N. A.	Yes	
	TOTAL	372	372	0					
1	Howrah MC	30	28	2	-	0	N. A.	Yes	2 belongs to KMDA, 2nos under Irrigation Dept. As per Exe. Engg. all the works for installation of screen, has been awarded to KMDA & 2 nos screen has already been installed.
	TOTAL	30	28	2					
	GRAND TOTAL	402	400	2					

IHHL and ODF Status : 43 ULBs (Ganga Town)

1. ODF Inspection done by Gol Third Party Org. - 38 ULBs

2. ODF Declared by Gol Third Party Org.- 38 ULBs

3. Self Declared as ODF- 43 ULBs

4. ODF Inspection need to be done-5 ULBs

Sl No	District	ULB	Initial Target	Final Revised Target	Construction completed	Online uploaded	ODF Inspection done by Gol Third Party Org.	ODF Certified by Gol Third Party Org.	Self Declared as ODF
1	HOOGHLY	Baidyabati	1303	632	632	629	Yes	Yes	Yes
2	HOOGHLY	Bansberia	2993	1140	1140	1140	Yes	Yes	Yes
3	HOOGHLY	Bhadreswar	3006	1200	1200	1200	Yes	Yes	Yes
4	HOOGHLY	Chandpany	2666	2315	1773	1609	Yes	Yes	Yes
5	HOOGHLY	Chandannagore MC	2860	144	144	144	Yes	Yes	Yes
6	HOOGHLY	Hooghly Chinsurah	6355	710	707	651	Yes	Yes	Yes
7	HOOGHLY	Konnagar	409	47	47	47	Yes	Yes	Yes
8	HOOGHLY	Rishra	1716	616	616	616	Yes	Yes	Yes
9	HOOGHLY	Serampore	1821	582	554	547	Yes	Yes	Yes
10	HOOGHLY	Uttarpara Kotrung	2409	183	183	183	Yes	Yes	Yes
11	HOWRAH	Howrah MC	6822	0	0	0	No	Not visited Gol Third Party Org.	Yes
12	HOWRAH	Uluberia	8837	8670	8670	8670	Yes	Yes	Yes
13	KOLKATA	Kolkata MC	68868	0	0	0	No	Not visited Gol Third Party Org.	Yes
14	MURSHIDABAD	Berhampore	1953	2837	2837	2837	Yes	Yes	Yes
15	MURSHIDABAD	Dhulian	6104	7990	7990	7990	Yes	Yes	Yes
16	MURSHIDABAD	Jangipur	2132	2702	2702	2702	Yes	Yes	Yes
17	MURSHIDABAD	Jiaganj-Azimganj	1888	2017	2017	2017	Yes	Yes	Yes
18	MURSHIDABAD	Murshidabad	1221	1500	1500	1500	Yes	Yes	Yes
19	NADIA	Chakdah	495	705	495	425	Yes	Yes	Yes
20	NADIA	Gayeshpur	574	519	519	519	Yes	Yes	Yes
21	NADIA	Kalyani	659	654	654	651	Yes	Yes	Yes
22	NADIA	Krishnanagar	1736	1817	1817	1817	Yes	Yes	Yes
23	NADIA	Nabadwip	2454	2454	2454	2454	Yes	Yes	Yes
24	NADIA	Santipur	2629	1852	1852	1852	Yes	Yes	Yes
25	NORTH 24-PGS	Baranagar	1355	516	516	516	Yes	Yes	Yes
26	NORTH 24-PGS	Barrackpore	2115	335	300	300	Yes	Yes	Yes
27	NORTH 24-PGS	Bhatpara	2346	1618	1588	1391	Yes	Yes	Yes
28	NORTH 24-PGS	Garulia	1323	222	222	222	Yes	Yes	Yes
29	NORTH 24-PGS	Halisahar	4502	163	163	163	No	Not visited Gol Third Party Org.	Yes
30	NORTH 24-PGS	Kamarhati	2621	342	300	300	Yes	Yes	Yes
31	NORTH 24-PGS	Kanchrapara	1366	704	704	702	Yes	Yes	Yes
32	NORTH 24-PGS	Khaldah	908	208	208	205	Yes	Yes	Yes
33	NORTH 24-PGS	Naihati	1520	1115	1115	1115	No	Not visited Gol Third Party Org.	Yes
34	NORTH 24-PGS	North Barrackpore	2132	302	302	302	Yes	Yes	Yes
35	NORTH 24-PGS	Panihati	4193	1000	1000	985	Yes	Yes	Yes
36	NORTH 24-PGS	Titagarh	440	440	440	438	Yes	Yes	Yes
37	Purba BARDDHAMAN	Katwa	832	1232	1232	1232	Yes	Yes	Yes
38	PURBA MEDINIPUR	Haldia	2813	2813	2813	2813	Yes	Yes	Yes
39	SOUTH 24-PGS	Budge Budge	2707	977	977	977	Yes	Yes	Yes
40	SOUTH 24-PGS	Diamond Harbour	896	1595	1595	1595	Yes	Yes	Yes
41	SOUTH 24-PGS	Maheshtala	45658	6562	6562	6562	Yes	Yes	Yes
42	SOUTH 24-PGS	Pujali	716	510	510	510	Yes	Yes	Yes
43	UTTAR DINAJPUR	Raiganj	5431	5911	5213	5203	No	Not visited Gol Third Party Org.	Yes
			215784	67851	66263	65731	Yes=38 No=5	Yes=38	Yes=43

GOVERNMENT OF WEST BENGAL
PANCHAYATS & RURAL DEVELOPMENT DEPARTMENT
Joint Administrative Building (6th to 10th Floors), HC-7, Sector-III
Bidhannagar, Kolkata-700106



No. 6089(2) -PRD-24023(11)/1/2020

Dated 10.10.2023

From: State Coordinator, SBM (G) & Ex-Officio
Joint Secretary to the Govt. of West Bengal

To: 1) Chief Executive Officer
Kolkata Metropolitan Development Authority
2) Additional Secretary to the Govt. of West Bengal
Department of Environment

Sub: Status report on SLWM Ganga bordering GPs for July to Sept,23 & Polluted river adjoining GPs for Sept,2023 – reg.

Madam/ Sir,

With reference to the subject cited above, please find status report on Solid & Liquid Waste Management (SLWM) for the month of July to September, 2023 in respect of Ganga bordering GPs & September,2023 in respect of polluted river adjoining GPs for your kind perusal.

Yours faithfully,

[Handwritten Signature]
10.10.23

State Coordinator, SBM (G) & Ex-Officio
Joint Secretary to the Govt. of West Bengal

**Monthly report of 17 polluted river adjoining Gram Panchayats
As per O.A 673(as on 30.09.2023)**

Sl. No.		Item	Sept.,23
1.	General Profile	No. & Name of Districts involved	
2		No. of Blocks involved	12
3		No. of GPs involved	62
4		No. of Sansad involved	221
5		No. of total household of Gram Panchayats	3,630
6	Progress of SWM	No. of GPs where IEC done	9,80,833
7		No. & Name of Districts where SWM activity undertaken	202
8		No. of Blocks where SWM activity undertaken	12
9		No. of GPs where SWM activity undertaken	61
10		No. of Sansad where SWM activity undertaken	202
11		Total no. of household covered by SWM	295
12		No. of GP for which DPR has been prepared	17,590
13		No. of GP for which DPR has been approved by P&RD	227
14		No. of household where composting is done at household level	5,024
15		No. of GP wherein land has been identified for CPU	181
16		No. of GP wherein CPU is under construction	80
17		No. of GP wherein construction of CPU is completed	25
18		No. of GP where CPU is functional	12
19		No. of household where segregation is done	45
20		No. of households wherefrom solid waste is collected	9,147
21		Quantity of biodegradable waste collected (Kg/ day) in Sept.,23	12,580
22		Quantity of non-biodegradable waste collected (Kg/ week) in Sept'23	7,708.50
23		Quantity of compost produced (Kg/month) in Sept'23	12,646
24		Quantity of compost marketed (in Kg/ month) in Sept'23	6,027
25		Quantity of recyclable items sold (in Kg/ month) in Sept'23	515
26		Total revenue earned (per month) (Rs. in Lakh) in Sept'23	Rs.70,000
27		No. of GPs where use of plastic (< 50 micron) banned	77,603
28		No. of GPs where networking of vendors for recyclable wastes done	190
29		No. of PWMU established	3
30	Progress of LWM	Total no. of private tube well	1
31		Total no. of private tube well with platform	1,98,169
32		Total no. of private tube well with soakpit	1,20,798
33		Total no. of public tube well	73,205
34		Total no. of public tube well with platform	37,304
35		Total no. of public tube well with soakpit	27,905
36		Total no. of ponds where duckweed cultivation is done	15,355
			832

L 10.10.23

**State Coordinator, SBM (G) & Ex-Officio
Joint Secretary to the Govt. of West Bengal**

Rajesh Mukherjee

**Status report on Solid Waste Management in 224 Ganga bordering GPs (also LWM)
As per O.A. 200/2014 (as on 30.09.2023)**

Sl. No.		Item	Sept,23
1.	General Profile	No. & Name of Districts involved	
2		No. of Blocks involved	7
3		No. of GPs involved	46
4		No. of Sansad involved	224
5		No. of total household of Gram Panchayats	3,539
6	Progress of SWM	No. of GPs where IEC done	11,03,555
7		No. & Name of Districts where SWM activity undertaken	223
8		No. of Blocks where SWM activity undertaken	7
9		No. of GPs where SWM activity undertaken	46
10		No. of Sansad where SWM activity undertaken	223
11		Total no. of household covered by SWM	1126
12		No. of GP for which DPR has been prepared	1,03,763
13		No. of GP for which DPR has been approved by P&RD	223
14		No. of household where composting is done at household level	85
15		No. of GP wherein land has been identified for CPU	4,045
16		No. of GP wherein CPU is under construction	76
17		No. of GP wherein construction of CPU is completed	12
18		No. of GP where CPU is functional	47
19		No. of household where segregation is done	29
20		No. of households wherefrom solid waste is collected	17,256
21		Quantity of biodegradable waste collected (Kg/ day) in Sept,23	24,616
22		Quantity of non-biodegradable waste collected (Kg/ week) in Sept'23	2,948.60
23		Quantity of compost produced (Kg/month) in Sept'23	6877
24		Quantity of compost marketed (in Kg/ month) in Sept'23	11,475.95
25		Quantity of recyclable items sold (in Kg/ month) in Sept'23	8,748
26		Total revenue earned (per month) (Rs. in Lakh) in Sept'23	621
27		No. of GPs where use of plastic (< 50 micron) banned	1,43230
28		No. of GPs where networking of vendors for recyclable wastes done	114
29		No. of PWMU established	4
30	Progress of LWM	Total no. of private tube well	5
31		Total no. of private tube well with platform	2,26,218
32		Total no. of private tube well with soakpit	1,46,545
33		Total no. of public tube well	92,325
34		Total no. of public tube well with platform	27,832
35		Total no. of public tube well with soakpit	20,637
36		Total no. of ponds where duckweed cultivation is done	16,156
			459

10.10.23

**State Coordinator, SBM (G) & Ex-Officio
Joint Secretary to the Govt. of West Bengal**

Rajesh Kumar

Status report on Solid Waste Management in 224 Ganga bordering GPs (also LWM) As per O.A. 200/2014 (as on 31.08.2022)

Sl. No.		Item	Aug,23
1.	General Profile	No. & Name of Districts involved	7
2		No. of Blocks involved	46
3		No. of GPs involved	224
4		No. of Sansad involved	3,539
5		No. of total household of Gram Panchayats	11,03,555
6	Progress of SWM	No. of GPs where IEC done	223
7		No. & Name of Districts where SWM activity undertaken	7
8		No. of Blocks where SWM activity undertaken	46
9		No. of GPs where SWM activity undertaken	223
10		No. of Sansad where SWM activity undertaken	1126
11		Total no. of household covered by SWM	1,03,763
12		No. of GP for which DPR has been prepared	223
13		No. of GP for which DPR has been approved by P&RD	79
14		No. of household where composting is done at household level	4,045
15		No. of GP wherein land has been identified for CPU	74
16		No. of GP wherein CPU is under construction	9
17		No. of GP wherein construction of CPU is completed	45
18		No. of GP where CPU is functional	29
19		No. of household where segregation is done	17,156
20		No. of households wherefrom solid waste is collected	24,616
21		Quantity of biodegradable waste collected (Kg/ day) in Aug., 23	2,948.60
22		Quantity of non-biodegradable waste collected (Kg/ week) in Aug'23	6877
23		Quantity of compost produced (Kg/month) in Aug'23	11,475.95
24		Quantity of compost marketed (in Kg/ month) in Aug'23	8,325
25		Quantity of recyclable items sold (in Kg/ month) in Aug''23	588
26		Total revenue earned (per month) (Rs. in Lakh) in Aug'23	1.43230
27		No. of GPs where use of plastic (< 50 micron) banned	114
28		No. of GPs where networking of vendors for recyclable wastes done	4
29	No. of PWMU established	3	
30	Progress of LWM	Total no. of private tube well	2,26,218
31		Total no. of private tube well with platform	1,46,138
32		Total no. of private tube well with soakpit	92,325
33		Total no. of public tube well	27,742
34		Total no. of public tube well with platform	20,637
35		Total no. of public tube well with soakpit	16,060
36		Total no. of ponds where duckweed cultivation is done	459

21.8.23

**State Coordinator, SBM (G) & Ex-Officio
Joint Secretary to the Govt. of West Bengal**

Monthly report of 17 polluted river adjoining Gram Panchayats

As per O.A. 673 (as on 30.06.2023)

Sl. No.		Item	June, 23	
			12	
1.	General Profile	No. & Name of Districts involved	62	
2		No. of Blocks involved	221	
3		No. of GPs involved	3,630	
4		No. of Sansad involved	9,80,833	
5		No. of total household of Gram Panchayats	202	
6	Progress of SWM	No. of GPs where IEC done	12	
7		No. & Name of Districts where SWM activity undertaken	61	
8		No. of Blocks where SWM activity undertaken	202	
9		No. of GPs where SWM activity undertaken	291	
10		No. of Sansad where SWM activity undertaken	164	
11		Total no. of household covered by SWM	220	
12		No. of GP for which DPR has been prepared	4,091	
13		No. of GP for which DPR has been approved by P&RD	174	
14		No. of household where composting is done at household level	16	
15		No. of GP wherein land has been identified for CPU	20	
16		No. of GP wherein CPU is under construction	12	
17		No. of GP wherein construction of CPU is completed	13,235	
18		No. of GP where CPU is functional	9,147	
19		No. of household where segregation is done	3,010	
20		No. of households wherefrom solid waste is collected	7,708.50	
21		Quantity of biodegradable waste collected (Kg/ day) in June, 23	12,646	
22		Quantity of non-biodegradable waste collected (Kg/ week) in June'23	6,027	
23		Quantity of compost produced (Kg/month) in June,23	515	
24		Quantity of compost marketed (in Kg/ month) in June'23	Rs.70,000	
25		Quantity of recyclable items sold (in Kg/ month) in June'23	77,603	
26		Total revenue earned (per month) (Rs. in Lakh) in June'23	190	
27		No. of GPs where use of plastic (< 50 micron) banned	3	
28		No. of GPs where networking of vendors for recyclable wastes done	0	
29		No. of PWMU established	1,98,169	
30		Progress of LWM	Total no. of private tube well	1,20,798
31			Total no. of private tube well with platform	73,198
32			Total no. of private tube well with soakpit	37,304
33			Total no. of public tube well	27,905
34			Total no. of public tube well with platform	15,344
35	Total no. of public tube well with soakpit		832	
36	Total no. of ponds where duckweed cultivation is done		112	
37	Total no. of beautification project undertaken		10,79,026	
38	Total no. of saplings planted in last 2 years			

Mission Director, SBM (G) &
Addl. Secretary to the Govt. of West Bengal

National Mission for clean Ganga

Action point of reporting by concerned department: Forest Department of West Bengal

Sl. No. 15: Afforestation and setting up of biodiversity Parks

O.A. 200/2014 Quarterly progress (From the year of 2020 till August 2023) report

Sl. No.	Concerned Department	Topic of Action point	Targets to be achieved as per orders dated 10.12.2015, 13.07.2017 and 22.08.2019 the timelines				Targets achieved and the reasons for delay in compliance	Targets not achieved and the revised timelines proposed*	Action taken or suggested for violation of timelines or non-achieving of targets
1	2	3	4	5	6	7	8	9	
		Activity	Division	Polluted River Stretch	Stretch Identified				
1	Department of Forest	(xii) Plantation along polluted river stretch	24 Pargana (North)	Ganga (Institutional Plantation)	Barackpore Army area	> 6Ha. Plantation completed > 1st year maintenance work is going on	Not Applicable	Not Applicable	
		Plantation on the both sides of the river Ganga			Ganga (Avenue Plantation)				Indira Gandhi Water Treatment Plant
			Barrackpore Police Training center						
				Barackpore contonment area					
				Kendriya vidyalaya					
					Barackpore Army area	> 3Ha. Plantation completed > 1st year maintenance work is going on			

S Mand 24.09.2023
 Chief Conservator of forests, Special Development
 Project & Member Secretary, WBSFDA

O.A. 673/2018 upto 05th September, 2023

Details of each existing STP: Not applicable for Agriculture Department

No.	Location	Existing STP Capacity	Capacity Being Utilized	Operational Status of STP	Compliance Status of STP

1. Details of under construction STPs: Not applicable for Agriculture Department

No.	Location	Capacity of the plant in MLD	Physical Progress in %	Status of I&D or House sewer connections	Completion Timeline

2. Details of proposed STPs: Not applicable for Agriculture Department

No.	Location	Capacity of the STP proposed in MLD	Status of Project (at DPR Stage/ Under Tendering/ Work to be Awarded)	Likely Date of Completion

3. Drain details: Not applicable for Agriculture Department

River name	No. of drains falling in the river	No. of drains having floating racks/screens installed to prevent solid waste from falling into the river

4. Alternate treatment details: Not applicable for Agriculture Department

River name	Polluting drain	In-situ treatment details	MLD treated	Details of parameters before treatment	Details of parameters after treatment

5. Reuse of treated water- Not applicable for Agriculture Department

Location of STP/Alternate Treatment	MLD of treated water generated	Details of the reused water

6. Ground water regulation- Not applicable for Agriculture Department

7. Good irrigation practices

River	Details of adopting good irrigation practices						
Ganga	District	Block	Total Beneficiary Regd.	Coverage Area (Ha.)	Budgetary Estimate (Rs.)	Expenditure (Rs.)	Works Completed (Rs.)
	Hooghly	Chinsurah-Magra	9	1	250407.9	0	0
	Howrah	Bagnan-I	45	2.14	712569.9	84329.1	245478
		Bagnan-II	19	1.54	333359.5	71874	261360
		Uluberia-I	5	0.43	75963.25	0	0
	South 24-Parganas	Budge Budge-I	17	0.76	354610.55	0	0
		Budge Budge-II	9	1.33	146367.4	0	0
	North 24-Parganas	Barrackpur-II	46	2.07	824098.05	0	0
	Total			150	9.27	2697377	156203.1
Churni	Nadia	Ranaghat-I	60	6.33	2162716.45	0	0
		Hanskhali	79	23.07	2254135.7	0	1503350
		Shantipur	30	16.97	934765.7	0	196435
	Total			169	46.37	5351618	0

8. Rain water harvesting- Nil

River	Details of rain water harvesting

9. Demarcation of Floodplain and removal of illegal encroachments- Not applicable for Agriculture Department

River	Details of demarcation of floodplain and removal of illegal encroachments
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10. Maintaining minimum e-flow of river- Not applicable for Agriculture Department

River	Maintaining minimum e-flow of the river
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11. Plantation activities- Not applicable for Agriculture Department

River	Details of plantation activities along the river
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12. Development of biodiversity park- Not applicable for Agriculture Department

River	Details of setting up biodiversity parks on flood plains by removing encroachment along the river
-------	---

Advance service foe Affidavit in compliance with the order of Hon'ble National Green Tribunal Principal Bench, New Delhi, Dated 25.09.2023 in matter M.C. Mehta vs. Union of India & Ors. O.A. 200 of 2014.

1 message

Office of Adv Madhumita <office.advocate.madhumita@gmail.com>
To: Katyayni Chaubey <katyaynichaubey986@gmail.com>

Tue, Dec 5, 2023 at 6:48 PM

Dear Ma'am,

PFA.

--

With Regards

Office of Advocate Madhumita Bhattacharjee
1921, J Block, Opposite Ariston Hospital, C.R. Park,
New Delhi-110019
Mob. No. 7011332809

Chamber No. 807, Additional Building Complex,
Supreme Court of India,
New Delhi-110001
Telephone No. 011-43029802

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